



# List of Latest updates on SCC OnLine<sup>®</sup> Web Edition.

June 26

# 2026

---

With an ever expanding database and documents added everyday, SCC Online<sup>®</sup> users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,  
High Courts,  
Tribunals and  
Statutes

---

Download SCC Online App



## Table of Contents

### Supreme Court

### High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Tis Hazari Court
- Gauhati High Court
- Gujarat High Court
- Himachal Pradesh High Court
- Jharkhand High Court
- Jammu and Kashmir High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Manipur High Court
- Meghalaya High Court
- Madhya Pradesh High Court
- Orissa High Court
- Patna High Court
- Punjab and Haryana High Court
- Rajasthan High Court
- Sikkim High Court
- Telangana High Court
- Uttaranchal High Court

## Tribunals

- **Appellate Tribunal for SAFEMA Act**
- **Customs Excise and Service Tax Appellate Tribunal**
- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**
- **National Company Law Appellate Tribunal**

## Supreme Court [23]

- Bihar State Ardh Sarkari Arajpati Karamchhari Maha Sangh v. State of Bihar*, (Vikram Nath and Sandeep Mehta, JJ.), [2025 SCC OnLine SC 3335](#)
- Bihar State Ardh Sarkari Arajpati Karamchhari Maha Sangh v. Union of India*, (S. Abdul Nazeer and V. Ramasubramanian, JJ.), [2022 SCC OnLine SC 2584](#)
- Bihar State Ardh Sarkari Arajpati Karamchhari Maha Sangh v. Union of India*, (Vikram Nath and Rajesh Bindal, JJ.), [2023 SCC OnLine SC 2642](#)
- CIT v. Pramod Kumar Tekriwal*, (B.V. Nagarathna and Ujjal Bhuyan, JJ.), [2023 SCC OnLine SC 2643](#)
- Ishwar Chand Sharma v. State of U.P.*, (B.V. Nagarathna and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3336](#)
- Israfil v. State of M.P.*, (**Prashant Kumar Mishra** and N.V. Anjaria, JJ.), [2026 SCC OnLine SC 1189](#)
- M. Paramesh v. VRL Logistics Ltd.*, (**Prashant Kumar Mishra** and N.V. Anjaria, JJ.), [2026 SCC OnLine SC 1188](#)
- Marion Biotech (P) Ltd. v. High Court of Judicature at Allahabad*, (Surya Kant and N. Kotiswar Singh, JJ.), [2025 SCC OnLine SC 3330](#)
- Mohd. Khaleel v. Jayamma*, (**Prashant Kumar Mishra** and N.V. Anjaria, JJ.), [2026 SCC OnLine SC 1191](#)
- Oriental Insurance Co. Ltd. v. Kalu Ram*, (**Prashant Kumar Mishra** and N.V. Anjaria, JJ.), [2026 SCC OnLine SC 1187](#)
- Pila Pahan v. State of Jharkhand*, (Surya Kant and Joymalya Bagchi, JJ.), [2025 SCC OnLine SC 3332](#)
- Pila Pahan v. State of Jharkhand*, (Surya Kant and N. Kotiswar Singh, JJ.), [2025 SCC OnLine SC 3329](#)
- Pila Pahan v. State of Jharkhand*, (Surya Kant and N. Kotiswar Singh, JJ.), [2025 SCC OnLine SC 3333](#)
- Pila Pahan v. State of Jharkhand*, (Surya Kant, C.J. and Joymalya Bagchi and Vipul M. Pancholi, JJ.), [2026 SCC OnLine SC 1183](#)
- Pila Pahan v. State of Jharkhand*, (Surya Kant, C.J. and Joymalya Bagchi and Vipul M. Pancholi, JJ.), [2026 SCC OnLine SC 1185](#)
- Pila Pahan v. State of Jharkhand*, (Surya Kant, C.J. and Joymalya Bagchi, J.), [2026 SCC OnLine SC 1186](#)
- Popular Caterers v. Ameet Mehta*, (J.B. Pardiwala and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 3334](#)

*Rashmi Singh v. State of Bihar*, (Surya Kant and Ujjal Bhuyan, JJ.), 2024 SCC OnLine SC 6207  
*Sarafat Ali v. Director of Consolidation*, (**Prashant Kumar Mishra** and N.V. Anjaria, JJ.), 2026 SCC OnLine SC 1190  
*Sarika Tyagi v. Union of India*, (Surya Kant, C.J. and V. Mohana, J.), 2026 SCC OnLine SC 1192  
*Shankar Dutt v. United India Insurance Co. Ltd.*, (Ujjal Bhuyan and **N.V. Anjaria**, JJ.), 2026 SCC OnLine SC 1193  
*Sushil Kumar Sinha v. State of U.P.*, (P.S. Narasimha and R. Mahadevan, JJ.), 2025 SCC OnLine SC 3331  
*Usha Devi v. State of Bihar*, (Surya Kant, C.J. and Joymalya Bagchi and N.V. Anjaria, JJ.), 2026 SCC OnLine SC 1184

### **Allahabad High Court [1386]**

*Aamir Ali v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17173  
*Aamish v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17502  
*Aas Mohammad v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17142  
*Aasha Gupta v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16190  
*Abbas Amir v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15849  
*Abdul Kalam v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16350  
*Abdul Kayyum v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 15921  
*Abdul Khalic Kasam Amal Khan v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17189  
*Abdul Moid Khan v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 16558  
*Abdul Rahman v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17551  
*Abdul Samad v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 16120  
*Abdul Wahid v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17671  
*Abdul Warik v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16395  
*Abdullah Khan v. Commr. Devi Patan Mandal Gonda*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 17738  
*Abdullah v. Union of India*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 17705  
*Abhai Singh v. State of U.P.*, (**Rajeev Misra** and **Padam Narain Mishra**, JJ.), 2026 SCC OnLine All 17602  
*Abhay Patel v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 16162  
*Abhay Pratap Singh Yadav v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15869  
*Abhayraj Yadav v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 17146  
*Abhijeet Tiwari v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17147  
*Abhilash Kushwaha v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17206  
*Abhishek Mishra v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 16419  
*Abhishek Rawat v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17558

*Abhishek Singh v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 16447

*Abhishek v. State of U.P.*, (**Achal Sachdev**, J.), 2026 SCC OnLine All 16462

*Abhishek v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 16172

*Abhishek v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15905

*Abhishek v. State of U.P.*, (**Vivek Varma**, J.), 2026 SCC OnLine All 16323

*Abid Ali v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15996

*Abu Sufian v. Prashant Singh*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 17242

*Aditya v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15843

*Afajal Ansari v. Union of India*, (**Saral Srivastava and Garima Prashad**, JJ.), 2026 SCC OnLine All 16609

*Afsari v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17174

*Aftab v. State*, (**Samit Gopal**, J.), 2026 SCC OnLine All 16115

*Afzal v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 16446

*Aggan v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 17511

*Agha Mohammad Sayadain v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15961

*Ajay Kumar Mishra v. State of U.P.*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC OnLine All 15886

*Ajay Kumar Yadav v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15964

*Ajay Kumar v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17160

*Ajay Pattharkatta v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16279

*Ajay Singh v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 17576

*Ajay Verma v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16391

*Ajay v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16288

*Ajay v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16291

*Ajay v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16097

*Ajeet Kumar Jaiswal v. Nandani Jaiswal*, (**Atul Sreedharan and Indrajeet Shukla**, JJ.), 2026 SCC OnLine All 16466

*Ajeet Singh Patel v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16338

*Ajeet Singh v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 16549

*Ajit Patel v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17552

*Ajit Singh Atri v. Union of India*, (**Mahesh Chandra Tripathi and Siddharth Nandan**, JJ.), 2026 SCC OnLine All 16596

*Ajit Singh Rajpal v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15888

*Ajit Tiwari v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 16110

*Akanksha v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 17554

*Akash Raghav v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15837

*Akash v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16234

*Akash v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16404

*Akash v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17169

*Akash v. State of U.P.*, (**Vivek Varma**, J.), 2026 SCC OnLine All 17456

*Akash v. State of U.P.*, (**Vivek Varma**, J.), 2026 SCC OnLine All 17476  
*Akeel Khan v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17517  
*Akhilesh Gangwar v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17574  
*Akhilesh Kumar v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 16459  
*Akhilesh Prasad v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17555  
*Akhilesh Yadav v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15952  
*Akhilesh v. State of U.P.*, (**Lakshmi Kant Shukla**, J.), 2026 SCC OnLine All 17259  
*Akhlesh Kumar v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16194  
*Akhtar Ahmad v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16206  
*Akil Khan v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17111  
*Akil v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15963  
*Akshya Kumar v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17292  
*Alaooddin v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17505  
*Aligarh Muslim University Old Boys Assn. v. Divisional Commissioner*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC OnLine All 16613  
*Alimun Nisha v. State of U.P.*, (**Neeraj Tiwari** and **Sudhanshu Chauhan**, JJ.), 2026 SCC OnLine All 17726  
*Alopi Shanker Yadav v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16176  
*Aman Sharma v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17100  
*Aman v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17530  
*Aman v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16312  
*Aman v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16246  
*Amandeep Singh v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15884  
*Amarnath v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17473  
*Ambika Yadav v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 16505  
*Amir v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 15925  
*Amit Gera v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17193  
*Amit Kanojiya v. State of U.P.*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 17696  
*Amit Kumar Dwivedi v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15974  
*Amit Kumar Verma v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 17480  
*Amit Thakur Gangoria v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16407  
*Amit v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16100  
*Amit v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17131  
*Amjad Husain v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 17694  
*Amjad v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17605  
*Amrendra Kumar Singh v. Union of India*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 17700  
*Amresh Kumar v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 16551  
*Amrik Singh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17316

*Amrish v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 16022](#)

*Ananad Kumar Verma v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), [2026 SCC OnLine All 17318](#)

*Anand Chauhan v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), [2026 SCC OnLine All 17577](#)

*Anand Kumar v. State of U.P.*, (**Vivek Varma**, J.), [2026 SCC OnLine All 17452](#)

*Anand Singh Bhandari v. United India Insurance Co. Ltd.*, (**Abdul Shahid**, J.), [2026 SCC OnLine All 17633](#)

*Anand Tiwari v. State of U.P.*, (**Saurabh Srivastava**, J.), [2026 SCC OnLine All 15944](#)

*Aneesh Ahmad v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16296](#)

*Aneesh Ahmad v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16333](#)

*Anek Singh v. State of U.P.*, (**Jai Prakash Tiwari**, J.), [2026 SCC OnLine All 17311](#)

*Angad Kumar v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16274](#)

*Aniket Chaudhari v. State of U.P.*, (**Nand Prabha Shukla**, J.), [2026 SCC OnLine All 17219](#)

*Aniket v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16297](#)

*Anil Jha v. State of U.P.*, (**Sanjiv Kumar**, J.), [2026 SCC OnLine All 15920](#)

*Anil Kumar Gautam v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 15995](#)

*Anil Kumar Tiwari v. CBI*, (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 17508](#)

*Anil v. State of U.P.*, (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 16140](#)

*Anita Devi v. State of U.P.*, (**Anil Kumar-X**, J.), [2026 SCC OnLine All 17644](#)

*Anita Sharma v. State of U.P.*, (**Anil Kumar-X**, J.), [2026 SCC OnLine All 16515](#)

*Anju Lata v. State of U.P.*, (**Karunesh Singh Pawar**, J.), [2026 SCC OnLine All 16548](#)

*Anjum Nisha v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), [2026 SCC OnLine All 17588](#)

*Ankesh Kaushik v. State of U.P.*, (**Saurabh Srivastava**, J.), [2026 SCC OnLine All 15980](#)

*Ankit Jaiswal v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 16023](#)

*Ankit Kumar Pandey v. State of U.P.*, (**Nand Prabha Shukla**, J.), [2026 SCC OnLine All 17177](#)

*Ankit Kumar Pasi v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), [2026 SCC OnLine All 17565](#)

*Ankit Maurya v. State of U.P.*, (**Saurabh Srivastava**, J.), [2026 SCC OnLine All 15911](#)

*Ankit Singh Parihar v. State of U.P.*, (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 16193](#)

*Ankit v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16273](#)

*Anmol Maddheshiya v. State of U.P.*, (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 16003](#)

*Anoop Kumar Kasaudhan v. State of U.P.*, (**Prakash Singh**, J.), [2026 SCC OnLine All 15936](#)

*Anshika Verma v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), [2026 SCC OnLine All 17553](#)

*Anshu v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), [2026 SCC OnLine All 17485](#)

*Anshul Verma v. State of U.P.*, (**Nand Prabha Shukla**, J.), [2026 SCC OnLine All 15832](#)

*Anshuman v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), [2026 SCC OnLine All 17563](#)

*Anuj Kumar v. State of U.P.*, (**Manish Kumar**, J.), [2026 SCC OnLine All 16368](#)

*Anuj Verma v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16409](#)

*Anuj v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), [2026 SCC OnLine All 17486](#)

*Anupam Singh v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17606

*Anurag Goyal v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 16458

*Anurag Gupta v. District Magistrate*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 16614

*Anurag Pandey v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17149

*Anwar Khan v. State of U.P.*, (**Sanjiv Kumar**, J.), 2026 SCC OnLine All 15822

*Apoorwa Inter College v. State of U.P.*, (**Siddharth Nandan**, J.), 2026 SCC OnLine All 17722

*Aqil Khalil Ahmad Ai Saigh v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 17591

*Aradhyaa Singh v. State of U.P.*, (**Sandeep Jain**, J.), 2026 SCC OnLine All 17639

*Aram Singh v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 15949

*Arif v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 17770

*Arjun v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15851

*Arjun v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 16260

*Arpit Jain v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17148

*Arsh Gupta v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 16104

*Arti Lal v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 17534

*Arti v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 16423

*Arun Kashyap v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 16005

*Arun Kumar Upadhyay v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15917

*Aruna Dubey v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16053

*Arvind Kumar v. Dakshinanchal Vidyut Vitaran Ltd.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17687

*Arvind Singh v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15971

*Arvind Singh v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17144

*Arvind v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17130

*Arvind v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17608

*Asad v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16207

*Asfak Ahmed v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15865

*Asha Ram v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 16127

*Asharfi v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16252

*Ashish Kumar Chaturvedi v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17226

*Ashish Kumar Chaturvedi v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15948

*Ashish Kumar v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 16573

*Ashish Rawal v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 17624

*Ashok Kumar Gangwar v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16523

*Ashok Kumar Yadav v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 17536

*Ashok Kumar v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16051

*Ashok Singh v. State of U.P.*, (**Krishan Pahal, J.**), 2026 SCC OnLine All 16366

*Ashutosh Singh v. State of U.P.*, (**Rajnish Kumar and Babita Rani, JJ.**), 2026 SCC OnLine All 17592

*Ashwani Kumar v. Mamta*, (**Atul Sreedharan and Vivek Saran, JJ.**), 2026 SCC OnLine All 17625

*Ashwani v. State of U.P.*, (**Avnish Saxena, J.**), 2026 SCC OnLine All 17293

*Askari v. State of U.P.*, (**Chawan Prakash, J.**), 2026 SCC OnLine All 16019

*Aslam v. State of U.P.*, (**Deepak Verma, J.**), 2026 SCC OnLine All 16011

*Aslam v. State of U.P.*, (**Rajiv Lochan Shukla, J.**), 2026 SCC OnLine All 17462

*Aslam v. State of U.P.*, (**Vivek Varma, J.**), 2026 SCC OnLine All 16161

*Atish v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 17118

*Atul Kumar v. State of U.P.*, (**Sameer Jain, J.**), 2026 SCC OnLine All 16382

*Atul Pandey v. State of U.P.*, (**Chawan Prakash, J.**), 2026 SCC OnLine All 17200

*Avinash Shukla v. State of U.P.*, (**Rajeev Bharti, J.**), 2026 SCC OnLine All 17518

*Avinash v. State of U.P.*, (**Arun Kumar Singh Deshwal, J.**), 2026 SCC OnLine All 16275

*Awadhesh Kumar Mishra v. D.D.C.*, (**Chandra Kumar Rai, J.**), 2026 SCC OnLine All 17693

*Awadhesh Rajbhar v. State of U.P.*, (**Madan Pal Singh, J.**), 2026 SCC OnLine All 16089

*Ayub v. State of U.P.*, (**Saurabh Srivastava, J.**), 2026 SCC OnLine All 15887

*Ayush v. State of U.P.*, (**Jitendra Kumar Sinha, J.**), 2026 SCC OnLine All 16373

*Babar Kasai v. State of U.P.*, (**Sanjay Kumar Pachori, J.**), 2026 SCC OnLine All 15999

*Babban Singh v. State of U.P.*, (**Jitendra Kumar Sinha, J.**), 2026 SCC OnLine All 16269

*Babbi Chauhan v. State of U.P.*, (**Arun Kumar Singh Deshwal, J.**), 2026 SCC OnLine All 16181

*Babita Kumari v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava, JJ.**), 2026 SCC OnLine All 16417

*Babita v. State of U.P.*, (**Sanjay Kumar Pachori, J.**), 2026 SCC OnLine All 15951

*Babloo v. State of U.P.*, (**Ajay Bhanot and Divesh Chandra Samant, JJ.**), 2026 SCC OnLine All 16123

*Babloo v. State of U.P.*, (**Vani Ranjan Agrawal, J.**), 2026 SCC OnLine All 16109

*Bablu v. State of U.P.*, (**Arun Kumar Singh Deshwal, J.**), 2026 SCC OnLine All 17529

*Babu Lal Gupta v. State of U.P.*, (**Rajiv Lochan Shukla, J.**), 2026 SCC OnLine All 16250

*Babu v. State of U.P.*, (**Santosh Rai, J.**), 2026 SCC OnLine All 16094

*Baby v. State of U.P.*, (**Santosh Rai, J.**), 2026 SCC OnLine All 16155

*Bahul Singh v. State of U.P.*, (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 17175

*Bajinath Maurya v. State of U.P.*, (**Rajeev Bharti, J.**), 2026 SCC OnLine All 17519

*Bajaj Allianz General Insurance Co. Ltd. v. Asha Devi*, (**Abdul Shahid, J.**), 2026 SCC OnLine All 16470

*Bajaj Allianz General Insurance Co. Ltd. v. Pramlata*, (**Abdul Shahid, J.**), 2026 SCC OnLine All 16476

*Bajaj Allianz General Insurance Co. Ltd. v. Sindoor Devi*, (**Abdul Shahid, J.**), 2026 SCC OnLine All 16471

*Bal Krishna Shukla v. State of U.P.*, (**Deepak Verma, J.**), 2026 SCC OnLine All 16015

*Baladeen v. State of U.P.*, (**Avnish Saxena, J.**), 2026 SCC OnLine All 17283

*Baljinder Singh v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 17514  
*Balraj Sharma v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 16508  
*Balram v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16303  
*Balvir v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 17619  
*Banmali Bindhani v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 16376  
*Banti v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 16087  
*Barqat M. Prasad v. Sukhvir Singh*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16489  
*Bechan Kumar Singh v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 16564  
*Bechan v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 17282  
*Beena Traders v. State of U.P.*, (Shekhar B. Saraf and Praveen Kumar Giri, JJ.), 2025 SCC OnLine All 8738  
*Beerendra Pratap Singh v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 15945  
*Bgr Energy Systems Ltd. v. U.P. Power Transmission Corpn. Ltd.*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 17238  
*Bhagwan Singh v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17447  
*Bhaiya Ajeet Singh v. State of U.P.*, (**Rajeev Misra and Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 16437  
*Bhaiya Ajeet Singh v. State of U.P.*, (**Rajeev Misra and Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 16439  
*Bhanu Pratap Singh v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 16507  
*Bhanupratap Singh v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17568  
*Bharat Prasad v. State of U.P.*, (**Harvir Singh**, J.), 2026 SCC OnLine All 17215  
*Bharat Singh v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17306  
*Bharti Sharma v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17297  
*Bhavesh Sharma v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 15926  
*Bhola Shukla v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 16106  
*Billu v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16055  
*Bindu Devi v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15956  
*Binni v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16270  
*Bittu v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17307  
*Bobi Pal v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15939  
*Brajmohan Yadav v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16121  
*Brijendra Singh v. D.I.O.S.*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC OnLine All 16545  
*Brijesh Kumar Yadav v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17757  
*Brijesh Kumar v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17217  
*Brijesh v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 16124  
*Buddheshver v. State of U.P.*, (**Saral Srivastava and Garima Prashad**, JJ.), 2026 SCC OnLine All 17724  
*Budhani Devi v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 17692

- C/M Azad Girls Junior High School v. Sanjay Kumar*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC  
[OnLine All 16078](#)
- C/M Mariyahu Post Graduate College v. Amit Bhardwaj*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC  
[OnLine All 16074](#)
- Chanchal Soni v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC [OnLine All 16386](#)
- Chandan Gupta v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC [OnLine All 17458](#)
- Chandan Kumar Pandey v. Union of India*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC  
[OnLine All 17704](#)
- Chandan v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC [OnLine All 15931](#)
- Chando v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC [OnLine All 15828](#)
- Chandra Deep Singh v. State of U.P.*, (**Mahesh Chandra Tripathi** and **Siddharth Nandan**, JJ.),  
2026 SCC [OnLine All 16590](#)
- Chandra Pal Singh v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC [OnLine All 16519](#)
- Chandra Prabha Devi v. State of U.P.*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC  
[OnLine All 17732](#)
- Chandra Prajapati v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC [OnLine All 17129](#)
- Chandra Prakash v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC [OnLine All 17570](#)
- Chandra Shekhar Kapoor v. Narendra Narayan Dwivedi*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC  
[OnLine All 16064](#)
- Chandra Shekhar Nishad v. Union of India*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC  
[OnLine All 17753](#)
- Chandrakanta v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC [OnLine All 17229](#)
- Chandramani Yadav v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC [OnLine All 17589](#)
- Chandrawati v. State of U.P.*, (**Arindam Sinha** and **Satya Veer Singh**, JJ.), 2026 SCC [OnLine All 17699](#)
- Charan Singh v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC [OnLine All 15967](#)
- Chhanga v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC [OnLine All 16266](#)
- Chhangur v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC [OnLine All 16578](#)
- Chhedi Kamkar v. State of U.P.*, (**Siddhartha Varma** and **Jai Krishna Upadhyay**, JJ.), 2026 SCC  
[OnLine All 16153](#)
- Chhelu Singh Rathore v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC [OnLine All 16402](#)
- Chhotey v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC [OnLine All 17537](#)
- Chhutai v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC [OnLine All 17251](#)
- Christy Masih v. State of U.P.*, (**Sandeep Jain**, J.), 2026 SCC [OnLine All 16497](#)
- CIT v. Nita Rastogi*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC [OnLine All 17643](#)
- Committee of Management Gyan Prakash Inter College v. State of U.P.*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC [OnLine All 16615](#)
- Committee of Management Hitkari Kisan Inter College v. State of U.P.*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC [OnLine All 16536](#)

- Committee of Management Swargiya Ram Swaroop Yadav Shiksha Samiti v. State of U.P.*,  
(**Siddharth Nandan**, J.), [2026 SCC OnLine All 17733](#)
- Committee of Management v. State of U.P.*, (**Siddharth Nandan**, J.), [2026 SCC OnLine All 17715](#)
- Dablu v. State of U.P.*, (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 16042](#)
- Dalveer v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), [2026 SCC OnLine All 17246](#)
- Dalvir Singh v. Pravesh Kumar*, (**Rohit Ranjan Agarwal**, J.), [2026 SCC OnLine All 16075](#)
- Danish v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 17533](#)
- Danish v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16220](#)
- Daraksha Handlooms v. State of U.P.*, (**Saumitra Dayal Singh and Swarupama Chaturvedi**, JJ.),  
[2026 SCC OnLine All 17748](#)
- Deena Nath v. State of U.P.*, (**Sangeeta Chandra**, J.), [2026 SCC OnLine All 16535](#)
- Deepak Kumar v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16225](#)
- Deepak Sharma v. State of U.P.*, (**Mahesh Chandra Tripathi and Siddharth Nandan**, JJ.), [2026 SCC OnLine All 16589](#)
- Deepak v. State of U.P.*, (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 15915](#)
- Deepanshi v. State of U.P.*, (**Sandeep Jain**, J.), [2026 SCC OnLine All 16500](#)
- Deepanshu v. Managing Director*, (**Syed Qamar Hasan Rizvi**, J.), [2026 SCC OnLine All 16490](#)
- Deependra Pratap Singh v. State of U.P.*, (**Deepak Verma**, J.), [2026 SCC OnLine All 15990](#)
- Deepu Kanojiya v. State of U.P.*, (**Brij Raj Singh**, J.), [2026 SCC OnLine All 17109](#)
- Deepu Sonkar v. State of U.P.*, (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 16388](#)
- Deshraj Singh v. State of U.P.*, (**Jai Prakash Tiwari**, J.), [2026 SCC OnLine All 17280](#)
- Deva v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 17203](#)
- Devendra Kumar v. Union of India*, (**Ajit Kumar and Indrajeet Shukla**, JJ.), [2026 SCC OnLine All 17703](#)
- Devendra v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16340](#)
- Dharampal Yadav v. State of U.P.*, (**Rajan Roy and Manjive Shukla**, JJ.), [2026 SCC OnLine All 16518](#)
- Dharmaraj Bind v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), [2026 SCC OnLine All 17141](#)
- Dharmendra Jatav v. State of U.P.*, (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 17441](#)
- Dharmendra Kumar Singh v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 16431](#)
- Dharmendra Kumar v. State of U.P.*, (**Jai Prakash Tiwari**, J.), [2026 SCC OnLine All 16159](#)
- Dharmendra Kumar v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16349](#)
- Dharmendra Kumar v. State of U.P.*, (**Santosh Rai**, J.), [2026 SCC OnLine All 16118](#)
- Dharmendra Kumar v. State of U.P.*, (**Vikram D. Chauhan**, J.), [2026 SCC OnLine All 17139](#)
- Dharmendra v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16199](#)
- Dharvik v. State of U.P.*, (**Sandeep Jain**, J.), [2026 SCC OnLine All 17641](#)
- Dheer Singh v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 16427](#)
- Dheer Singh v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), [2026 SCC OnLine All 17450](#)
- Dheeraj Yadav v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), [2026 SCC OnLine All 17556](#)

*Dhirendra v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16235  
*Dhoom Singh v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17449  
*Dileep Kumar Mishra v. State of U.P.*, (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 17727  
*Dileep v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17154  
*Dilip v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 16119  
*Dilshad v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 17278  
*Dinesh Kumar v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 15877  
*Dinesh Singh v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 17581  
*Dinesh Yadav v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16272  
*Dipika v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15932  
*Disha Verma v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 16453  
*Divisional Manager United India Insurance Co. Ltd. v. Hemlata*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 17628  
*Divy Contractor & Hr Services (P) Ltd. v. State of U.P.*, (**Saral Srivastava and Garima Prashad**, JJ.), 2026 SCC OnLine All 17720  
*Divyansh Kumar v. State of U.P.*, (**Rajeev Misra and Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 16448  
*Divyansh Srivastava v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16385  
*Durgesh Kashyap v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 16418  
*Ekalabya v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 17658  
*Ekhlakh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16285  
*Ekhlakh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16287  
*Em Services India (P) Ltd. v. BHEL*, (**Piyush Agrawal**, J.), 2026 SCC OnLine All 16059  
*Esha Gupta v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17296  
*Faheem Khan v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15903  
*Faizan v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16254  
*Fakhre Alam v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16226  
*Fakir Chand v. State*, (**Santosh Rai**, J.), 2026 SCC OnLine All 16122  
*Fakruddin v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16218  
*Fana Enterprises v. State of U.P.*, (**Alok Mathur and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 16628  
*Farhat v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16271  
*Farid Mohammad v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 17159  
*Farukh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16281  
*Farukh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16302  
*Firoj Khan v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17453  
*Firoz v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15923  
*Future Generali India Insurance Co. Ltd. v. Presiding Officer*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 17702

*Future Plus Marketing Solutions v. Chairman Jhansi Smart City Ltd.*, (**Neeraj Tiwari and Sudhanshu Chauhan, JJ.**), [2026 SCC OnLine All 16588](#)

*Gagan Pal Singh v. State of U.P.*, (**Chawan Prakash, J.**), [2026 SCC OnLine All 17213](#)

*Gain Shanker v. State*, (**Chawan Prakash, J.**), [2026 SCC OnLine All 17272](#)

*Gajendra Singh v. State of U.P.*, (**J.J. Munir and Tarun Saxena, JJ.**), [2026 SCC OnLine All 17562](#)

*Gajendra v. State of U.P.*, (**Madan Pal Singh, J.**), [2026 SCC OnLine All 17255](#)

*Ganesh Shankar Bajpai v. State of U.P.*, (**Saurabh Srivastava, J.**), [2026 SCC OnLine All 15907](#)

*Ganga Sagar v. State of U.P.*, (**Vani Ranjan Agrawal, J.**), [2026 SCC OnLine All 16091](#)

*Ganga Singh v. State of U.P.*, (**Manish Kumar Nigam, J.**), [2026 SCC OnLine All 17725](#)

*Ganga Traders v. Commr. (CGST)*, (**Rohit Ranjan Agarwal, J.**), [2026 SCC OnLine All 17750](#)

*Gangadhar Tewari v. State of U.P.*, (**Prakash Singh, J.**), [2026 SCC OnLine All 15868](#)

*Gangaram v. State of U.P.*, (**Nand Prabha Shukla, J.**), [2026 SCC OnLine All 17179](#)

*Gannon Dunkerley & Co. Ltd. v. Union of India*, (**Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.**), [2026 SCC OnLine All 17743](#)

*Gaurav Gupta v. State of U.P.*, (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 17446](#)

*Gaurav Kumar Singh v. State of U.P.*, (**Brij Raj Singh, J.**), [2026 SCC OnLine All 15876](#)

*Gaurav Sharma v. State of U.P.*, (**Nand Prabha Shukla, J.**), [2026 SCC OnLine All 17165](#)

*Gaurav Sharma v. State of U.P.*, (**Saurabh Srivastava, J.**), [2026 SCC OnLine All 15904](#)

*Gaurav Singh v. State of U.P.*, (**Prakash Singh, J.**), [2026 SCC OnLine All 15875](#)

*Gaurav Yadav v. Sangeeta Mishra*, (**Rohit Ranjan Agarwal, J.**), [2026 SCC OnLine All 17240](#)

*Gaurav Yadav v. State of U.P.*, (**Sanjay Kumar Pachori, J.**), [2026 SCC OnLine All 15994](#)

*Gaurav v. State of U.P.*, (**Jitendra Kumar Sinha, J.**), [2026 SCC OnLine All 16214](#)

*Gaurav v. State of U.P.*, (**Krishan Pahal, J.**), [2026 SCC OnLine All 16230](#)

*Gayatri Devi v. State of U.P.*, (**Mahesh Chandra Tripathi and Siddharth Nandan, JJ.**), [2026 SCC OnLine All 16591](#)

*Gaytri v. State of U.P.*, (**Avnish Saxena, J.**), [2026 SCC OnLine All 17305](#)

*Geetesh Tiwari v. State of U.P.*, (**Jitendra Kumar Sinha, J.**), [2026 SCC OnLine All 16255](#)

*Ghan Shyam Upadhyaya v. State of U.P.*, (**Deepak Verma, J.**), [2026 SCC OnLine All 16008](#)

*Ghanshyam Yadav v. Anand Vardhan Singh*, (**Rohit Ranjan Agarwal, J.**), [2026 SCC OnLine All 16065](#)

*Gireesh Kumar v. State of U.P.*, (**Avnish Saxena, J.**), [2026 SCC OnLine All 17762](#)

*Giriraj Girraj Singh v. State of U.P.*, (**Samit Gopal, J.**), [2026 SCC OnLine All 17651](#)

*Gohar v. State of U.P.*, (**Chawan Prakash, J.**), [2026 SCC OnLine All 17204](#)

*Gokul Prajapati v. State of U.P.*, (**Avnish Saxena, J.**), [2026 SCC OnLine All 17763](#)

*Guddi Devi v. State of U.P.*, (**Tej Pratap Tiwari, J.**), [2026 SCC OnLine All 16113](#)

*Guddu v. State of U.P.*, (**Arun Kumar Singh Deshwal, J.**), [2026 SCC OnLine All 17532](#)

*Guddu v. State of U.P.*, (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 16203](#)

*Gufraan v. State of U.P.*, (**Jitendra Kumar Sinha, J.**), [2026 SCC OnLine All 16346](#)

*Gulab Paswan v. State of U.P.*, (**Rajiv Lochan Shukla, J.**), [2026 SCC OnLine All 16317](#)

*Gulfam v. State of U.P.*, (**Avnish Saxena, J.**), [2026 SCC OnLine All 17298](#)

*Gulvez Khan v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 15979  
*Guru Nanak Bridh Ashram Trust v. Lakhwinder Singh*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 17646  
*Gyanendra Pandey v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 17512  
*Haidar Ali v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15981  
*Haidar v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 17253  
*Haidar Ali v. State of U.P.*, (**Subhash Chandra Sharma**, J.), 2026 SCC OnLine All 16461  
*Halkey v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16135  
*Haneef v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17197  
*Hansraj v. State of U.P.*, (**Mahesh Chandra Tripathi and Siddharth Nandan**, JJ.), 2026 SCC OnLine All 16597  
*Hanuman Trading Co. v. State of U.P.*, (**Saumitra Dayal Singh and Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 17745  
*Hardik Trivedi v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17155  
*Harendra Singh v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16099  
*Harendra Singh v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17209  
*Harendra v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16371  
*Hari Om Dixit v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 16032  
*Hari Ram v. Union of India*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16595  
*Hari Shankar Singh v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17601  
*Harikesh Chauhan v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16257  
*Harish Kumar v. State of U.P.*, (**Rajeev Misra and Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 16414  
*Harish Maurya v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16308  
*Harishyam v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 17248  
*Harjinder Singh v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15890  
*Harkesh v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 17289  
*Harnand Singh v. Rohit Singh Sajwan*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16077  
*Haroon Ali v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 16412  
*Haroon v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15976  
*Harsh Agarwal v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 16036  
*Harsh Arya v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 17764  
*Harsh Kumar Pandey v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17321  
*Harsh v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 17445  
*Harun v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17436  
*Harveer v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 17538  
*Haseen Khan v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17225  
*Havaldar Singh v. State of U.P.*, (**Siddhartha Varma and Chawan Prakash**, JJ.), 2026 SCC OnLine All 17252

*Hawaldar Yadav v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 17516  
*Hazari Prasad Chaudhary v. Ram Sewak Chaudhary*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 17657  
*Hemlata Diwakar v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 15960  
*Hemraj v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17479  
*Himanshu Kumar v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 15854  
*Himanshu v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17437  
*Himanshu v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15953  
*Himanshu v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17535  
*Hitesh Kumar v. State of U.P.*, (**Rajan Roy and Manjive Shukla**, JJ.), 2026 SCC OnLine All 16526  
*Icici Home Finance Co. Ltd. v. State of U.P.*, (**Alok Mathur and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 17736  
*Imamuddin v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16309  
*Imdadullah Ansari v. State of U.P.*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 16506  
*Imran v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17123  
*Imrani v. Gajendra Kumar*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16079  
*Imtiyaz Khan v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16178  
*Indian Medicine Co. v. Prakhar Tandon*, (**Dr Yogendra Kumar Srivastava**, J.), 2026 SCC OnLine All 16510  
*Inklesh Kumar v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 16050  
*Intzar v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17503  
*Iqbal Khan v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16227  
*Iqbal v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 16040  
*Iqram Maulana v. State of U.P.*, (**Sanjiv Kumar**, J.), 2026 SCC OnLine All 16041  
*Irfan Ahmad Khan v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15856  
*Irfan v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17488  
*Irfan v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16125  
*Ishan v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 16432  
*Ishu Raj v. Indian Bank*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 16561  
*Ishwar Sharma v. State of U.P.*, (**Neeraj Tiwari and Sudhanshu Chauhan**, JJ.), 2026 SCC OnLine All 16599  
*Islam v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16322  
*Israr Ahmad v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17125  
*Israr Ali v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16347  
*Israr v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 16013  
*Israr v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16343  
*Jabaz Khan v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16276  
*Jagat Narayan v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17539  
*Jagat v. State of U.P.*, (**Vivek Varma**, J.), 2026 SCC OnLine All 16205

*Jagdish Sharma v. State of U.P.*, (**Neeraj Tiwari** and **Sudhanshu Chauhan**, JJ.), 2026 SCC OnLine All 17723

*Jagdish Singh v. Election Commission of India*, (Alok Mathur and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 17754

*Jahid v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16329

*Jahir Ali v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15848

*Jai Narayan Singh v. State of U.P.*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 16571

*Jai Prakash Choudhary v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17113

*Jaiprakash Pandey v. State of U.P.*, (Alok Mathur and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 16621

*Jameela v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 17288

*Jamuna Prasad v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15840

*Janak Kishori v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17098

*Jaswant Kumar Kasera v. State of U.P.*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 17676

*Javed v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15823

*Jay Prakash v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15908

*Jay Shanker v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 16025

*Jaypratap v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16321

*Jeet Lal v. Upar Ayukat Prashasan Prayagraj Mandal*, (**Manish Kumar Nigam**, J.), 2026 SCC OnLine All 17717

*Jeewan Lal v. U.P.S.R.T.C.*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 17626

*Jilajeet Rawat v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17119

*Jishan v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15973

*Jitendra Kumar v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 16403

*Jitendra Kumar v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17184

*Jitendra Singh Yadav v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 17691

*Jitendra Singh v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17201

*Jitendra Singh v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16179

*Jitendra Yadav v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16280

*Jitendra Yadav v. Union of India*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 16601

*Jitendra v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17171

*Jitendra v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17470

*Jogindra Singh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16369

*Junaid v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 16170

*Junaid v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16169

*Junaid v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16307

*Jyoti Gautam v. State of U.P.*, (**Siddharth Nandan**, J.), 2026 SCC OnLine All 17777

*Jyoti v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 17265

*Kailash Kushwaha v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15896

*Kala v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16283  
*Kalami v. State of U.P.*, (Madan Pal Singh, J.), 2026 SCC OnLine All 16108  
*Kalawati v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 16046  
*Kallo v. State of U.P.*, (Dinesh Pathak, J.), 2026 SCC OnLine All 17680  
*Kalpana Raikwar v. State of U.P.*, (J.J. Munir and Tarun Saxena, JJ.), 2026 SCC OnLine All 17583  
*Kalua v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16345  
*Kalyan Ji v. State of U.P.*, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 16171  
*Kamal Singh v. State of U.P.*, (Vivek Varma, J.), 2026 SCC OnLine All 17287  
*Kamlesh Kumar v. State of U.P.*, (Avnish Saxena, J.), 2026 SCC OnLine All 17761  
*Kamlesh v. Anish Singh*, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 16062  
*Kamlesh v. State of U.P.*, (Manoj Bajaj, J.), 2026 SCC OnLine All 17249  
*Kamta Prasad v. Siddharth Kumar Singh*, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 16070  
*Kamta Singh v. State of U.P.*, (Rajeev Singh, J.), 2026 SCC OnLine All 16533  
*Kanchan v. State of U.P.*, (Dr Gautam Chowdhary, J.), 2026 SCC OnLine All 17140  
*Kanhaiya Yadav v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All 16017  
*Kapil Kumar v. State of U.P.*, (Prakash Padia, J.), 2026 SCC OnLine All 16540  
*Kapil v. State of U.P.*, (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 16222  
*Kapoor Fuel Point v. Union of India*, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.),  
2026 SCC OnLine All 17749  
*Karan Jaiswal v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16284  
*Karan v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 15842  
*Kareem Khan v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 16033  
*Karishma Kanaujiya v. State of U.P.*, (J.J. Munir and Tarun Saxena, JJ.), 2026 SCC OnLine All  
17557  
*Kartik v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 16313  
*Kasma v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All  
16421  
*Kaukab Shahab v. CBI*, (Subhash Vidyarthi, J.), 2026 SCC OnLine All 17235  
*Kaushal Gupta v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17523  
*Kaushalendra Singh v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 15993  
*Kaushendra v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 17496  
*Kaushlendra v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16370  
*Kavita Gaur v. State of U.P.*, (Ashutosh Srivastava, J.), 2026 SCC OnLine All 16397  
*KD Metalloys & Engineering (P) Ltd. v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All  
16007  
*Keerti v. State of U.P.*, (J.J. Munir and Tarun Saxena, JJ.), 2026 SCC OnLine All 17564  
*Kesh Kumari v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17541  
*Keshavdev v. State of U.P.*, (Madan Pal Singh, J.), 2026 SCC OnLine All 16134  
*Kewala Prasad v. State of U.P.*, (Rajiv Gupta and Dr Ajay Kumar-II, JJ.), 2026 SCC OnLine All  
16415

*Khalid v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16213  
*Khalid v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17460  
*Khurshheed Alam v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16367  
*Khurshheed v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17448  
*Khushboo v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17548  
*Khushboo v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 17594  
*Khushboo v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 17598  
*Khushi Ram v. U.P. State Bridge Corpn. Ltd.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17686  
*Khusi v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16237  
*Khwaja Masood Ahmad Shah v. Board of Directors*, (**Rajan Roy** and **Manjive Shukla**, JJ.), 2026 SCC OnLine All 16527  
*Kiran Singh v. State of U.P.*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 17677  
*Kirti Pratap Singh v. State of U.P.*, (**Subhash Vidyarthi**, J.), 2026 SCC OnLine All 17647  
*Kirti v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17600  
*Kishan v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16088  
*Kripa Shankar Singh v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 16577  
*Kripa Shanker v. Union of India*, (**Mahesh Chandra Tripathi** and **Siddharth Nandan**, JJ.), 2026 SCC OnLine All 16606  
*Krishna Nand Bind v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 17597  
*Krishna Rai v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16095  
*Kuldeep v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17501  
*Kuldeep v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15969  
*Kuldeep v. State of U.P.*, (**Siddharth** and **Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 16144  
*Kumari Priyanka v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17309  
*Kumari Shalu v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16107  
*Kumkum Gupta v. U.P.S.R.Tc.*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16488  
*Kundan Singh v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 15914  
*Lakhan Singh v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 16086  
*Lakhna v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 16021  
*Lakhtejigar v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16251  
*Lalit Gupta v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 15821  
*Lallu Ram v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 16457  
*Lalmani v. State of U.P.*, (**Lakshmi Kant Shukla**, J.), 2026 SCC OnLine All 17261  
*Lav Kush v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17771  
*Lav-Kush v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 16142  
*Lavkesh Kumar v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15861  
*Lavkush v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16342  
*Lavlesh Kumar v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17756  
*Lavlesh v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17580

*Laxman Prasad Sharma v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17163  
*Laxmi Prasad Singraul v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17138  
*Laxmi Yadav v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17585  
*Lokendra v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16157  
*Lokesh Yadav v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16212  
*Lukman Rana v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17299  
*Mabiya Hasan v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 17274  
*Madan Lal v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15889  
*Madan v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16198  
*Madan v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17161  
*Magma General Insurance Co. Ltd. v. Savita*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16472  
*Mahendra Pratap Singh v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17210  
*Mahendra Yadav v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17575  
*Mahesh Chandra Sharma v. State of U.P.*, (**Rajeev Misra** and **Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 16440  
*Mahesh Pandey v. Union of India*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 16624  
*Mahesh Tiwari v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17546  
*Mahesh v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 16267  
*Mahipal v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17489  
*Mahul v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 17655  
*Mala Yadav v. State of U.P.*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 16612  
*Maliya Khatoon v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17561  
*Mamta Engineering v. Union of India*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 17746  
*Mamta Verma v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17153  
*Manav Sharma v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17688  
*Manik Lal Shahu v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15954  
*Manisha Pandey v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17304  
*Manjeet Singh v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16306  
*Manju Devi v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16204  
*Manoj Kumar Gupta v. Sarita*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16485  
*Manoj Kumar Pachauri v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 17268  
*Manoj Kumar Singh v. Mahendra Dev*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16073  
*Manoj Kumar Srivastava v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 15924  
*Manoj Kumar v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16520  
*Manoj Singh v. State of U.P.*, (**Manish Kumar Nigam**, J.), 2026 SCC OnLine All 17714  
*Manoj v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16263

*Manoj v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16394  
*Manoj v. State of U.P.*, (Praveen Kumar Giri, J.), 2026 SCC OnLine All 17609  
*Manoj v. State of U.P.*, (Samit Gopal, J.), 2026 SCC OnLine All 16130  
*Mansi v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 16420  
*Mariyam v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 17494  
*Markandey Mishra v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 17202  
*Masoom v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 17158  
*Master Sahani v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16294  
*Maya Pandey v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 17222  
*Mayank Gupta v. State of U.P.*, (Vikram D. Chauhan, J.), 2026 SCC OnLine All 17315  
*Mayank Thakur v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16299  
*Mayur Jain v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 17212  
*Mazluma v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17520  
*Meena Kumari v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 17110  
*Meenu Goel v. State of U.P.*, (Praveen Kumar Giri, J.), 2026 SCC OnLine All 16456  
*Meera Devi v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16356  
*Menai v. State of U.P.*, (Manish Mathur, J.), 2026 SCC OnLine All 17257  
*Menka v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 15839  
*Mevalal v. State of U.P.*, (Avnish Saxena, J.), 2026 SCC OnLine All 17772  
*Mintu v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 16258  
*Mithlesh v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 15972  
*Mithlesh v. State of U.P.*, (Sameer Jain, J.), 2026 SCC OnLine All 16400  
*Mo Mohsin v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 17170  
*Mohan Prakash v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 16315  
*Mohan v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16362  
*Mohd Asif v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 15968  
*Mohd Imran v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 17176  
*Mohd Kaif v. State of U.P.*, (Sandeep Jain, J.), 2026 SCC OnLine All 16499  
*Mohd Rajik v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 17230  
*Mohd Shahid v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16301  
*Mohd Shami v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 17166  
*Mohd Tarik v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16353  
*Mohd Yunush v. State of U.P.*, (Vivek Varma, J.), 2026 SCC OnLine All 16223  
*Mohd Yusuf v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All 16006  
*Mohd Zaid v. State of U.P.*, (Rajeev Misra and Padam Narain Mishra, JJ.), 2026 SCC OnLine All 16411  
*Mohd. Aasif Ali v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 17152  
*Mohd. Abdul Mobin v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17276  
*Mohd. Aslam v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All 15882

*Mohd. Chand v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 17116  
*Mohd. Chote v. State of U.P.*, (**Arun Kumar Singh Deshwal, J.**), 2026 SCC OnLine All 17484  
*Mohd. Danish v. State of U.P.*, (**Rajan Roy and Manjive Shukla, JJ.**), 2026 SCC OnLine All 17739  
*Mohd. Hamid v. State of U.P.*, (**Arun Kumar Singh Deshwal, J.**), 2026 SCC OnLine All 17471  
*Mohd. Hamza v. Union of India*, (**Saral Srivastava and Garima Prashad, JJ.**), 2026 SCC OnLine All 16602  
*Mohd. Harun v. State of U.P.*, (**Abdhesh Kumar Chaudhary, J.**), 2026 SCC OnLine All 16546  
*Mohd. Idris v. Union of India*, (**Pankaj Bhatia, J.**), 2026 SCC OnLine All 17635  
*Mohd. Kasim Khan v. State of U.P.*, (**Karunesh Singh Pawar, J.**), 2026 SCC OnLine All 16185  
*Mohd. Khursid v. State of U.P.*, (**Rajeev Bharti, J.**), 2026 SCC OnLine All 17313  
*Mohd. Meraj v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava, JJ.**), 2026 SCC OnLine All 16426  
*Mohd. Naeem v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 17120  
*Mohd. Raufurrhman v. State of U.P.*, (**Brij Raj Singh, J.**), 2026 SCC OnLine All 17107  
*Mohd. Salimuddin v. State of U.P.*, (**Ram Manohar Narayan Mishra, J.**), 2026 SCC OnLine All 16460  
*Mohd. Salman v. State of U.P.*, (**Rajiv Lochan Shukla, J.**), 2026 SCC OnLine All 16189  
*Mohd. Salman v. State of U.P.*, (**Rajiv Lochan Shukla, J.**), 2026 SCC OnLine All 16243  
*Mohd. Sameer v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 15937  
*Mohd. Shahid Ali v. State of U.P.*, (**Vivek Kumar Singh, J.**), 2026 SCC OnLine All 15998  
*Mohd. Sultan Waris Khan v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 15927  
*Mohd. Tajalli v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 17117  
*Mohd. Taufeeq v. State of U.P.*, (**Jai Prakash Tiwari, J.**), 2026 SCC OnLine All 16384  
*Mohd. Umar v. Union of India*, (**Saral Srivastava and Garima Prashad, JJ.**), 2026 SCC OnLine All 17719  
*Mohd. Yusuf v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 15863  
*Mohd. Yusuf v. State of U.P.*, (**Tej Pratap Tiwari, J.**), 2026 SCC OnLine All 17766  
*Mohd. Zeeshan v. State of U.P.*, (**Manish Mathur, J.**), 2026 SCC OnLine All 16114  
*Mohit Kumar Kushwaha v. State of U.P.*, (**Rajiv Lochan Shukla, J.**), 2026 SCC OnLine All 16187  
*Mohit Kumar v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 15855  
*Mohit Rathi v. State of U.P.*, (**Praveen Kumar Giri, J.**), 2026 SCC OnLine All 16465  
*Mohit Yadav v. State of U.P.*, (**Rajiv Lochan Shukla, J.**), 2026 SCC OnLine All 16295  
*Mohit v. State of U.P.*, (**J.J. Munir and Tarun Saxena, JJ.**), 2026 SCC OnLine All 17559  
*Mohsin Urf Monu v. State of U.P.*, (**Rajiv Lochan Shukla, J.**), 2026 SCC OnLine All 17477  
*Mohsin v. State of U.P.*, (**Ashutosh Srivastava, J.**), 2026 SCC OnLine All 17443  
*Mohsin v. State of U.P.*, (**Jitendra Kumar Sinha, J.**), 2026 SCC OnLine All 16325  
*Monika v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava, JJ.**), 2026 SCC OnLine All 16424  
*Monis Ali v. State of U.P.*, (**Ashutosh Srivastava, J.**), 2026 SCC OnLine All 16209  
*Monis Ali v. State of U.P.*, (**Ashutosh Srivastava, J.**), 2026 SCC OnLine All 16216

*Monu v. State of U.P.*, (Ashutosh Srivastava, J.), 2026 SCC OnLine All 17442  
*Monu v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 17463  
*Moolchandra v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 16038  
*Moti Lal Chaurasiya v. State of U.P.*, (Prakash Padia, J.), 2026 SCC OnLine All 16552  
*Mubarik v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16352  
*Mujjamil v. State of U.P.*, (Krishan Pahal, J.), 2026 SCC OnLine All 17475  
*Mukesh Kumar Patel v. State of U.P.*, (Santosh Rai, J.), 2026 SCC OnLine All 16381  
*Mukesh Sharma v. State of U.P.*, (Praveen Kumar Giri, J.), 2026 SCC OnLine All 16452  
*Mukesh Yadav v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 17459  
*Mumtaz v. State of U.P.*, (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 17768  
*Municipal Commr. Lko Nagar Nigam v. Manraji Devi*, (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 17236  
*Munna Singh v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16330  
*Munna v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16354  
*Munshad v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 16020  
*Munshi Lal v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 17199  
*Muralidhar v. State of U.P.*, (Dinesh Pathak, J.), 2026 SCC OnLine All 17695  
*Mustakeem Ali v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 15891  
*Muzibur Rahman v. Ashwani Kumar Pandey*, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 16066  
*N.J. Financial Consultants & Developers Ltd. v. State of U.P.*, (Arun Kumar, J.), 2026 SCC OnLine All 17690  
*Nabhu v. State of U.P.*, (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 16264  
*Naeemuddin v. State of U.P.*, (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 16146  
*Nagendra Singh v. Union of India*, (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 16544  
*Nahid Husain v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 15928  
*Nand Kishor v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 15982  
*Nand Lal Pancharia v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All 15946  
*Nand Lal Pancharia v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All 15955  
*Nandini Vishwakarma v. State of U.P.*, (Achal Sachdev, J.), 2026 SCC OnLine All 17622  
*Nanhu v. State of U.P.*, (Vivek Varma, J.), 2026 SCC OnLine All 17468  
*Nanu v. State of U.P.*, (Avnish Saxena, J.), 2026 SCC OnLine All 17302  
*Narendra Kumar Mishra v. Union of India*, (Dinesh Pathak, J.), 2026 SCC OnLine All 17683  
*Narendra Kumar v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 17168  
*Narendra Singh v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 16045  
*Narendra v. State of U.P.*, (Vani Ranjan Agrawal, J.), 2026 SCC OnLine All 16501  
*Naresh Tomar v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 15910  
*Naresh v. Divisional Forest Officer*, (Anish Kumar Gupta, J.), 2026 SCC OnLine All 16538

*Nargis v. State of U.P.*, (**Rajeev Misra and Padam Narain Mishra**, JJ.), 2026 SCC OnLine All 17566

*Narsing Giri v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 15836

*Naseema Bano v. State of U.P.*, (**Vivek Varma**, J.), 2026 SCC OnLine All 16240

*Nathi Ram Saini v. State of U.P.*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC OnLine All 16537

*National Insurance Co. Ltd. v. Babita Sahani*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16477

*National Insurance Co. Ltd. v. Nasreen*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16468

*National Insurance Co. Ltd. v. Sushma Devi*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16475

*Nauroz v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16244

*Naushad Quraishi v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17499

*Naushad v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16195

*Naushad v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16365

*Naushey v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16298

*Navajis v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16183

*Naved v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16314

*Navin Kumar v. Union of India*, (**Alok Mathur and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 16542

*Navneet Raj v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16215

*Nawab Singh v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16052

*Nawab v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 16149

*Nazim v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17191

*Neeraj v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15988

*Neeraj v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 16148

*Neetesh Sharma v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 17223

*Neetu Sharma v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 17584

*Neha Varshney v. State of U.P.*, (**Ajit Kumar and Indrajeet Shukla**, JJ.), 2026 SCC OnLine All 17716

*Neha v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 16416

*Neha v. State of U.P.*, (**Subhash Vidyarthi**, J.), 2026 SCC OnLine All 16496

*New India Assurance Co. Ltd. v. Anil Kumar*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 17631

*New India Assurance Co. Ltd. v. Jagat Dev Singh*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 17636

*New India Assurance Co. Ltd. v. Krishna Devi*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16473

*New India Assurance Co. Ltd. v. Padma Devi*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16486

*New India Assurance Co. Ltd. v. Sita Pati*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16484

*Nidhi Verma v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15872

*Niranjana Lal Bhargava Trust v. Jogesh Sachdeva*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16509

*Nirankar Nath Pandey v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 17689

*Nishant V Singh v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 16422

*Nitesh v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16360

*Nitesh v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15862  
*Nitin v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17301  
*Noor Amreen v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17104  
*Noora v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16217  
*Nooru v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17495  
*O.P. Srivastava v. Union of India*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17681  
*Om Prakash Yadav v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16334  
*Oriental Insurance Co. Ltd. v. Amna*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 17630  
*Oriental Insurance Co. Ltd. v. Mohd. Jamaluddin*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16483  
*Pallavi Mittal v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 16014  
*Pankaj Gupta v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16358  
*Pankaj Kumar Singhal v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 17612  
*Pankaj Kumar v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16408  
*Pankaj Kumar v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16197  
*Pankaj Kumar v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 15916  
*Pankaj Pandey v. State of U.P.*, (**Lakshmi Kant Shukla**, J.), 2026 SCC OnLine All 17266  
*Pankaj Tiwari v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17124  
*Pankaj v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16245  
*Panshu v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17543  
*Papan Kumar v. State of U.P.*, (**Saral Srivastava and Garima Prashad**, JJ.), 2026 SCC OnLine All 17698  
*Pappu Yadav v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16056  
*Pappu v. State of U.P.*, (**Rajesh Singh Chauhan and Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 16105  
*Pappu v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 16156  
*Paramphul v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 17264  
*Parshuram Paswan v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16359  
*Parvej v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16331  
*Parvej v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 16129  
*Pati Rakhan Lal v. State of U.P.*, (**Atul Sreedharan and Vivek Saran**, JJ.), 2026 SCC OnLine All 16616  
*Pawan Gupta v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16357  
*Pawan Kumar Dubey v. State of U.P.*, (**Sandeep Jain**, J.), 2026 SCC OnLine All 16450  
*Pawan Kumar Tiwari v. State of U.P.*, (**Rajan Roy and Manjive Shukla**, JJ.), 2026 SCC OnLine All 17729  
*Pawan Kumar v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16516  
*Pawan Kumar v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 17560  
*Pawan Kumar v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 17270

- Pawan Sharma v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17547
- Pawan v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17322
- Payal Shukla v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 16433
- Phool Chandra Pandey v. State of U.P.*, (**Abdhesh Kumar Chaudhary**, J.), 2026 SCC OnLine All 16547
- Phool Devi v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16101
- Piyar v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17465
- Pooja Chauhan v. State of U.P.*, (**Subhash Chandra Sharma**, J.), 2026 SCC OnLine All 16464
- Pooran Singh v. State of U.P.*, (**Ajay Bhanot and Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 16150
- Pooran Singh v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 17769
- Pradeep Kumar Balmiki v. State of U.P.*, (**Sanjiv Kumar**, J.), 2026 SCC OnLine All 15901
- Pradeep Kumar Singh v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 17314
- Pradeep Kumar Yadav v. State of U.P.*, (**Irshad Ali**, J.), 2026 SCC OnLine All 17665
- Pradeep Kumar v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17674
- Pradeep Kumar v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17507
- Pradeep v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 17579
- Pradum Kumar v. State of U.P.*, (**Manish Kumar Nigam**, J.), 2026 SCC OnLine All 17737
- Pradumman Nishad v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16318
- Pradumman v. State of U.P.*, (**Sanjiv Kumar**, J.), 2026 SCC OnLine All 16028
- Prakash Singh Pargai v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 17613
- Prakash Tiwari v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15857
- Prakash Yadav v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 17260
- Pramila Chaudhary v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 15820
- Pramod Kumar Batham v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16102
- Pramod Kumar Gupt v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 16454
- Pramod Kumar Sharma v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 16009
- Pramod Kumar v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 16029
- Pramod Soni v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16581
- Pramod Tiwari v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17540
- Pramod v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16335
- Pranav Kumar Yadav v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16239
- Pranshi v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 16434
- Pranshu v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17286
- Pranshu v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16165
- Prashant v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 16016
- Prashu Kumar v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15899

- Praveen Rai v. Arun Kumar Jadoan*, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 16083
- Praveen v. Executive Engineer National Highway Khand*, (Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.), 2026 SCC OnLine All 16608
- Pravendra Kumar v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 16039
- Pravesh Yadav v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 17143
- Pravin Kumar v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All 15992
- Preetam Kumar Gautam v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17522
- Preeti Construction v. State of U.P.*, (Saral Srivastava and Garima Prashad, JJ.), 2026 SCC OnLine All 17709
- Preeti Jadoun v. State of U.P.*, (Sandeep Jain, J.), 2026 SCC OnLine All 16498
- Prem Kumar v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 15942
- Prem Shankar v. State of U.P.*, (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 16242
- Prem Singh v. State*, (Siddharth and Vinai Kumar Dwivedi, JJ.), 2026 SCC OnLine All 16092
- Premier Enterprises v. Union of India*, (Piyush Agrawal, J.), 2026 SCC OnLine All 16061
- Prince Singh v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17275
- Priti Pandey v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 15912
- Priyanshu v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 16192
- Punam Srivastava v. State of U.P.*, (Siddharth Nandan, J.), 2026 SCC OnLine All 17728
- Puneet Singh v. State of U.P.*, (Ashutosh Srivastava, J.), 2026 SCC OnLine All 16210
- Punjab National Bank v. Union of India*, (Siddharth Nandan, J.), 2026 SCC OnLine All 17741
- Pushpa Devi Arora v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 15987
- Pushpendra Kushwaha v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 17234
- Pushpendra Singh Bhadauria v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17312
- Pushpendra Singh v. State of U.P.*, (Neeraj Tiwari and Sudhanshu Chauhan, JJ.), 2026 SCC OnLine All 16603
- Pushpendra Singh v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 15978
- Pushpraj Yadav v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16236
- Qamar Jahan v. Satendra Kumar*, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 16063
- Qasim v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16398
- Rachana Chaturvedi v. State of U.P.*, (Ajit Kumar and Indrajeet Shukla, JJ.), 2026 SCC OnLine All 17712
- Radha Govind v. State of U.P.*, (Anil Kumar-X, J.), 2026 SCC OnLine All 17648
- Radhe Lal v. State of U.P.*, (Ashutosh Srivastava, J.), 2026 SCC OnLine All 17439
- Radheshyam v. State of U.P.*, (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 16111
- Radhey Shyam v. State of U.P.*, (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 17254
- Radhika Singh v. Union of India*, (Vikas Budhwar, J.), 2026 SCC OnLine All 16593
- Raghvendra Pratap Singh v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 16256
- Rahamt Ali v. Union of India*, (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 16620
- Rahul Gupta v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 17466

*Rahul Kumar Chaubey v. State of U.P.*, (Manish Mathur, J.), 2026 SCC OnLine All 16154  
*Rahul Kumar v. State of U.P.*, (Vivek Varma, J.), 2026 SCC OnLine All 16221  
*Rahul Mishra v. State of U.P.*, (Ashutosh Srivastava, J.), 2026 SCC OnLine All 17444  
*Rahul Pathak v. State of U.P.*, (Vikram D. Chauhan, J.), 2026 SCC OnLine All 17291  
*Rahul Rastogi v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 17185  
*Rahul Singh v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 15852  
*Rahul Sonkar v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16310  
*Rahul Yadav v. State of U.P.*, (Rajeev Misra and Lakshmi Kant Shukla, JJ.), 2026 SCC OnLine All 16429  
*Rahul Yadav v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 17454  
*Rahul v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All 15885  
*Rahul v. State of U.P.*, (Jai Prakash Tiwari, J.), 2026 SCC OnLine All 17281  
*Rahul v. State of U.P.*, (Manish Kumar, J.), 2026 SCC OnLine All 16364  
*Rahul v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 15938  
*Rahul v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 15986  
*Rahul v. State of U.P.*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 17742  
*Raina Joria v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 17157  
*Raj Bahadur Yadav v. State of U.P.*, (Anil Kumar-X, J.), 2026 SCC OnLine All 17645  
*Raj Kumar Saroj v. State of U.P.*, (Rajnish Kumar and Babita Rani, JJ.), 2026 SCC OnLine All 17596  
*Raj Rastogi v. State of U.P.*, (Avnish Saxena, J.), 2026 SCC OnLine All 17760  
*Raj Rawat v. State of U.P.*, (Ashutosh Srivastava, J.), 2026 SCC OnLine All 16180  
*Raj Verma v. State of U.P.*, (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 16305  
*Rajaram Chauhan v. State of U.P.*, (Sanjay Kumar Pachori, J.), 2026 SCC OnLine All 17187  
*Rajaram Chauhan v. State of U.P.*, (Sanjay Kumar Pachori, J.), 2026 SCC OnLine All 17188  
*Rajaram v. State of U.P.*, (Dr Gautam Chowdhary, J.), 2026 SCC OnLine All 17101  
*Rajat Verma v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 15934  
*Rajeev Dubey v. State of U.P.*, (Madan Pal Singh, J.), 2026 SCC OnLine All 16085  
*Rajeev Singh Baliyan v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 17195  
*Rajender v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 15957  
*Rajendra Kumar Passi v. State of U.P.*, (Rajiv Gupta and Dr Ajay Kumar-II, JJ.), 2026 SCC OnLine All 17607  
*Rajendra Prasad Sharma v. State of U.P.*, (Karunesh Singh Pawar, J.), 2026 SCC OnLine All 17668  
*Rajendra v. Parmeshwar Upadhyay*, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 17245  
*Rajendra v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All 15933  
*Rajendra v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 15970  
*Rajesh Bhatnagar v. State of U.P.*, (Ashutosh Srivastava, J.), 2026 SCC OnLine All 16202  
*Rajesh Chandra Pal v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17509  
*Rajesh Dubey v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 15922

*Rajesh Kumar v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16158  
*Rajesh Kumar v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 16555  
*Rajesh Mohan Gupta v. Amit Kumar Ghosh*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16068  
*Rajesh Singh v. State of U.P.*, (**Alok Mathur and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 17730  
*Rajesh Singh v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 17620  
*Rajesh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17498  
*Rajesh v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 16502  
*Rajiv Sharma v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16410  
*Rajiv Shukla v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17145  
*Rajkumar v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16300  
*Rajneesh Yadav v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16328  
*Rajpal Singh v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 16569  
*Rajpriya Singh v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17216  
*Raju Verma v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17137  
*Raju v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 17669  
*Rajukhan v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15997  
*Rajveer v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17673  
*Rajwatiya v. State of U.P.*, (**Saral Srivastava and Garima Prashad**, JJ.), 2026 SCC OnLine All 16604  
*Rakesh Kashyap v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17317  
*Rakesh Kumar v. Ram Nath*, (**Syed Qamar Hasan Rizvi**, J.), 2026 SCC OnLine All 16492  
*Rakesh Kumar v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 16048  
*Rakesh Pratap v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17106  
*Rakesh Sharma v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15983  
*Rakesh Verma v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 16428  
*Rakesh Vishwakarma v. State of U.P.*, (**Achal Sachdev**, J.), 2026 SCC OnLine All 17623  
*Rakesh v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 16512  
*Rakesh v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16406  
*Rakesh v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17126  
*Rakhi v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17506  
*Ram Babu v. State of U.P.*, (**Anish Kumar Gupta**, J.), 2026 SCC OnLine All 16553  
*Ram Bahadur v. State of U.P.*, (**Sanjiv Kumar**, J.), 2026 SCC OnLine All 15826  
*Ram Bali Yadav v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17224  
*Ram Briksh Yadav v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17221  
*Ram Chandra Yadav v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16166  
*Ram Dhani Vishwakarma v. State of U.P.*, (**Sangeeta Chandra**, J.), 2026 SCC OnLine All 16572  
*Ram Ji v. State of U.P.*, (**Alok Mathur and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 16618

- Ram Kali v. State of U.P.*, (Pankaj Bhatia and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 17778
- Ram Mangal Rastogi v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17150
- Ram Milan Singh Tomar v. U.P. Power Corpn. Ltd.*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 17652
- Ram Narayan Gupta v. State of U.P.*, (**Mahesh Chandra Tripathi** and **Siddharth Nandan**, JJ.), 2026 SCC OnLine All 16607
- Ram Naresh Yadav v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16378
- Ram Naresh v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 15830
- Ram Niwas v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17773
- Ram Pratap v. Bhagdei*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16467
- Ram Pratap v. Chif Engineer*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 16617
- Ram Pratap v. State of U.P.*, (**Siddharth** and Harvir Singh, JJ.), 2026 SCC OnLine All 17256
- Ram Pyare v. Manisha Trighatia*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16072
- Ram Raj v. Ravendra Singh*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16081
- Ram Sevak Dwivedi v. State of U.P.*, (**Anish Kumar Gupta**, J.), 2026 SCC OnLine All 16541
- Ram Sewak Har Govind Sahai Govt Contractor v. State of U.P.*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 16629
- Ram Shanker v. State of U.P.*, (**Rajan Roy** and **Manjive Shukla**, JJ.), 2026 SCC OnLine All 17697
- Ram Shrup v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16517
- Ram Vilas v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 16550
- Rama Shankar v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16525
- Raman Jadav v. State of U.P.*, (**Siddharth** and **Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 17642
- Ramanand v. State of U.P.*, (**Subhash Chandra Sharma**, J.), 2026 SCC OnLine All 17616
- Ramdayal v. Shakeela Begum*, (**Syed Qamar Hasan Rizvi**, J.), 2026 SCC OnLine All 17664
- Ramesh Chandra Mishra v. Manager*, (**Alok Mathur**, J.), 2026 SCC OnLine All 16060
- Ramesh Giri v. State of U.P.*, (**Mahesh Chandra Tripathi** and **Siddharth Nandan**, JJ.), 2026 SCC OnLine All 16605
- Ramesh Gupta v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15897
- Ramesh Kumar Sharma v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17105
- Ramesh Vishwakarma v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 15834
- Ramesh v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17482
- Ramjeet v. Nebu Lal*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 17239
- Ramkalesh v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16231
- Ramkishan v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 17269
- Ramkumar Singh v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 16164
- Ramnaresh Yadav v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16096
- Rampat v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 16138
- Ramprakash v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16579
- Rampreet v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 16147

- Ramratan v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16289
- Ramshankar Sahu v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 16436
- Ramu v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17685
- Ramwati Bai Jatav v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16390
- Rana Pratap Yadav v. State of U.P.*, (**Lakshmi Kant Shukla**, J.), 2026 SCC OnLine All 17262
- Rani v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16372
- Rashid Khan v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 15827
- Rashid v. State of U.P.*, (**Siddharth** and **Harvir Singh**, JJ.), 2026 SCC OnLine All 16128
- Rashmi v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16316
- Ratish Awasthi v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15919
- Ravi Bhushan Maurya v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17127
- Ravi Kumar v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16093
- Ravi Kumar v. State of U.P.*, (**Rajeev Misra** and **Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 16444
- Ravi Lal v. State of U.P.*, (**Sandeep Jain**, J.), 2026 SCC OnLine All 16449
- Ravi Sharma v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17211
- Ravi Verma v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 17614
- Ravi v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16201
- Ravindra Kushwaha v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 16151
- Ravindra Singh v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16057
- Ravindra Yadav v. State of U.P.*, (**Sandeep Jain**, J.), 2026 SCC OnLine All 17587
- Ravindra v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 17767
- Raza Ali v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17194
- Redmil Business Mall (P) Ltd. v. Union of India*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 16626
- Reeta v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17759
- Reetesh Yadav v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15962
- Reliance General Insurance Co. Ltd. v. Madhu Diwakar*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16481
- Renu Devi v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17114
- Reshma v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15871
- Reyazuddin v. Union of India*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 17721
- Riayaz v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17182
- Rifakat v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16336
- Rinku v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15881
- Rinku v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16320
- Rishabh v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16200
- Rishav Goswami v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 17527

- Rishi Singh v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17290
- Rishiraj v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 17649
- Ritesh Mishra v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15866
- Ritik Pundir v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17550
- Riyajuddin v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16399
- Rizwan v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17190
- Rkvk Traders (P) Ltd. v. State of U.P.*, (**Saumitra Dayal Singh and Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 17744
- Rohit Arora v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15913
- Rohit Kumar v. State of U.P.*, (**Saumitra Dayal Singh and Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 17660
- Rohit Mali v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16351
- Rohit Saini v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16228
- Rohit Singh Gurjar v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 16012
- Rohit Singh v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17285
- Rohit Yadav v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17549
- Rohit v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 17232
- Roli Gangwar v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17531
- Ronak Ali v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 16583
- Roshan Singh v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15947
- Roshan v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17178
- Rudra Mani Shukla v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15835
- Rukhsar v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 17513
- S. Vignesh Shishir v. Director Central*, (**Rajesh Singh Chauhan and Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 17590
- S.K. Sons Enterprises v. Superintendent*, (**Saumitra Dayal Singh and Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 16627
- Sabir v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15900
- Sabu v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17461
- Sachchidanand Pandey v. State of U.P.*, (**Irshad Ali**, J.), 2026 SCC OnLine All 17666
- Sachin Kumar v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16582
- Sachin Rajput v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15879
- Sachin Yadav v. State of U.P.*, (**Rajeev Misra and Padam Narain Mishra**, JJ.), 2026 SCC OnLine All 17567
- Sachin v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 17586
- Saddam Beg v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17186
- Saeed v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 16010
- Safaat v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17483
- Sagar Pandey v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17308

*Sagar v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16405  
*Sahab Singh v. State of U.P.*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 17672  
*Sahabudeen Ansari v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16219  
*Sahju v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15870  
*Sahreen v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 16031  
*Saif Ansari v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 17510  
*Sajid v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17604  
*Sajjad Ali v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15864  
*Sakeel v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15950  
*Saleem v. Union of India*, (**Saral Srivastava and Garima Prashad**, JJ.), 2026 SCC OnLine All 17710  
*Salim v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15883  
*Salma Begam v. Union of India*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16585  
*Salman v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 16137  
*Salmi v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16278  
*Sameer v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16344  
*Samim Khan v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17205  
*Samjeet v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 17433  
*Sandeep Gaud v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17196  
*Sandeep Kumar Mishra v. State of U.P.*, (**Rajiv Gupta and Jai Krishna Upadhyay**, JJ.), 2026 SCC OnLine All 16443  
*Sandeep Kumar v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15853  
*Sandeep v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15966  
*Sandip Kumar v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15935  
*Sangeet v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 17273  
*Sangita Yadav v. Sanjay Prasad*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16069  
*Sanjay Chauhan v. State of U.P.*, (**Vivek Varma**, J.), 2026 SCC OnLine All 17472  
*Sanjay Gupta v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15893  
*Sanjay Kumar v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17679  
*Sanjay Nishad v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16396  
*Sanjay Patel v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15909  
*Sanjay Shukla v. State of U.P.*, (**Rajesh Singh Chauhan and Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 17277  
*Sanjay v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17319  
*Sanjeev Kumar Dwivedi v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17180  
*Sanjeev v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16575  
*Sanjeev v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 16141  
*Sanjeev v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 16000  
*Sant Lal v. Pankaj Kumar Singh*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16071  
*Santosh Kashyap v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17156

- Santosh Kumar Singh v. Union of India*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), 2026 SCC OnLine All 16563
- Santosh Kumar v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16259
- Santosh Kumar v. State of U.P.*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16514
- Santram v. State of U.P.*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 17735
- Santram v. State of U.P.*, (**Subhash Chandra Sharma**, J.), 2026 SCC OnLine All 17617
- Sapna v. Sunil Dutt*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16082
- Sarfaraj v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16232
- Sarfaraz Ahmad v. State of U.P.*, (**Prashant Mishra-I**, J.), 2026 SCC OnLine All 16058
- Sarhan v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17303
- Sarik v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 15829
- Sarita Devi v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 15844
- Sarvesh Kumar Dubey v. Anshika Tiwari*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 17637
- Sarvesh v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16387
- Sarwati v. Urmila Devi*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16504
- Satendra Kumar v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17284
- Satendra Kushwaha v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16186
- Satendra Ram v. Union of India*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16586
- Satendra Singh v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17457
- Satish Chandra Sharma v. Board of Revenue*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16580
- Satish Kumar Verma v. State of U.P.*, (**Rajeev Misra** and **Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 16438
- Satpal Singh v. Manish Kumar Verama*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 17241
- Satya Pal Verma v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15984
- Satyam Dubey v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17135
- Satyam Tiwari v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 17515
- Satyapal v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 17653
- Satyapriya Pandey v. State of U.P.*, (**Sanjiv Kumar**, J.), 2026 SCC OnLine All 16049
- Satyavir v. State of U.P.*, (J.J. Munir and Sanjiv Kumar, JJ.), 2026 SCC OnLine All 17751
- Satyawan v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16374
- Satyawati v. State of U.P.*, (**Siddharth** and **Subhash Chandra Sharma**, JJ.), 2026 SCC OnLine All 16139
- Satyendra Kumar Singh v. State of U.P.*, (**Arindam Sinha** and **Satya Veer Singh**, JJ.), 2026 SCC OnLine All 17701
- Satyendra Singh v. Rahul Chaurasiya*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16474
- Saurabh Rai v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 16534
- Saurabh Sharma v. Ram Kumar Gaur*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16491
- Saurabh v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16191
- Saurabh v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 16027

- Savitri Devi v. State of U.P.*, (**Abdul Moin and Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 16425
- Sayem Yazdani v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 17133
- Seema Devi v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15975
- Seema Singh v. Union of India*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), 2026 SCC OnLine All 16532
- Seeta Devi v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17295
- Sevaram v. State of U.P.*, (**Mahesh Chandra Tripathi and Siddharth Nandan**, JJ.), 2026 SCC OnLine All 16610
- Shabiya v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17300
- Shadab v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 15929
- Shafi Ahamad v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16047
- Shahe Alam v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 17438
- Shahe Alam v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 17440
- Shahid Abbas v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15859
- Shahid v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17467
- Shahid v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16377
- Shahjad v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17183
- Shahnawaz v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 16116
- Shahnawaz v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15991
- Shahzad Ali v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 16004
- Shailesh Kumar Chauhan v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 16103
- Shaista v. State of U.P.*, (**Rajeev Misra and Padam Narain Mishra**, JJ.), 2026 SCC OnLine All 17542
- Shakeeb v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17492
- Shakeel Ahmad v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15902
- Shakeel v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16290
- Shakeel v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 17481
- Shakeel v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 16133
- Shakil v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17497
- Shalini Vishwakarma v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 16413
- Shamim Jahan v. Union of India*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16592
- Shamim Jahan v. Union of India*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16598
- Shamim Khan v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 16556
- Shamim v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 17258
- Shamshad Ahmad v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16292
- Shamshad v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17128
- Shamshad v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17603
- Shaney Alam v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 17227

*Shani Kumar v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16160  
*Shani v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17500  
*Shankarlal v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15867  
*Shanu Singh v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 16131  
*Shanu v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16348  
*Sharad Saxena v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16262  
*Sharafat Ali v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 17134  
*Sharik v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16319  
*Shashank Mohan v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15873  
*Shashank v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16265  
*Shashi Bharti v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 17525  
*Shashi Kapoor v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16248  
*Shashi Kumar v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16211  
*Shashi Shekhar v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 15845  
*Shashikant Chaurasiya v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17122  
*Shaukat v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 15959  
*Sheela Devi v. Prem Ranjan Singh*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 17243  
*Sheetu Singh v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16293  
*Shekhar Agrawal v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17220  
*Shikha Trivedi v. Saurabh Shukla*, (**Vivek Chaudhary and Om Prakash Shukla**, JJ.), 2025 SCC OnLine All 8737  
*Shitala Prasad v. State of U.P.*, (**Manish Kumar Nigam**, J.), 2026 SCC OnLine All 17707  
*Shiv Brat Lal v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15898  
*Shiv Kumar Tripathi v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 17670  
*Shiv Kumar v. State*, (**Rajnish Kumar and Babita Rani**, JJ.), 2026 SCC OnLine All 16126  
*Shiv Prakash Tiwari v. State of U.P.*, (**Ajay Bhanot and Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 16152  
*Shiva v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16196  
*Shiva v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16208  
*Shivam Bajpai v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15940  
*Shivam Bajpai v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15941  
*Shivam Enterprise v. State of U.P.*, (**Saumitra Dayal Singh and Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 17747  
*Shivam Patel v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 16037  
*Shivam Singh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16327  
*Shivani v. State of U.P.*, (**Deepak Verma and Padam Narain Mishra**, JJ.), 2026 SCC OnLine All 17774  
*Shivanshu Rastogi v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15838  
*Shobha Chaurasia v. State of U.P.*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 17678  
*Shobha Devi v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16188  
*Shoeb v. State of U.P.*, (**Harvir Singh**, J.), 2026 SCC OnLine All 17491

*Shoeb v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16247  
*Shoyeb v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16401  
*Shravan Kumar v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 16574  
*Shri Devi v. State of U.P.*, (**Arindam Sinha and Satya Veer Singh**, JJ.), 2026 SCC OnLine All 16584  
*Shrimati Hameeda v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15847  
*Shubham Chauhan v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 17650  
*Shubham Giri v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17469  
*Shubham Srivastava v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17151  
*Shubham Tiwari v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17121  
*Shubhawati Devi v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15958  
*Shyam Babu v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15833  
*Shyam Gupta v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17455  
*Shyam Kishore Agnihotri v. State of U.P.*, (**Subhash Chandra Sharma**, J.), 2026 SCC OnLine All 17621  
*Shyam Narayan Yadav v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17228  
*Shyam Singh Tomar v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 16024  
*Shyam Singh v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16182  
*Shyam Sunder v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 15846  
*Shyam v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 15930  
*Siddhu v. State of U.P.*, (**Rajesh Singh Chauhan and Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 16098  
*Siraj v. State of U.P.*, (**Ajay Bhanot and Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 16136  
*Siraj v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17132  
*Sita Devi v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15894  
*Sita Ram v. State of U.P.*, (**Mahesh Chandra Tripathi and Siddharth Nandan**, JJ.), 2026 SCC OnLine All 16611  
*Sita Ramji Maharaj Virajman Mandir v. Chandra Bhushan*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 17634  
*Sitabi Devi v. Rajesh Kumar Agrawal*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 17244  
*Siya Ram Mahto v. Union of India*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16587  
*Snehlata Chauhan v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 17310  
*Sobaran Singh v. State of U.P.*, (**Rajiv Gupta and Jai Krishna Upadhyay**, JJ.), 2026 SCC OnLine All 16442  
*Sohan Mali v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16379  
*Som Prakash Sharma v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 17474  
*Sonam Yadav v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 17572  
*Soni v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16177  
*Soni v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 16503  
*Sonu Kumar v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16324  
*Sonu Yadav v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 17279

- Sonu v. State of U.P.*, (**Achal Sachdev**, J.), 2026 SCC OnLine All 16463
- Sonu v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17571
- Sonu v. State of U.P.*, (**Siddharth Nandan**, J.), 2026 SCC OnLine All 17713
- Soyab v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16233
- Srimati Devi v. Union of India*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 16594
- State of U.P. v. Avnindra Kumar Singh*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 16543
- State of U.P. v. Gaurav Kumar*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 16529
- State of U.P. v. Govind Prasad Gaud*, (**Rajan Roy** and **Manjive Shukla**, JJ.), 2026 SCC OnLine All 17661
- State of U.P. v. Mohit*, (**Salil Kumar Rai** and **Devendra Singh-I**, JJ.), 2026 SCC OnLine All 16495
- State of U.P. v. Randhir Singh*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 17663
- State of U.P. v. Shivram Misra*, (**Rajesh Singh Chauhan** and **Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 17638
- State of U.P. v. Shridha Kumari*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 16530
- Subedar Chauhan v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16044
- Subhash Chandra Kesari v. Reena Agrawal*, (**Dr Yogendra Kumar Srivastava**, J.), 2026 SCC OnLine All 16513
- Subhash Ram v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17544
- Subhash v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17099
- Sudarshan Gupta v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 17247
- Sudhakar Singh v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 16363
- Sudhir Kumar Saxena v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17103
- Sudhir Kumar v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16168
- Sudhir Kumar v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15831
- Sudhir v. State of U.P.*, (**Sandeep Jain**, J.), 2026 SCC OnLine All 17599
- Sujeet Pandey v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16286
- Sujit Kumar v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 15825
- Sujit v. State of U.P.*, (**Siddhartha Varma** and **Jai Krishna Upadhyay**, JJ.), 2026 SCC OnLine All 16117
- Sukhjendra Kumar Arora v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15850
- Sukhvasi Singh v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17684
- Sukhvir v. State of U.P.*, (J.J. Munir and Sanjiv Kumar, JJ.), 2026 SCC OnLine All 17752
- Sulabh Singh v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17214
- Sulabhi Devi v. State of U.P.*, (**Siddharth** and **Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 17263
- Suman Yadav v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 16455

*Sumat Chand v. State of U.P.*, (Arun Kumar, J.), 2026 SCC OnLine All 16522  
*Sumit Jindal v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16383  
*Sumit Kumar v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 17208  
*Sumit v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 15965  
*Sunil Kumar Kannaujiya v. Lalaram*, (Abdul Shahid, J.), 2026 SCC OnLine All 17627  
*Sunil Kumar v. DM*, (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 16619  
*Sunil Kumar v. State of U.P.*, (Dr Gautam Chowdhary, J.), 2026 SCC OnLine All 17164  
*Sunil Kumar v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16375  
*Sunil Kumar v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 16253  
*Sunil Kushwaha v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 17435  
*Sunil Rana v. State of U.P.*, (Sanjay Kumar Pachori, J.), 2026 SCC OnLine All 15906  
*Sunil Yadav v. State of U.P.*, (Jai Prakash Tiwari, J.), 2026 SCC OnLine All 16389  
*Sunita Kumari v. State of U.P.*, (Manish Kumar Nigam, J.), 2026 SCC OnLine All 17718  
*Suraj Gond v. State of U.P.*, (Nand Prabha Shukla, J.), 2026 SCC OnLine All 16030  
*Suraj Pal Singh v. State of U.P.*, (Prakash Padia, J.), 2026 SCC OnLine All 16567  
*Suraj v. State of U.P.*, (Avnish Saxena, J.), 2026 SCC OnLine All 17294  
*Suraj v. State of U.P.*, (Krishan Pahal, J.), 2026 SCC OnLine All 16224  
*Suraj v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17526  
*Surendra Kumar v. State of U.P.*, (Deepak Verma, J.), 2026 SCC OnLine All 15878  
*Surendra Kumar v. State of U.P.*, (Madan Pal Singh, J.), 2026 SCC OnLine All 17267  
*Surendra Nath Mishra v. Director*, (Dinesh Pathak, J.), 2026 SCC OnLine All 16559  
*Surendra Rai v. Registrar General*, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), 2026 SCC OnLine All 16531  
*Surendra Singh v. State of U.P.*, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), 2026 SCC OnLine All 17662  
*Surendra Yadav v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16282  
*Suresh Chandra v. State of U.P.*, (Arun Kumar, J.), 2026 SCC OnLine All 16576  
*Suresh v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16241  
*Suresh v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 16332  
*Suresh v. State of U.P.*, (Krishan Pahal, J.), 2026 SCC OnLine All 16392  
*Surjeet Kumar v. State of U.P.*, (Rajeev Bharti, J.), 2026 SCC OnLine All 17521  
*Surya Prakash Mishra v. State of U.P.*, (Arun Kumar, J.), 2026 SCC OnLine All 17659  
*Surya Pratap Singh v. State of U.P.*, (Dinesh Pathak, J.), 2026 SCC OnLine All 16560  
*Sushant Goel v. Directorate General of Gst Intelligence*, (Siddharth and Vinai Kumar Dwivedi, JJ.), 2026 SCC OnLine All 17640  
*Sushil Prajapati v. State of U.P.*, (Krishan Pahal, J.), 2026 SCC OnLine All 17524  
*Sushil Sharma v. Sudhir Kumar*, (Vikas Budhwar, J.), 2026 SCC OnLine All 17656  
*Sushila v. State of U.P.*, (Santosh Rai, J.), 2026 SCC OnLine All 16090  
*Syed Razi Ahmad v. State of U.P.*, (Brij Raj Singh, J.), 2026 SCC OnLine All 17108  
*Tahir Khan v. State of U.P.*, (Achal Sachdev, J.), 2026 SCC OnLine All 16451

*Tahjeeb v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17578  
*Taj Mohammad v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 16034  
*Taj Mohd. Khan v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 17654  
*Tanman Rai v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17172  
*Tanu Singh v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 17582  
*Tanuj Kumar v. Debadatta Chand*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16067  
*Tapish Sharma v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 17237  
*Tara Yadav v. State of U.P.*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 16570  
*Tasleem Ahmad v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 17434  
*Tasleem v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17493  
*Taufiq Ahmad v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17569  
*Taufiq v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16337  
*Tauhid v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 16173  
*Tejindra Singh v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 16026  
*Tejpal v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 16035  
*Tejpal v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 16441  
*Transcargo India v. State of U.P.*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16625  
*Tundaram v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 17207  
*U.P. SRTC v. Sudama*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16482  
*Uday Bhan Singh v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 16565  
*Udaybhan v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17112  
*Uma Shankar Pal v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 15918  
*Uma Shankar v. State of U.P.*, (**Rajiv Gupta** and **Krishna Upadhyay**, JJ.), 2026 SCC OnLine All 16445  
*Umashankar Lodh v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 17271  
*Umesh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16341  
*Ummed v. Parmanand Jha*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16080  
*Union of India v. Praveen Kumar Mathur*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), 2026 SCC OnLine All 16554  
*Union of India v. Ram Vishwas*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 17667  
*United India Insurance Co. Ltd. v. Asha Devi*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16479  
*United India Insurance Co. Ltd. v. Heera Singh*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16480  
*United India Insurance Co. Ltd. v. Jabbar Ali*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16469  
*United India Insurance Co. Ltd. v. Rekha*, (**Abdul Shahid**, J.), 2026 SCC OnLine All 16478  
*United India Insurance Co. Ltd. v. Rekha*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 17629  
*United India Insurance Co. Ltd. v. Sharda Tyagi*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16487  
*United India Insurance Co. Ltd. v. Vintee Ram*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 16493

- Unnati Management College v. State of U.P.*, (**Ajit Kumar** and **Indrajeet Shukla**, JJ.), 2026 SCC OnLine All 17708
- Updesh v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16175
- Upendra Kumar v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17162
- Upendra Yadav v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 16001
- Upendra v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 16002
- Urmila v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16238
- Urmilesh v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 17610
- Usha Srivastav v. State of U.P.*, (**Pankaj Bhatia** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 17779
- Uttara Devi v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16311
- Vaibhav Upadhyay v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 17758
- Vaibhav v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16167
- Vaishnavi v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15892
- Vajid Ali v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16043
- Vansh Gopal v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17167
- Vansh v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 17487
- Vasudev Singh v. State of U.P.*, (**Rajiv Gupta** and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 17545
- Ved Prakash v. State of U.P.*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 16622
- Ved Prakash v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 17192
- Veersain v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16355
- Vibha Dubey v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15943
- Vicky v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 16174
- Vidhan Chand Jaiswal v. Mamta Jaiswal*, (**Atul Sreedharan** and **Indrajeet Shukla**, JJ.), 2026 SCC OnLine All 16494
- Vidya Gautam v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 17593
- Vidya Sagar v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17115
- Vijay Goswami v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15895
- Vijay Kriplani v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 17233
- Vijay Kumar Nigam v. State of U.P.*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 17731
- Vijay Kumar Singh v. State of U.P.*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 17734
- Vijay Kumar v. State of U.P.*, (**Manish Kumar Nigam**, J.), 2026 SCC OnLine All 17711
- Vijay Laxmi v. Commr. Commercial Tax*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 17740
- Vijay Rawat v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15977
- Vijay Shankar v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17675
- Vijay Shankar v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 17682
- Vijay Singh v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 16521
- Vijay Singh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16229

*Vijay Singh v. State of U.P.*, (Salil Kumar Rai and **Devendra Singh-I**, JJ.), [2026 SCC OnLine All 16112](#)

*Vijendra Kumar Gautam v. Saurabh Mandaloi*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), [2026 SCC OnLine All 16528](#)

*Vijendra v. State of U.P.*, (**Avnish Saxena**, J.), [2026 SCC OnLine All 17755](#)

*Vijendra v. State of U.P.*, (**Tej Pratap Tiwari**, J.), [2026 SCC OnLine All 16145](#)

*Vijendra v. State of U.P.*, (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 17231](#)

*Vikas Mishra v. State of U.P.*, (**Krishan Pahal**, J.), [2026 SCC OnLine All 17490](#)

*Vikas Pasi v. State of U.P.*, (**Tej Pratap Tiwari**, J.), [2026 SCC OnLine All 16143](#)

*Vikas v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16268](#)

*Vikas v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16277](#)

*Vikas v. State of U.P.*, (**Prakash Singh**, J.), [2026 SCC OnLine All 15858](#)

*Vikram Singh v. State of U.P.*, (**Prakash Padia**, J.), [2026 SCC OnLine All 16557](#)

*Vikrant Rajbhar v. State of U.P.*, (**Subhash Chandra Sharma**, J.), [2026 SCC OnLine All 17618](#)

*Vimal Kumar Shukla v. Madhu Agarwal*, (**Dr Yogendra Kumar Srivastava**, J.), [2026 SCC OnLine All 16511](#)

*Vimlesh Kumari v. State of U.P.*, (**Arun Kumar**, J.), [2026 SCC OnLine All 16524](#)

*Vinay Giri v. State of U.P.*, (**Rajeev Bharti**, J.), [2026 SCC OnLine All 17528](#)

*Vinay Kumar Mishra v. State of U.P.*, (**Krishan Pahal**, J.), [2026 SCC OnLine All 17478](#)

*Vinay Kumar v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), [2026 SCC OnLine All 17451](#)

*Vinay Kumar v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 17504](#)

*Vinay Shukla v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 16430](#)

*Vinay v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16304](#)

*Vinit Prajapati v. State of U.P.*, (**Samit Gopal**, J.), [2026 SCC OnLine All 16132](#)

*Vinod Kumar v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), [2026 SCC OnLine All 15985](#)

*Vinod Pandey v. State*, (**Dr Gautam Chowdhary**, J.), [2026 SCC OnLine All 16084](#)

*Vinod v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 16393](#)

*Vipin Kumar Rai v. State of U.P.*, (**Manish Kumar Nigam**, J.), [2026 SCC OnLine All 17706](#)

*Vipin Kumar v. State of U.P.*, (**Samit Gopal**, J.), [2026 SCC OnLine All 15880](#)

*Vipul Agarwal v. State of U.P.*, (**Subhash Chandra Sharma**, J.), [2025 SCC OnLine All 8736](#)

*Virender Kumar (Dr) v. State of U.P.*, (**Manjive Shukla**, J.), [2024 SCC OnLine All 10425](#)

*Virendra Yadav v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 17218](#)

*Vishal Chaudhari v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 16435](#)

*Vishal Kumar v. State of U.P.*, (**Prakash Singh**, J.), [2026 SCC OnLine All 15824](#)

*Vishal Rajbhar v. State of U.P.*, (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 16018](#)

*Vishram v. State of U.P.*, (**Prakash Singh**, J.), [2026 SCC OnLine All 15860](#)

*Vishwa Mohini v. State of U.P.*, (**Saurabh Shyam Shamsbery**, J.), [2026 SCC OnLine All 16539](#)

*Vivek Garg (Corpus) v. Union of India*, (**Siddharth** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 17776](#)

*Vivek Kumar Thakur v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 16249  
*Vivek Tiwari v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 16380  
*Wahid v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 17573  
*Wahid v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16326  
*Waseem Khan v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15841  
*Waseem v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 17250  
*Waseeuddin v. State of U.P.*, (**Rajnish Kumar and Babita Rani**, JJ.), 2026 SCC OnLine All 17595  
*X Juvenile v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 15989  
*X Juvenile v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 16054  
*X15 v. State of U.P.*, (**Pankaj Bhatia and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 17775  
*Yasamin v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 16163  
*Yash Kesharwani v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 17320  
*Yashpal v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 17136  
*Yashpal v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 17765  
*Yasmeen v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16261  
*Yatendra v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 16361  
*Yogendra Kumar v. Ravi Kumar NG*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 16076  
*Yogendra Maurya v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15874  
*Yogendra Singh Bhadauriya v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 16562  
*Yogendra Singh v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 17198  
*Yogendra Singh v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 16568  
*Yogesh Kumar v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 17464  
*Yogesh Kumar v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 17102  
*Yogesh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 16339  
*Yogesh v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 17181  
*Yogesh v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 17615  
*Zaid Husain v. State of U.P.*, (**Alok Mathur and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 16623  
*Zakir Husain v. U.P. SRTC*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 16566  
*Zakir v. State of U.P.*, (**Mahesh Chandra Tripathi and Siddharth Nandan**, JJ.), 2026 SCC OnLine All 16600  
*Zeeshan Farooqi v. State of U.P.*, (**Lakshmi Kant Shukla**, J.), 2026 SCC OnLine All 17611  
*Zishan Khan v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 16184  
*Zonal Manager v. Dharmendra Kumar*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 17632

### **Andhra Pradesh High Court [8]**

*Deccan Veneers (P) Ltd. v. Commr.*, (**Lisa Gill and Ninala Jayasurya**, JJ.), 2026 SCC OnLine AP 1896  
*Karta, M.S. Maruthi Rama Prasad (HUF) v. CIT*, (**G. Narendar and Venuthurumalli Gopala Krishna Rao**, JJ.), 2024 SCC OnLine AP 5904

*Koganti Anjaneyulu v. State of A.P.*, (**Balaji Medamalli, J.**), [2026 SCC OnLine AP 1894](#)  
*Namala Sindu Priya v. State of A.P.*, (**Balaji Medamalli, J.**), [2026 SCC OnLine AP 1893](#)  
*P. Venugopal Naidu v. Union of India*, (**R. Raghunandan Rao** and T.C.D. Sekhar, JJ.), [2026 SCC OnLine AP 1897](#)  
*Pathan Basha Khan v. Commr.*, (**R. Raghunandan Rao** and T.C.D. Sekhar, JJ.), [2026 SCC OnLine AP 1895](#)  
*S. Govinda Rajulu v. State of A.P.*, (**Dr Y. Lakshmana Rao, J.**), [2026 SCC OnLine AP 1891](#)  
*Shaik Hidayath v. State of A.P.*, (**Balaji Medamalli, J.**), [2026 SCC OnLine AP 1892](#)

### **Bombay High Court [122]**

*Abasaheb Galas Kale v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 3957](#)  
*Adj Utility APPS (P) Ltd. v. Union of India*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 4007](#)  
*Ajay Atmaram Dongre v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3911](#)  
*Alka Deepak Mahadik v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3918](#)  
*Amber Spaces LLP v. State of Maharashtra*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 3983](#)  
*Aniket Sushil Kadam v. State of Maharashtra*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 3938](#)  
*Ankita Pritesh Omkar v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3926](#)  
*Anwar Mohd. Ishaq Momin v. Bhiwandi-Nizampur City Municipal Corpn.*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 3981](#)  
*Ashok Vinayak Patil v. Narendra Ruprao Dighade*, (Rajnish R. Vyas, J.), [2026 SCC OnLine Bom 3959](#)  
*Ashok Vinayak Patil v. Narendra Ruprao Dighade*, (Rajnish R. Vyas, J.), [2026 SCC OnLine Bom 3960](#)  
*Ashok Vinayak Patil v. Narendra Ruprao Dighade*, (Rajnish R. Vyas, J.), [2026 SCC OnLine Bom 3961](#)  
*Atul Nagnath Patil v. State of Maharashtra*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 3990](#)  
*Avani Dineshbhai Brahmhatt v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3930](#)  
*Bharat Raghunath Lanjewar v. Raghunath*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 3974](#)  
*Bhawana Steel Traders v. DGGI*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 4016](#)  
*Charumitra Rajwardhan Kamble v. State of Maharashtra*, (Sachin S. Deshmukh, J.), [2026 SCC OnLine Bom 3976](#)  
*Dattatray Ananda (Anna) Lad v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 3966](#)  
*Dharu v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 3943](#)  
*Dipesh Jitendra Thacker v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3898](#)

- Disha Construction v. Commr. (CGST)*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 4004](#)
- Dugad Infrastructure LLP v. Lunkad Realty*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 3932](#)
- Florida Solvent (P) Ltd. v. Superintendent*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 4003](#)
- Foodlink F & B Holdings (India) v. Union of India*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 3995](#)
- Ganesh Rupchand Gangurde v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 3953](#)
- Gautam Satheesh Nair v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3903](#)
- GM Modular (P) Ltd. v. CIT*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 4000](#)
- Gokuldas Sriramji Raut v. State of MAHA.*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 3934](#)
- GSTAAD Hotels (P) Ltd. v. CIT*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 3999](#)
- Guddu v. State of Maharashtra*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 3946](#)
- Gulermak TPL Pune Metro Joint Venture v. Union of India*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 4002](#)
- Hakikatrai & Sons v. Union of India*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 4015](#)
- Hashma Begum v. Abdul Shakoore*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 3935](#)
- Hussain Appalal Bagwan v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3910](#)
- I.M.S. Bhatia Transport Contractor v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 3986](#)
- ICICI Lombard General Insurance Co. Ltd. v. Union of India*, (G.S. Kulkarni and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 4012](#)
- ICICI Securities Ltd. v. Ridhi Siddhi Investment*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 3993](#)
- Jagruteshwar Metals (P) Ltd. v. Union of India*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 4017](#)
- Jay Avani Brahmhatt v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3933](#)
- Jaydip Ramnarayan Doke v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3908](#)
- Jeevach Coating v. Commr. of State Tax*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 4005](#)
- Kamlesh v. State of Maharashtra*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 3945](#)
- Kapil Prakash Agngalwar v. State of Maharashtra*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 3984](#)
- Karuna v. State of Maharashtra*, (N.S. Deshpande, J.), [2026 SCC OnLine Bom 3951](#)
- Ketan Sudhakar Shevatkar v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3923](#)

- Kirti Ahuja v. State of Maharashtra*, (Sarang V. Kotwal and Ashish S. Chavan, JJ.), 2026 SCC OnLine Bom 4011
- Kisan v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3963
- Kishor Vishwanath Deshmukh v. JK Helene Curtis Ltd.*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3952
- Kohli Road Lines v. Commr.*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), 2026 SCC OnLine Bom 4013
- Lachman v. Ulhasnagar Municipal Corpn.*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), 2026 SCC OnLine Bom 3987
- Lubrizol Advance Materials India (P) Ltd. v. Union of India*, (G.S. Kulkarni and Aarti Sathe, JJ.), 2026 SCC OnLine Bom 4006
- M.A. Castle Infrastructure Co., In re*, (**Jitendra Jain**, J.), 2026 SCC OnLine Bom 3994
- Madhuri v. Rajesh*, (**G.A. Sanap**, J.), 2023 SCC OnLine Bom 3365
- Mahadeo v. Kantabai*, (Rohit W. Joshi, J.), 2026 SCC OnLine Bom 3971
- Mahendra Sitaram Mohite v. State of Maharashtra*, (Gautam A. Ankhad, J.), 2026 SCC OnLine Bom 3937
- Mangesh Dhondiram Pardhe v. State of Maharashtra*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3900
- Manish Nanasaheb Deshmukh v. State of Maharashtra*, (Pravin S. Patil, J.), 2026 SCC OnLine Bom 3940
- Manish Suryaji Ghadge v. State of Maharashtra*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3928
- Mediaedge CIA India (P) Ltd. v. Union of India*, (G.S. Kulkarni and Aarti Sathe, JJ.), 2026 SCC OnLine Bom 4008
- Mohd. Lliyas S Quershi v. Allwyn Gonsalves*, (Advait M. Sethna, J.), 2026 SCC OnLine Bom 3965
- Mukhtar Ahmad v. State of Maharashtra*, (Nandesh S. Deshpande, J.), 2026 SCC OnLine Bom 3947
- Murtuja Umar Shaikh v. State of Maharashtra*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3925
- Muthoot Housing Finance Co. Ltd. v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), 2026 SCC OnLine Bom 4009
- Nagpur Ashok v. DGGI*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), 2026 SCC OnLine Bom 4014
- Nanda Sushil Kadam v. State of Maharashtra*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3921
- Neha Piyush Shah v. Union of India*, (G.S. Kulkarni and Aarti Sathe, JJ.), 2026 SCC OnLine Bom 4001
- Nilesh Suhas Avhad v. State of Maharashtra*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), 2026 SCC OnLine Bom 3988
- Nisarga Satish Khanderao v. State of Maharashtra*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), 2026 SCC OnLine Bom 3979
- Nisha Jitendraa Siingh v. State of Maharashtra*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3909
- Nisha Pradip Guddhe v. Amar Seva Mandal Shree Govindrao Wanjari College of Engineering & Technology*, (Nandesh S. Deshpande, J.), 2026 SCC OnLine Bom 3985
- Nitin Popatrao Bachhav v. State of Maharashtra*, (Gautam A. Ankhad, J.), 2026 SCC OnLine Bom 3901
- Pallavi Sanjay Raut v. State of Maharashtra*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3907

- Parimal Chandrashekhar Kotpalliwar v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3905](#)
- Parvat Singh v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3929](#)
- Pazhani v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 3942](#)
- Phase I TLD Coop. Housing Society Ltd. v. Maharashtra State Electricity Distribution Co. Ltd.*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 3982](#)
- Phoenix Corpn. v. Narendra Ruprao Dighade*, (Rajnish R. Vyas, J.), [2026 SCC OnLine Bom 3962](#)
- Pradip v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3919](#)
- Prakalp Pradeep Alve v. State of Maharashtra*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 3939](#)
- Pratibha Syntex Ltd. v. CIT*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 3996](#)
- Pravin Ram Shinde v. State of Maharashtra*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 3989](#)
- Pravin Shridhar Deshmukh v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 3954](#)
- Pravin Sunil Gaikwad v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3899](#)
- Premchand Shardaprasad Mishra v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3924](#)
- Purushottam v. Jagdish Nagorao Movade*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 3973](#)
- Rahul Sunil Tolani v. State of Maharashtra*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 3948](#)
- Rajeev P. Bodas v. Superintending Engineer*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 3980](#)
- Rajshree Bharat Ahire v. State of Maharashtra*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 3968](#)
- Rameshchandra v. Mohanlal*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 3970](#)
- Reema Ajay Bansal v. State of Maharashtra*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 3927](#)
- Rekha Parmanand Jindal v. Shylender Jindal*, (Arif S. Doctor, J.), [2026 SCC OnLine Bom 4019](#)
- Rutik Balu Chavan v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3912](#)
- S.V.S. Securities Ltd. v. CIT*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 3997](#)
- Sachin Gautam Matre v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3931](#)
- Saheb Ali Samsuddin Shaikh v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3920](#)
- Satish Bhanudas Wani v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 3958](#)
- Satkrit Pandey v. State of Maharashtra*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 3978](#)
- Satyajit Vishwanath Kumbhar v. State of Maharashtra*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 3977](#)

- Satyam Sarvjeet Upadhyay v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3916](#)
- Sau. Dipali Kishor Chopde v. State of Maharashtra*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 3944](#)
- Sau. Kusum v. Hariom*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 3972](#)
- Shabbir Peer Mohammed Shaikh v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3914](#)
- Shaligram v. Krushnarao*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 3969](#)
- Shekhar Bapusaheb Chindhe v. State of Maharashtra*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 3913](#)
- Shivaji Narayan Kasal v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 3956](#)
- Somnath Laxman Mondhe v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3917](#)
- Sonu Jayachandran v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3922](#)
- Star Grain & Shipping (P) Ltd. v. Chetan Dalal*, (Manish Pitale, J.), [2026 SCC OnLine Bom 4010](#)
- Sudam Eknath Khandagale v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 3955](#)
- Sunil Vithhal Ranjane v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 3936](#)
- Supriya Bhalchandra Sane v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3967](#)
- Suryaprakash v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 3941](#)
- Swati v. State of Maharashtra*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 3949](#)
- Tribhuvannath Sitaram Tiwari v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3906](#)
- Utkarsh Balasaheb Patil v. Authorized Officer*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 3991](#)
- Vijay Prakash Patil v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 3975](#)
- Vikas Dipak Tayade v. State of Maharashtra*, (N.S. Deshpande, J.), [2026 SCC OnLine Bom 3950](#)
- Vishad Vivek Kumar Gupta v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3904](#)
- Wrode & Wire (P) Ltd. v. National Faceless Assessment Centre*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 3998](#)
- XYZ v. State of Maharashtra*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 4020](#)
- XYZ v. State of Maharashtra*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 3964](#)
- Yash Pramod Gaikwad v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3902](#)
- Yogesh Umesh Sancheti v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 3915](#)

### **Calcutta High Court [273]**

- AAAA, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 6859](#)
- Aasif Mohammad, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7016](#)

- Aditya Nand Upadhyay v. Indian Bank*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6929](#)
- Aditya Vishwakarma v. Airports Authority of India*, (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 6911](#)
- Ajoy Roy, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7097](#)
- Ajoy Roy, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 6863](#)
- Alauddin Ahmed v. Kolkata Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 7071](#)
- Alok Narayan Singh v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 6870](#)
- Amra Sabai v. Kolkata Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 7066](#)
- Amrita Dutta v. Dibyarup Datta Pramanik*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 7100](#)
- Ananya Das v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 6889](#)
- Anirban Das v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 7026](#)
- Anirban Sarkar v. Siliguri Municipal Corpn.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 7160](#)
- Anjan Roy, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7096](#)
- Ankit Sureka v. Land Manager*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 7137](#)
- Aparna Gorai v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 6892](#)
- Apurba Kumar Mondal v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 6918](#)
- Arati Manna v. National Insurance Co. Ltd.*, (**Biswaroop Chowdhury**, J.), [2026 SCC OnLine Cal 7118](#)
- Archana Maity v. Debi Prasad Das*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), [2026 SCC OnLine Cal 7056](#)
- Arup Kumar Biswas v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6906](#)
- ASA International India Microfinance Ltd. v. CIT*, (Smita Das De, J.), [2026 SCC OnLine Cal 7163](#)
- ASA International India Microfinance Ltd. v. CIT*, (Smita Das De, J.), [2026 SCC OnLine Cal 7164](#)
- ASI Sanjib Sen, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 6856](#)
- Asit Dutta v. Bajaj Allianz General Ins. Co. Ltd.*, (**Biswaroop Chowdhury**, J.), [2026 SCC OnLine Cal 7114](#)
- Asura Bibi v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 7110](#)
- Avijit Jha, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 7020](#)
- Avra Adhya v. Howrah Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 6926](#)
- B.L. Sahay v. Rajani Kanta Nandan*, (**Sugato Majumdar**, J.), [2026 SCC OnLine Cal 7058](#)
- Bablu Roy Chowdhury v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6900](#)
- Bal Krishna Sunar v. Superintendent*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 7161](#)
- Balaka Swanirbhar Ghosti v. State of W.B.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 6884](#)
- Basudev Dhang v. Joydev Dhang*, (**Sugato Majumdar**, J.), [2026 SCC OnLine Cal 7055](#)
- Basudev Saren v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 6895](#)
- Bharat Overseas (P) Ltd. v. Shristi Infrastructure Development Corpn. Ltd.*, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 7087](#)
- Bidyut Kumar Saha v. State of W.B.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 7038](#)

- Bijoy Kumar Singha v. Food Corpn. of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7154](#)
- Biplab Paul v. Mahuya Paul nee Bose*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), [2026 SCC OnLine Cal 7036](#)
- Birendra Kumar Mantry v. Union of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 6914](#)
- Biswa Bhanu Mandal v. State of W.B.*, (Ravi Krishan Kapur, J.), [2026 SCC OnLine Cal 6907](#)
- Biswajit Pramanik v. Commr. of Revenue*, (Smita Das De, J.), [2026 SCC OnLine Cal 7073](#)
- Biswajit Roy, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 6844](#)
- Cart Infralog Ltd. v. Morrex Logistics (P) Ltd.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 6868](#)
- Chandrarup Chatterjee v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 6869](#)
- Commr. of Customs v. R.A. Electricals*, (Rajarshi Bharadwaj and Chaitali Chatterjee (Das), JJ.), [2026 SCC OnLine Cal 7034](#)
- Debasish Debnath v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 6861](#)
- Debasree Paul v. Subrata Lohar*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 6854](#)
- Deben Mahato Teachers' Training Institute v. Baba Saheb Ambedkar Education University*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 7133](#)
- Dhaneshwar Mondal v. Chairman*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 7068](#)
- Dhirendra Nath Mondal v. Mansur Sk*, (Biswaroop Chowdhury and Sabyasachi Bhattacharyya, JJ.), [2026 SCC OnLine Cal 7047](#)
- Dipak De v. Union of India*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 7043](#)
- Dipen Routh v. Eastern Coalfields Ltd.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 6897](#)
- Director General Central Reserve Police Force v. Akash Rai*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7126](#)
- Director General v. Chaina Pattanayek*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7128](#)
- Director General v. Hamida Khatun*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7127](#)
- Director General v. Raju Sarkar*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7124](#)
- Director General v. Rinku Kundu*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7125](#)
- Director General v. Tania Khatun*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7123](#)
- Eastern Coalfields Ltd. v. Union of India*, (Prasenjit Biswas, J.), [2026 SCC OnLine Cal 7052](#)
- Eshita Paul v. Surya Narayan Ghosh*, (Rajasekhar Mantha and Rai Chattopadhyay, JJ.), [2026 SCC OnLine Cal 7035](#)
- Gitesh Das Mahapatra v. State of W.B.*, (**Madhuresh Prasad** and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7135](#)
- Gopal Sana v. State of W.B.*, (Suvra Ghosh, J.), [2026 SCC OnLine Cal 7077](#)
- Gouri Biswas v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 6896](#)

- Goutam Mukherjee v. Bajaj Allianz Life Insurance Co. Ltd.*, (Gaurang Kanth, J.), 2026 SCC OnLine Cal 7091
- Goutam Palit v. Union of India*, (Gaurang Kanth, J.), 2026 SCC OnLine Cal 7090
- Grasim Industries Ltd. v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), 2026 SCC OnLine Cal 7069
- Harebilas Dhali v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6919
- Hasan Ali, In re*, (Uday Kumar, J.), 2026 SCC OnLine Cal 7022
- Hemanta Samanta v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), 2026 SCC OnLine Cal 6871
- Hillool Chowdhury v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 6935
- Hisabuddin Sk. v. Murshed Ali Seikh*, (**Sabyasachi Bhattacharyya** and Biswaroop Chowdhury, JJ.), 2026 SCC OnLine Cal 7046
- Honble Court on its Own Motion v. Karim Sekh*, (Prasenjit Biswas and **Arijit Banerjee**, JJ.), 2026 SCC OnLine Cal 7030
- Howrah Station Porters Welfare Association v. Union of India*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 7149
- Indian Bank v. Rabi Shankar Das*, (Rajasekhar Mantha and Rai Chattopadhyay, JJ.), 2026 SCC OnLine Cal 7006
- Indian Oil Corpn. Ltd. v. Union of India*, (**Biswaroop Chowdhury**, J.), 2026 SCC OnLine Cal 7115
- Indorama India (P) Ltd. v. State of W.B.*, (**Kausik Chanda**, J.), 2026 SCC OnLine Cal 7165
- Indorama India (P) Ltd. v. State of W.B.*, (Smita Das De, J.), 2026 SCC OnLine Cal 7158
- Indradevi Sonkar v. Howrah Municipal Corpn.*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 7143
- J.K. Jain Buildtech India (P) Ltd. v. Commr.*, (**Aniruddha Roy**, J.), 2023 SCC OnLine Cal 6763
- Jaiswal Iron & Steel Co. v. Board of Trustees for Syama Prasad Mookerjee Port of Kolkata*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), 2026 SCC OnLine Cal 7088
- Jaspal Singh v. Union of India*, (**Madhuresh Prasad** and Prasenjit Biswas, JJ.), 2026 SCC OnLine Cal 6872
- Jhuma Rani Pramanick v. Union of India*, (**Biswaroop Chowdhury**, J.), 2026 SCC OnLine Cal 7119
- Jitesh Ojha, In re*, (Krishna Rao, J.), 2026 SCC OnLine Cal 6850
- Jogeswari Singh Babu v. Union of India*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6890
- Jogmaya Mahila Sarbojanin Durgotsav Committee v. Jadabendra Nath Roy*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), 2026 SCC OnLine Cal 6887
- Joydeb Karmaka v. Union of India*, (Smita Das De, J.), 2026 SCC OnLine Cal 7064
- Kailash Dutta v. Sukumar Dutta*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), 2026 SCC OnLine Cal 7050
- Kailesh Kumar Mishra v. State of W.B.*, (**Saugata Bhattacharyya**, J.), 2026 SCC OnLine Cal 7132
- Kakali Ta, In re*, (Jay Sengupta, J.), 2026 SCC OnLine Cal 7023
- Kalinath Sasmal v. State of W.B.*, (**Kausik Chanda**, J.), 2026 SCC OnLine Cal 7098
- Kamal Adhikari, In re*, (Krishna Rao, J.), 2026 SCC OnLine Cal 7094
- Kamala Yesmin v. Dewan Mohd. Mostafa Shamim*, (Ajoy Kumar Mukherjee, J.), 2026 SCC OnLine Cal 7024
- Kanhaiya Lal Gupta v. Union of India*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 7147

- Kartick Sarkar v. Inspector General of Registration*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7134](#)
- Khushbu Mehar, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7012](#)
- Kobelco Construction Equipment India (P) Ltd. v. Ashok Yadav*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 6996](#)
- Kobelco Construction Equipment India (P) Ltd. v. K.V. Anand*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 6995](#)
- Kobelco Construction Equipment India (P) Ltd. v. Manisha Devi*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 7092](#)
- Kohinoor Tea Co. Ltd. v. Central Bank of India*, (Arindam Mukherjee, J.), [2026 SCC OnLine Cal 7102](#)
- Kusum Mundra v. Jamuna Heda*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), [2026 SCC OnLine Cal 7049](#)
- Lalita Goel v. State of W.B.*, (Biswaroop Chowdhury and Sabyasachi Bhattacharyya, JJ.), [2026 SCC OnLine Cal 6938](#)
- Louis Dreyfus Co. India (P) Ltd. v. Enforcement Directorate*, (**Suvra Ghosh**, J.), [2026 SCC OnLine Cal 7105](#)
- Mahammad Aalimuddin v. Rajesh Kumar Agarwal*, (Arindam Mukherjee, J.), [2026 SCC OnLine Cal 7007](#)
- Mahesh Sunny Enterprises (P) Ltd. v. Commercial Department*, (**Sabyasachi Bhattacharyya** and Biswaroop Chowdhury, JJ.), [2026 SCC OnLine Cal 7041](#)
- Mallick Enterprise v. ESI Corpn.*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 6912](#)
- Mallick Enterprise v. ESI Corpn.*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 6913](#)
- Manasa Goswami v. Union of India*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 7078](#)
- Manashi Bose v. Ashoke Kumar Ghose*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), [2026 SCC OnLine Cal 6874](#)
- Manowara Bibi v. State of W.B.*, (Biswaroop Chowdhury and Sabyasachi Bhattacharyya, JJ.), [2026 SCC OnLine Cal 6937](#)
- Matilal Barman, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7015](#)
- Md. Abdul Hakim v. State of W.B.*, (**Ravi Krishan Kapur**, J.), [2026 SCC OnLine Cal 7162](#)
- Medicare Environmental Management (P) Ltd. v. State of W.B.*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7159](#)
- Mehenur Sultana v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 7060](#)
- Merico Tea Estates Ltd. v. Mukesh Kumar Agarwal*, (Arindam Mukherjee and **Uday Kumar**, JJ.), [2026 SCC OnLine Cal 7121](#)
- Merlin Ganges Projects v. Neeraj Agarwala*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 7093](#)
- Minati Gayen v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6931](#)
- Minati Sen, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7109](#)
- Mohd. Jasim Khan v. Union of India*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6898](#)
- Mohijuli Tea Co. (P) Ltd., In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7027](#)
- Mohindra Tubes Ltd. v. Union of India*, (Arindam Mukherjee and Uday Kumar, JJ.), [2026 SCC OnLine Cal 7053](#)

- Monisha Bahadur v. Basudeb Bahadur*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), [2026 SCC OnLine Cal 7037](#)
- Moumita Nag v. Anirban Nag*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 6842](#)
- Munmun Datta v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 6921](#)
- Murlidhar Ratanlal Exports Ltd. v. Central Provident Fund*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7146](#)
- Nabanita Banerjee v. Serampore Municipality*, (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 6924](#)
- Nabin Ghosh, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7013](#)
- Narayan Chandra Adhikari v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6902](#)
- Nemai Chandra Biswas v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6903](#)
- New India Assurance Co. Ltd. v. Manisha Dhar*, (**Biswaroop Chowdhury**, J.), [2026 SCC OnLine Cal 7113](#)
- Nilima Biswas nee Dutta v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 7075](#)
- Nima Lama, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7017](#)
- Niranjana Chakraborty v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6909](#)
- Niranjana Singha v. Food Corpn. of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7153](#)
- Nirmal Kanti Chowdhury v. Shankar Halder*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 7089](#)
- Nirmal Kumar Agarwal v. Ram Avatar Agarwal*, (**Arindam Mukherjee**, J.), [2026 SCC OnLine Cal 7101](#)
- Nirmalya Saha v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 7084](#)
- Nisith Kumar Banerjee v. Food Corpn. of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7151](#)
- Nurjamaal Sk. v. Oriental Insurance Co. Ltd.*, (Biswaroop Chowdhury, J.), [2026 SCC OnLine Cal 7042](#)
- Ojaswini Retailers (P) Ltd. v. Union of India*, (**Smita Das De**, J.), [2026 SCC OnLine Cal 7166](#)
- Oriental Insurance Co. Ltd. v. Pani Mahali*, (**Biswaroop Chowdhury**, J.), [2026 SCC OnLine Cal 7112](#)
- Oriental Motor Accessories Agency (P) Ltd. v. Kolkata Municipal Corpn.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 7005](#)
- Parvin Sultana, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7108](#)
- Pawan Sonkar v. Union of India*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 7145](#)
- Peerless Inn v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), [2026 SCC OnLine Cal 6925](#)
- Pinnacle Enterprises (P) Ltd. v. CIT*, (**Smita Das De**, J.), [2026 SCC OnLine Cal 7168](#)
- Pinnacle Enterprises (P) Ltd. v. Union of India*, (**Smita Das De**, J.), [2026 SCC OnLine Cal 7167](#)
- Pradip Sarkar, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 6852](#)
- Prahlad Gorai v. Food Corpn. of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7156](#)
- Pramila Shah v. Bidhannagar Municipal Corpn.*, (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 6920](#)
- Pratap Digal v. State of W.B.*, (Arijit Banerjee and **Apurba Sinha Ray**, JJ.), [2026 SCC OnLine Cal 7104](#)

- Pratima Saha v. State of W.B.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 7063](#)
- Pronab Kumar Mondal v. State of W.B.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 6883](#)
- Provanjan Sen v. State of W.B.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 7062](#)
- Proventus Management Solution Ltd. v. Employees State Insurance Corpn.*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7142](#)
- Provident Fund Commr. v. Durga Engineering Works*, (Rajasekhar Mantha and Rai Chattopadhyay, JJ.), [2026 SCC OnLine Cal 6876](#)
- Rabi Sankar Paul v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6901](#)
- Rabiul Islam v. Aditya Birla Housing Finance Ltd.*, (Sujoy Paul, C.J. and Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 7129](#)
- Rahima Bibi v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 7106](#)
- Rajeev Sinha v. State of W.B.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 7086](#)
- Rajeev, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 6867](#)
- Rajesh Kumar Jha v. South Indian Bank Ltd.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 6885](#)
- Rajesh Mohta v. Syama Prasad Mookerjee Port*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 7139](#)
- Rajesh Roy v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7061](#)
- Rajesh Singh v. Union of India*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 7044](#)
- Ratan Kumar Debnath v. Employees State Insurance Corpn.*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 7140](#)
- Ravindra Kumar Pandey v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6904](#)
- Ravindra Kumar Saraogi v. Jatiakali Enclave*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7103](#)
- RBI v. Lopamudra Singha Roy*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 7025](#)
- Refugee Shop Keeper's Association v. Union of India*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 7148](#)
- Rejaul Sk, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 7010](#)
- Rekha Adhikary v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6928](#)
- Rightex Trading (P) Ltd. v. Lambawala Tea Plantation (P) Ltd.*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), [2026 SCC OnLine Cal 7048](#)
- Ripon Saha v. Soma Ghosh*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 7028](#)
- Rishabh Jain v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 7031](#)
- Rittick Ghosh v. Union of India*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 7079](#)
- Robin Gorai, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 6853](#)
- Rubina Mahezabin v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 7085](#)
- S & IB Services (P) Ltd. v. Union of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7141](#)
- S.S. Iron & Steel v. Union of India*, (Smita Das De, J.), [2026 SCC OnLine Cal 7065](#)
- Sabana Parvin v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 7107](#)
- Sachin Kumar Mandal v. Union of India*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 7074](#)

*Sachin Shanker, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 6847](#)

*Sadek Khalipa v. State of W.B.*, (Ajay Kumar Gupta, J.), [2026 SCC OnLine Cal 6875](#)

*Sadhana Ghosh v. Food Corpn. of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7152](#)

*Sahadeb Chandra Mondal v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 6866](#)

*Sahidur Khandakar, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7095](#)

*Sajal Kumar Adhikary v. Union of India*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6932](#)

*Sakti Pada Das, In re*, (Chaitali Chatterjee (Das), J.), [2026 SCC OnLine Cal 6864](#)

*Sameer Khan v. SBI*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6934](#)

*Samir Sarkar v. Kakali Sarkar*, (Biswaroop Chowdhury, J.), [2026 SCC OnLine Cal 6843](#)

*Sampa Biswas, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7029](#)

*Sanat Kumar Biswas v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6908](#)

*Sanchita Majumdar v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 6917](#)

*Sandip Biswas v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 7082](#)

*Sanjay Kumar Saha v. Phup Tshering Sherpa*, (Arindam Mukherjee, J.), [2026 SCC OnLine Cal 7009](#)

*Sanjib Sil v. Registrar of Societies*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 7054](#)

*Sanjoy Karmakar v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 6893](#)

*Sanjoy Sarkar v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6910](#)

*Sankar Prasad Singh v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 6888](#)

*Santa Kumar Chowdhury v. Union of India*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6933](#)

*Santu Kumar Patra v. National Insurance Co. Ltd.*, (**Biswaroop Chowdhury**, J.), [2026 SCC OnLine Cal 7116](#)

*Santu Paul, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 7021](#)

*Sarama Chattopadhyay v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 7136](#)

*Sarmistha Ghose v. Bandana Ghosh*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), [2026 SCC OnLine Cal 7040](#)

*Sarosh Yazdani v. Hamida Khatoun*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 6997](#)

*Sati Roy v. Probodh Kumar Guha*, (**Sugato Majumdar**, J.), [2026 SCC OnLine Cal 7059](#)

*Satinath Singha v. Food Corpn. of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7150](#)

*Saurabh Kumar Choubey v. Airports Authority of India*, (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 6899](#)

*Sekh Jainal Abedin, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 6845](#)

*Shailesh Kumar Pandey v. Enforcement of Directorate*, (**Jay Sengupta**, J.), [2026 SCC OnLine Cal 6858](#)

*Sharwan Kumar Jha, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 6851](#)

*Shibu Prasad Sarkar v. Maheshkala Municipality*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 7138](#)

*Shrimati Munmun Pal v. State of W.B.*, (**Rajarshi Bharadwaj**, J.), [2026 SCC OnLine Cal 7131](#)

*Siddhartha Mukherjee v. Shipra Roy*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), [2026 SCC OnLine Cal 7057](#)

- Sima Halder v. Dipa Roy*, (Rajasekhar Mantha and Rai Chattopadhyay, JJ.), 2026 SCC OnLine Cal 7039
- Situ Das v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6894
- Sk. Lal Babu v. State of W.B.*, (**Sujoy Paul**, C.J. and Partha Sarathi Sen, J.), 2026 SCC OnLine Cal 7080
- Sk. Nazrul Islam v. National Insurance Co. Ltd.*, (**Biswaroop Chowdhury**, J.), 2026 SCC OnLine Cal 7117
- Snehasis Das v. Amarnath Mallick*, (Partha Sarathi Sen, J.), 2026 SCC OnLine Cal 6841
- Somrita Saha v. Subhajit Saha*, (Ajoy Kumar Mukherjee, J.), 2026 SCC OnLine Cal 7032
- Sougata Saha v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6916
- Sourav Biswas v. Union of India*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 6922
- Srihari Charan Patra v. State of W.B.*, (**Arijit Banerjee** and Apurba Sinha Ray, JJ.), 2026 SCC OnLine Cal 7122
- Subhajit Das v. State of W.B.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), 2026 SCC OnLine Cal 6886
- Subham Agarwal, In re*, (Jay Sengupta, J.), 2026 SCC OnLine Cal 6846
- Subir Bhattacharjee v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), 2026 SCC OnLine Cal 6865
- Sudha Devi v. New India Assurance Co. Ltd.*, (**Biswaroop Chowdhury**, J.), 2026 SCC OnLine Cal 7111
- Sudha Kankaria v. Bhavya Bothra*, (**Debangsu Basak** and Md. Shabbar Rashidi, JJ.), 2026 SCC OnLine Cal 7004
- Sufal Halder v. Commr. of State Tax*, (Smita Das De, J.), 2026 SCC OnLine Cal 7067
- Sujata Paul, In re*, (Krishna Rao, J.), 2026 SCC OnLine Cal 7011
- Sujit Kanoria v. Union of India*, (Gaurang Kanth, J.), 2026 SCC OnLine Cal 7130
- Sukalyan Pal v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 7081
- Suman Sarkar, In re*, (Rajasekhar Mantha and Rai Chattopadhyay, JJ.), 2026 SCC OnLine Cal 7019
- Sundar Tewar v. Union of India*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 7144
- Supreme Knowledge of Foundation Group of Institutions v. State of W.B.*, (Rajasekhar Mantha and Rai Chattopadhyay, JJ.), 2026 SCC OnLine Cal 6882
- Suraj Kamkar v. Howrah Municipal Corpn.*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 6915
- Sushila Singh, In re*, (Krishna Rao, J.), 2026 SCC OnLine Cal 6848
- Swapam Majumder v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 7083
- Swastika Lama, In re*, (Krishna Rao, J.), 2026 SCC OnLine Cal 6849
- Tamal Chatterjee v. Manimala Das*, (Ajoy Kumar Mukherjee, J.), 2026 SCC OnLine Cal 7033
- Tanushree Ghosh v. Union of India*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 6923
- Tapan Sarkar v. State of West Bengal*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 6927
- Tapas Barui v. Union of India*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 7070
- Tapas Kumar Neogi v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 6930
- Tarak Nath Sarkar v. Union of India*, (**Madhuresh Prasad** and Prasenjit Biswas, JJ.), 2026 SCC OnLine Cal 7120
- Tata Capital Ltd. v. Anil Kumar Gupta*, (Gaurang Kanth, J.), 2026 SCC OnLine Cal 6999

- Tata Capital Ltd. v. Atish Jaiswal*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 6998](#)
- Tata Capital Ltd. v. Carevantis Medicare (P) Ltd.*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 7000](#)
- Tata Capital Ltd. v. Manjay Kumar Singh*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 7001](#)
- Tata Capital Ltd. v. Rohit Agarwal*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 7002](#)
- Tata Capital Ltd. v. Somnath Chatterjee*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 7003](#)
- Techno Waxchem (P) Ltd. v. Union of India*, (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 7157](#)
- Tinku Dhar Mondal v. Uttam Kumar Dhar*, (Aniruddha Roy, J.), [2026 SCC OnLine Cal 7018](#)
- Tirath Singh v. Satish Kr. Agarwal*, (Rajasekhar Mantha and Rai Chattopadhyay, JJ.), [2026 SCC OnLine Cal 6873](#)
- Tirthankar Dey v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 6862](#)
- Tumpa Mondal v. Sabita Mondal*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 6855](#)
- Uday Chandra Karar v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 6905](#)
- Ujjal Roy v. Mithu Samanta*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 7008](#)
- Ujjwal Kumar Santra v. Hindustan Petroleum Corpn. Ltd.*, (Smita Das De, J.), [2026 SCC OnLine Cal 7076](#)
- Uma Pada Singha v. Food Corpn. of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 7155](#)
- Union of India v. Dilip Kumar Gupta*, (**Sujoy Paul**, C.J. and Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 6936](#)
- Union of India v. Prodyut Halder*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 6878](#)
- Union of India v. Rajababu Bharati*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 6881](#)
- Union of India v. Sankalpa Ghosh*, (Madhuresh Prasad and Prasenjit Biswas, J.J.), [2026 SCC OnLine Cal 6877](#)
- Union of India v. Subir Mondal*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 7051](#)
- Union of India v. Suraj Kumar Yadav*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 6880](#)
- Union of India v. Tanmoy Das*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 6879](#)
- Uttam Kumar Saha v. Union of India*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 7045](#)
- Uttam Sharma, In re*, (Krishna Rao, J.), [2026 SCC OnLine Cal 7014](#)
- Vijay Prakash v. Union of India*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 7072](#)
- Vikram Menon Malik v. Shyamali Banerjee*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 7099](#)
- X, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 6857](#)
- XXX, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 6860](#)
- Zahida Begam v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 6891](#)

## Chhattisgarh High Court [89]

- Abrar Ansari v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 11368](#)
- Amar Das Banjare v. Amit Kshatri*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11351](#)
- Amarnath Jain v. Chhattisgarh State Antyavasai Sahakari Vitta Evum Vikas Nigam*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 11372](#)
- Amarnath Katiyar v. Chief Electoral Officer*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 11387](#)
- Amit Mittal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11364](#)
- Amit Prabhakar Salunke v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11365](#)
- Anil Tuteja v. CBI*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11216](#)
- Anjana Jangde v. Lakshamaneshwar Prasad Jangde*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11342](#)
- Arun Kumar Kannoje v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11383](#)
- Arya Construction Co. v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11354](#)
- Ashoka Bai Vaishnav v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11379](#)
- Bhagwat Chandra v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11213](#)
- Bhupendra Kumar Sahu v. Dhaluram Dewangan*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 11394](#)
- Bhupendra Rajak v. Chhattisgarh State Marketing Corpn. Ltd.*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11382](#)
- CIT v. Shanno Business India (P) Ltd.*, (**Parth Prateem Sahu** and Sachin Singh Rajput, JJ.), [2026 SCC OnLine Chh 11341](#)
- Daulat Ram v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11362](#)
- Dev Kumar Patel v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11366](#)
- Devendra Sahu v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11396](#)
- Dharamjeet Ekka v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11377](#)
- Dileep Katariya v. Uday Arun Gupta*, (Parth Prateem Sahu and **Sachin Singh Rajput**, JJ.), [2026 SCC OnLine Chh 11349](#)
- Doman Sahu v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11402](#)
- Gopi Sahu v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11399](#)
- Gorelal v. Union of India*, (Sanjay S. Agrawal and **Amitendra Kishore Prasad**, JJ.), [2026 SCC OnLine Chh 11389](#)
- Gourella Sahakari Vipnan (Marketing) Sanstha Samiti, Maryadit (Ltd.) v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11355](#)
- Indrapal Mandavi v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11391](#)
- Jagdamba Prasad Gupta v. RTA*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11359](#)
- Jagdamba Prasad Gupta v. RTA*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11360](#)

- Jaibhan Singh Rathore v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and R Avindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11345](#)
- Janki Bai v. Sushil Kumar Natthani*, (Parth Prateem Sahu and **Sachin Singh Rajput**, JJ.), [2026 SCC OnLine Chh 11350](#)
- Kamalnarayan Madharia v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11385](#)
- Karan Singh v. RTA*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11361](#)
- Konark Agencies v. Municipal Corpn.*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11358](#)
- Krishna Lal Aditya v. Janmejay Mahobe*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11328](#)
- Lakshman Bariha v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11397](#)
- M.M. Sonkusare v. Unoin of India*, (**Parth Prateem Sahu** and Sanjay Kumar Jaiswal, JJ.), [2026 SCC OnLine Chh 11405](#)
- Manager, Vruttakar Sahkari Samiti Maryadit v. Lata Deshmukh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11333](#)
- Manish Ahuja v. State of Chhattisgarh*, (Parth Prateem Sahu, Judge, J.), [2026 SCC OnLine Chh 11400](#)
- Mohd. Hasan Khan v. Sarfaraz Ahmed Siddique*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11330](#)
- Mukesh Dagar v. Ranvir Singh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11209](#)
- Nanhoo v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11214](#)
- Nirmala Metallics (P) Ltd. v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2026 SCC OnLine Chh 11406](#)
- Om Prakash Sahu v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11376](#)
- Oriental Insurance Co. Ltd. v. Neetu Ram Singh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 11334](#)
- Pankaj Sharma v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11404](#)
- Pradeep Kumar Soni v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11348](#)
- Pragya Nayak v. Avinash Champawat*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11329](#)
- Pramod Gupta v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11357](#)
- Pratosh Patel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11210](#)
- Preeti Tandon v. Kashiram Tandon*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11343](#)
- Preety Pandey v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11374](#)
- Pulkit Kumar v. Hanulal Baghel*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11339](#)
- Pushpmani Mishra v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11378](#)
- R.R. Industries Betul v. South Eastern Coalfields Ltd.*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11356](#)

- Rajkumar v. Girwar Lal*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11363](#)
- Raju v. Chief Managing Director*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11373](#)
- Rajulal Prajapati v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11353](#)
- Rakesh Kumar Dewangan v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11398](#)
- Rakhi Mishra v. K. Bhaskar Rao*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11338](#)
- Ram Bhau Nayak v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11367](#)
- Ramanuj Taram v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11375](#)
- Ramesh Kumar Jain v. Ashish*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11352](#)
- Rekha Gupta v. Balaram Chandravanshi*, (Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 11331](#)
- Rewati Raman Baghel v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11380](#)
- Rishi Kumar Chandra v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11384](#)
- Rohit Kumar Patkar v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11369](#)
- Roshan Bareth v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11403](#)
- Sangeeta Ketan Shah v. State of Chhattisgarh*, (Parth Prateem Sahu and Sanjay Kumar Jaiswal, JJ.), [2026 SCC OnLine Chh 11392](#)
- Sanjay Kumar Tiwari v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 11390](#)
- Satish Mishra v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11332](#)
- Shanti v. Radheshyam*, (Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 11340](#)
- Sharda Gore v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11346](#)
- Shrikant Sahu v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11386](#)
- Shyam Bahadur Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11211](#)
- Shyam Bahadur Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11212](#)
- State of Chhattisgarh v. Darbar Singh Porte*, (**Ramesh Sinha**, C.J. and R Avindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11344](#)
- State of Chhattisgarh v. Sanjay Kumar Verma*, (**Ramesh Sinha**, C.J. and R Avindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11347](#)
- Sukhlal v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 11393](#)
- Sukman Potai v. Dewangan Traders*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 11395](#)
- Sumitra Bai v. Teejram*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 11336](#)
- Sunita Developers v. Chhattisgarh Real Estate Regulating Authority*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11215](#)
- Sushil Kumar Sahu v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11381](#)
- Triveni Yadav v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11370](#)
- Umashankar v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11371](#)

*Umesh Kumar Shrivastava v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 11388](#)

*Union of India v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11337](#)

*Urmila Khare v. Union of India*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11335](#)

*Vikram Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11217](#)

*Vimal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11218](#)

*Vrindavan Dandia v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11401](#)

### **Delhi High Court [10]**

*APS Hydro (P) Ltd. v. Union of India*, (Dinesh Mehta and Vinod Kumar, JJ.), [2026 SCC OnLine Del 4789](#)

*Capital Foods (P) Ltd. v. Sankalp Recreation (P) Ltd.*, (**Saurabh Banerjee**, J.), [2025 SCC OnLine Del 11169](#)

*CIT v. Nivesh Group*, (Dinesh Mehta and Vinod Kumar, JJ.), [2026 SCC OnLine Del 4786](#)

*CIT v. PNB*, (Dinesh Mehta and Vinod Kumar, JJ.), [2026 SCC OnLine Del 4785](#)

*E-Homes Infrastructure (P) Ltd. v. CIT*, (Vibhu Bakhru, Acting C.J. and Tushar Rao Gedela, J.), [2025 SCC OnLine Del 11171](#)

*Gujral Sons v. Union of India*, (N.W. Sambre and Ajay Diggpaul, JJ.), [2026 SCC OnLine Del 4788](#)

*Hari Bhoomi Communications (P) Ltd. v. CIT*, (Dinesh Mehta and Vinod Kumar, JJ.), [2026 SCC OnLine Del 4787](#)

*Jyoti Bhatia v. CIT*, (Yashwant Varma and H.V. Shankar, JJ.), [2025 SCC OnLine Del 11170](#)

*Triple S Stock & Shares (P) Ltd. v. CIT*, (Dinesh Mehta and Vinod Kumar, JJ.), [2026 SCC OnLine Del 4784](#)

*X v. Y*, (**Tejas Karia** and Madhu Jain, JJ.), [2026 SCC OnLine Del 4790](#)

### **Tis Hazari Court [1]**

*Rama v. Sandeep Purkayastha*, (**Shruti Sharma-II**, Judicial Magistrate First Class), [2025 SCC OnLine Dis Crt \(Del\) 56](#)

### **Gauhati High Court [126]**

*Abdul Basar v. State of Arunachal Pradesh*, (**Manish Choudhury** and Kardek Ete, JJ.), [2026 SCC OnLine Gau 4031](#)

*Ajit v. State of Assam*, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 3945](#)

*Anar Uddin v. State of Assam*, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 4022](#)

*Anna Sheikh v. Union of India*, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 3982](#)

*Anowara Begum v. State of Assam*, (**N. Unni Krishnan Nair**, J.), [2026 SCC OnLine Gau 4095](#)

*Anup Das v. State of Assam*, (Devashis Baruah, J.), [2026 SCC OnLine Gau 4049](#)

*Anyup Takoh v. Obang Jerang*, (Kardak Ete, J.), [2026 SCC OnLine Gau 4056](#)

- Apurba Enterprise v. State of Assam*, (**Anjan Moni Kalita**, J.), [2026 SCC OnLine Gau 4083](#)
- ARMC v. Union of India*, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 4047](#)
- Azizul Hoque v. Tonuza Khatun*, (**Michael Zothankhuma** and Rajesh Mazumdar, JJ.), [2026 SCC OnLine Gau 4080](#)
- Babul Hussain v. Rejiya Khatun Bibi*, (**Mridul Kumar Kalita**, J.), [2026 SCC OnLine Gau 4077](#)
- Bapon Kar v. State of Assam*, (Michael Zothankhuma and **Sanjeev Kumar Sharma**, JJ.), [2026 SCC OnLine Gau 3950](#)
- Basanta Kumar Rabha v. State of Assam*, (**Mitali Thakuria**, J.), [2026 SCC OnLine Gau 4069](#)
- Bhagawati Devi v. State of Assam*, (Manish Choudhury, J.), [2026 SCC OnLine Gau 3970](#)
- Bijoy Patnayak v. State of Assam*, (**Mitali Thakuria**, J.), [2026 SCC OnLine Gau 4070](#)
- Bikky Sarkar v. State of Assam*, (**Michael Zothankhuma** and Sanjeev Kumar Sharma, JJ.), [2026 SCC OnLine Gau 4030](#)
- Binay v. State of Assam*, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 3948](#)
- Biswajit Dutta v. State of Assam*, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 4023](#)
- Bobby Goswami Baruah v. Union of India*, (Manish Choudhury, J.), [2026 SCC OnLine Gau 3969](#)
- Brahmaputra Tele Productions (P) Ltd. v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2026 SCC OnLine Gau 4085](#)
- Bulbul Islam v. State of Assam*, (**Mitali Thakuria**, J.), [2026 SCC OnLine Gau 4072](#)
- Byabang Ruja v. State of A.P.*, (Budi Habung, J.), [2026 SCC OnLine Gau 4055](#)
- Charitra Dowarah v. State of Assam*, (Shamima Jahan, J.), [2026 SCC OnLine Gau 3973](#)
- Debarun Bhattacharjee v. Bank of Maharashtra*, (Rajesh Mazumdar, J.), [2026 SCC OnLine Gau 4050](#)
- Dhrubajyoti Chakraborty v. National Institute of Technology*, (Shamima Jahan, J.), [2026 SCC OnLine Gau 4051](#)
- Dipanka Sarma v. State of Assam*, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 4046](#)
- Ellus Ali v. State of Assam*, (Susmita Phukan Khaund, J.), [2026 SCC OnLine Gau 3944](#)
- Fasitan Nessa v. State of Assam*, (**Manish Choudhury**, J.), [2026 SCC OnLine Gau 4094](#)
- Fazal Haque v. Union of India*, (**Sanjay Kumar Medhi** and Shamima Jahan, JJ.), [2026 SCC OnLine Gau 3986](#)
- Firoja Khatun v. Rajia Begum*, (Mridul Kumar Kalita, J.), [2026 SCC OnLine Gau 3957](#)
- Frontier Construction Co. v. Union of India*, (**Soumitra Saikia**, J.), [2026 SCC OnLine Gau 4081](#)
- Ganapati Enterprise v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2026 SCC OnLine Gau 4088](#)
- Garg Associates v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2026 SCC OnLine Gau 4090](#)
- Goli Lollen v. State of A.P.*, (**Budi Habung**, J.), [2026 SCC OnLine Gau 4064](#)
- Gopi Lollen v. State of A.P.*, (**Budi Habung**, J.), [2026 SCC OnLine Gau 4066](#)
- Gulam Mustak Ahmed v. State of Assam*, (Susmita Phukan Khaund, J.), [2026 SCC OnLine Gau 3940](#)
- Gwanile Kent v. State of Nagaland*, (**Nelson Sailo**, J.), [2026 SCC OnLine Gau 4100](#)
- Hafsa Begum Mazumder v. Chief General Manager*, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 4032](#)
- Hatu Bhanu v. Union of India*, (**Sanjay Kumar Medhi** and Shamima Jahan, JJ.), [2026 SCC OnLine Gau 3980](#)
- Helena Begum v. State of Assam*, (Pranjal Das, J.), [2026 SCC OnLine Gau 4028](#)

- Henkohao Lotjem v. State of Nagaland*, (**Kalyan Rai Surana** and Sanjeev Kumar Sharma, JJ.), 2026 SCC OnLine Gau 3958
- Himanshu Bose v. Union of India*, (Susmita Phukan Khaund, J.), 2026 SCC OnLine Gau 3941
- HRD Commercial Industrial Security Force (P) Ltd. v. State of Assam*, (**Sanjay Kumar Medhi**, J.), 2026 SCC OnLine Gau 4087
- Ismail Ali v. State of Assam*, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3959
- Jahanara Begum v. Sufia Khatun*, (Kalyan Rai Surana, J.), 2026 SCC OnLine Gau 3952
- Jahirul Islam v. State of Assam*, (Anjan Moni Kalita, J.), 2026 SCC OnLine Gau 4026
- Jaynab Bibi v. Union of India*, (**Sanjay Kumar Medhi** and Shamima Jahan, JJ.), 2026 SCC OnLine Gau 3985
- Jiten Sarma v. State of Assam*, (**Kalyan Rai Surana** and Shamima Jahan, JJ.), 2026 SCC OnLine Gau 4082
- Jitu Das v. Union of India*, (Soumitra Saikia, J.), 2026 SCC OnLine Gau 4038
- Joseph Lalrindika v. State of Mizoram*, (Kaushik Goswami, J.), 2026 SCC OnLine Gau 4054
- Jugami Basumatary v. State of Assam*, (Soumitra Saikia, J.), 2026 SCC OnLine Gau 3964
- Jumdo Karbak v. State of A.P.*, (Budi Habung, J.), 2026 SCC OnLine Gau 4025
- Kabir Ahmed Choudhury v. State of Assam*, (**Michael Zothankhuma** and Sanjeev Kumar Sharma, JJ.), 2026 SCC OnLine Gau 4036
- Kamal Kalita v. State of Assam*, (Soumitra Saikia, J.), 2026 SCC OnLine Gau 3966
- Karikho Kri v. Dr Mohesh Chai*, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 4078
- Lakhan Biswakarma v. State of Assam*, (Susmita Phukan Khaund, J.), 2026 SCC OnLine Gau 4029
- Lakshyahira Saikia Laskar v. State of Assam*, (Soumitra Saikia, J.), 2026 SCC OnLine Gau 3967
- Lalnunthari v. State of Mizoram*, (Nelson Sailo, J.), 2026 SCC OnLine Gau 4060
- Laxman Das v. State of Assam*, (Mitali Thakuria, J.), 2026 SCC OnLine Gau 4024
- Learners Education Traust v. Sanjay Kumar Gupta*, (Kalyan Rai Surana, J.), 2026 SCC OnLine Gau 3951
- LIC v. Insurance Ombudsman*, (Saptarshi Das, D. R.), 2026 SCC OnLine Gau 3963
- Mamtul v. State of Assam*, (Shamima Jahan, J.), 2026 SCC OnLine Gau 3942
- Manindra Das v. State of Assam*, (**Parthivjyoti Saikia**, J.), 2026 SCC OnLine Gau 4071
- Manjurul Hoque v. State of Assam*, (Manish Choudhury, J.), 2026 SCC OnLine Gau 4045
- Marnya Chiram v. State of A.P.*, (Kardak Ete, J.), 2026 SCC OnLine Gau 4059
- Masud Zinnul Ahmed v. State of Assam*, (Mitali Thakuria, J.), 2026 SCC OnLine Gau 3949
- McLeod Russel India Ltd. v. State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 4098
- Mingo Lollen v. State A.P.*, (**Budi Habung**, J.), 2026 SCC OnLine Gau 4067
- Mithun Mandal v. Union of India*, (**Sanjay Kumar Medhi** and Shamima Jahan, JJ.), 2026 SCC OnLine Gau 4096
- Mohd. Abdul Rezzak v. State of Assam*, (**Parthivjyoti Saikia**, J.), 2026 SCC OnLine Gau 4073
- Mohd. Jiyaur Pasa v. State of Assam*, (Devashis Baruah, J.), 2026 SCC OnLine Gau 3968
- Mohd. Kashem Ali v. State of Assam*, (Chinmoy Baruah, J.), 2026 SCC OnLine Gau 4053
- Momena Bibi v. State of Assam*, (Manish Choudhury, J.), 2026 SCC OnLine Gau 4044
- Monika Patowary Barman v. State of Assam*, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3978

- Mori Riba v. State of A.P.*, (Kardak Ete and Budi Habung, JJ.), 2026 SCC OnLine Gau 4042
- Mridul Duari v. State of Assam*, (Soumitra Saikia, J.), 2026 SCC OnLine Gau 3975
- Musst. Shilpi Begum v. Union of India*, (**Sanjay Kumar Medhi** and Shamima Jahan, JJ.), 2026 SCC OnLine Gau 3965
- Najirul Islam v. State of Assam*, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 4068
- Nandini Mukharjee v. State of Assam*, (Shamima Jahan, J.), 2026 SCC OnLine Gau 3977
- Nangkong Perme v. State of A.P.*, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 4092
- Neccon Power & Infra Ltd. v. RBI*, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3972
- Neccon Power & Infra Ltd. v. Union of India*, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3976
- NIT Traders v. Union of India*, (**Sanjay Kumar Medhi**, J.), 2026 SCC OnLine Gau 4089
- Nitu Gogoi v. State of Assam*, (Soumitra Saikia, J.), 2026 SCC OnLine Gau 4040
- Northeast Frontier Railway v. State of Mizoram*, (Kaushik Goswami, J.), 2026 SCC OnLine Gau 4052
- Numaligarh Refinery Ltd. v. State of Assam*, (**Michael Zothankhuma** and Sanjeev Kumar Sharma, JJ.), 2026 SCC OnLine Gau 3961
- Nyasum Lollen v. State of A.P.*, (**Budi Habung**, J.), 2026 SCC OnLine Gau 4065
- Onongoto Soleho v. State of Nagaland*, (N. Unni Krishnan Nair, J.), 2026 SCC OnLine Gau 4061
- Oriental Insurance Co. Ltd. v. Niru Saikia*, (Mridul Kumar Kalita, J.), 2026 SCC OnLine Gau 3955
- Panchatantra Tours & Travels v. Union of India*, (**Sanjay Kumar Medhi**, J.), 2026 SCC OnLine Gau 4084
- Phulung Daimary v. State of Assam*, (Shamima Jahan, J.), 2026 SCC OnLine Gau 3971
- Pradip Rabi Das v. State of Assam*, (Soumitra Saikia, J.), 2026 SCC OnLine Gau 4041
- Praloy Sarkar v. State of Assam*, (Devashis Baruah, J.), 2026 SCC OnLine Gau 3974
- Pranjal Rajkhowa v. State of Assam*, (Devashis Baruah, J.), 2026 SCC OnLine Gau 3962
- Priom Choudhury v. Oriental Insurance Co. Ltd.*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 4079
- Priscilla Biaklenmawii v. State of Mizoram*, (Kaushik Goswami, J.), 2026 SCC OnLine Gau 3954
- Ranjit Gogoi v. Indian Bank*, (Saptarshi Das, D. R.), 2026 SCC OnLine Gau 3983
- Rekha Bora v. Biren Boruah*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 4076
- Sabdul Ali v. State of Assam*, (Mitali Thakuria, J.), 2026 SCC OnLine Gau 4027
- Sachin Biswas v. Union of India*, (**Sanjay Kumar Medhi** and Shamima Jahan, JJ.), 2026 SCC OnLine Gau 4097
- Sama Yangfo v. Union of India*, (**Sanjay Kumar Medhi**, J.), 2026 SCC OnLine Gau 4086
- Samiya Khatun v. Union of India*, (**Sanjay Kumar Medhi** and Shamima Jahan, JJ.), 2026 SCC OnLine Gau 3984
- Samsul Ali v. Union of India*, (**Sanjay Kumar Medhi** and Shamima Jahan, JJ.), 2026 SCC OnLine Gau 3979
- Saumitra Nath v. State of Assam*, (Soumitra Saikia, J.), 2026 SCC OnLine Gau 4037
- Saurabh Agarwalla v. Union of India*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 4091
- SBI General Insurance Co. Ltd. v. Jinamoni Hazarika Nath*, (Mridul Kumar Kalita, J.), 2026 SCC OnLine Gau 4035
- Shamim Miah v. State of Assam*, (Susmita Phukan Khaund, J.), 2026 SCC OnLine Gau 3946

*Smti Teli Papi v. State of A.P.*, (Kardak Ete, J.), [2026 SCC OnLine Gau 4039](#)  
*Sofiqul Islam v. State of Assam*, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 3947](#)  
*State of Assam v. Dimbeswar Barua*, (Shamima Jahan, J.), [2026 SCC OnLine Gau 3956](#)  
*State of Assam v. Mamtaz Begum*, (**Michael Zothankhuma** and Sanjeev Kumar Sharma, JJ.), [2026 SCC OnLine Gau 3960](#)  
*Sujata Basumata v. State of Assam*, (Susmita Phukan Khaund, J.), [2026 SCC OnLine Gau 3943](#)  
*Sumud Hojai v. State of Assam*, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 3953](#)  
*Suresh Chandra Kalita v. Union of India*, (**Michael Zothankhuma** and Sanjeev Kumar Sharma, JJ.), [2026 SCC OnLine Gau 3981](#)  
*Surya Construction v. Union of India*, (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 4062](#)  
*Taba Raju v. Union of India*, (Kardak Ete, J.), [2026 SCC OnLine Gau 4058](#)  
*Tagam Mibang v. State of A.P.*, (Kardak Ete, J.), [2026 SCC OnLine Gau 4043](#)  
*Taten Tapak v. State of A.P.*, (**Kardak Ete** and Budi Habung, JJ.), [2026 SCC OnLine Gau 4057](#)  
*Techi Topu Tara v. State of A.P.*, (**Budi Habung**, J.), [2026 SCC OnLine Gau 4074](#)  
*Thangdou Hangshing v. State of Nagaland*, (**Yarenjungla Longkumer**, J.), [2026 SCC OnLine Gau 4075](#)  
*Thanglura v. Lai Autonomous District Council*, (**Robin Phukan**, J.), [2026 SCC OnLine Gau 4099](#)  
*Tiaakum v. Imtiangen*, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 4033](#)  
*Tofique Ali v. State of Assam*, (**Mitali Thakuria**, J.), [2026 SCC OnLine Gau 4063](#)  
*Tsering Dekey v. State of A.P.*, (**Kardak Ete**, J.), [2026 SCC OnLine Gau 4093](#)  
*Village Council v. Imtiangnen*, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 4034](#)  
*Vinay Kumar v. Union of India*, (**Michael Zothankhuma** and Sanjeev Kumar Sharma, JJ.), [2026 SCC OnLine Gau 4048](#)

### **Gujarat High Court [45]**

*Aabidbhai Noormadbhai Mushe v. State of Gujarat*, (Vimal K. Vyas, J.), [2026 SCC OnLine Guj 3971](#)  
*Aditya H. Patel v. CIT*, (**A.S. Supehia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3987](#)  
*Ashaben Chandrakant Ashar v. CIT*, (**A.S. Supehia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3994](#)  
*Bankim Chandramanishanker Joshi v. CIT*, (**A.S. Supehia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3984](#)  
*Buckbox Infotech (P) Ltd. v. Director General of GST Intelligence*, (**A.S. Supehia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3999](#)  
*CIT v. Sunil Devkishan Panwar*, (**A.S. Supehia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3992](#)  
*CIT v. Sunilkumar Parasmal Jain*, (**A.S. Supehia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5893](#)  
*Dhirajlal Laljibhai Patel v. CIT*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5715](#)  
*Dignesh Pramukhlal Patel v. CIT*, (A.S. Supehia and **Pranav Trivedi**, JJ.), [2026 SCC OnLine Guj 3990](#)  
*Dineshbhai Kohyabhai Dodiya v. State of Gujarat*, (Vimal K. Vyas, J.), [2026 SCC OnLine Guj 3972](#)

- Divyeshbhai Nagjibhai Chauhan v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 3965](#)
- Harchandbhai Danaji Mali v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 3969](#)
- Herald Global Ventures (P) Ltd. v. CIT*, (**A.S. Supedia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3983](#)
- Hitesh Veljibhai Gohil v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 3964](#)
- Jagatsinh v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 3979](#)
- Jahid Mustufabhai Ghanchi v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 3980](#)
- Jaydeep Girishbhai Nanera v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 3970](#)
- K.D. Engineers v. Commr.*, (**A.S. Supedia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3985](#)
- Keyur Dipakkumar Shah v. State of Gujarat*, (**Nikhil S. Kariel**, J.), [2026 SCC OnLine Guj 3996](#)
- Komal Jayeshbhai Hemavat v. State Tax Officer*, (A.S. Supedia and **Pranav Trivedi**, JJ.), [2026 SCC OnLine Guj 3988](#)
- Maheshbhai Ramjibhai Chauhan v. State of Gujarat*, (Vimal K. Vyas, J.), [2026 SCC OnLine Guj 3973](#)
- Mehulbhai v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 3977](#)
- Mohmad Abdulkadir Usmani v. Fakhruddin Abdulrahim Vavkundaliwala*, (R.T. Vachhani, J.), [2026 SCC OnLine Guj 3968](#)
- N.H. Associates v. Superintendent of CGST & Central Excise*, (**A.S. Supedia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3982](#)
- Nareshbhai Devjibhai Bosiya v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 3966](#)
- National Chemical Carriers Co. Ltd. v. UACC Marah*, (R.T. Vachhani, J.), [2026 SCC OnLine Guj 3967](#)
- Nitin Hiralal Jain v. State Tax Officer*, (A.S. Supedia and **Pranav Trivedi**, JJ.), [2026 SCC OnLine Guj 3986](#)
- Popular Developers v. CIT*, (**A.S. Supedia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3995](#)
- Pranbhai Shivilal Fultariya v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2024 SCC OnLine Guj 4552](#)
- Rajesh Dharmendrabhai Mehta v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 3962](#)
- Rasna (P) Ltd. v. CIT*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5891](#)
- Ravindra Motibhai Prajapati v. CIT*, (**A.S. Supedia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3981](#)
- Rikin Industries v. CIT*, (Bhargav D. Karia and **D.N. Ray**, JJ.), [2024 SCC OnLine Guj 4498](#)
- Rohan Dyes & Intermediates Ltd. v. Union of India*, (**A.S. Supedia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 3998](#)
- Rohitkumar Parsotambhai Sanghani v. State of Gujarat*, (**Nikhil S. Kariel**, J.), [2026 SCC OnLine Guj 3997](#)
- Sadab v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 3976](#)
- Sani v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 3978](#)
- Shree Gurukrupa Tradelink (P) Ltd. v. State of Gujarat*, (A.S. Supedia and **Pranav Trivedi**, JJ.), [2026 SCC OnLine Guj 3989](#)

*Shri Jain Dehrasar Upasraya Ane Sadharan v. CIT*, (A.S. Supehia and Pranav Trivedi, JJ.), 2026 SCC OnLine Guj 3991

*Sun Pharma Laboratories Ltd. v. CIT*, (Bhargav D. Karia and D.N. Ray, JJ.), 2024 SCC OnLine Guj 4551

*Vashimkhan Rashidkha Belim v. State of Gujarat*, (Niral R. Mehta, J.), 2026 SCC OnLine Guj 3974

*Venus Infrastructure & Developers (P) Ltd. v. CIT*, (Bhargav D. Karia and P.M. Raval, JJ.), 2025 SCC OnLine Guj 5892

*Vicky Jayeshbhai Bhadeliya v. State of Gujarat*, (Nirzar S. Desai, J.), 2026 SCC OnLine Guj 3975

*Vijaykumar Jitendrakumar Trivedi v. CIT*, (A.S. Supehia and Pranav Trivedi, JJ.), 2026 SCC OnLine Guj 3993

*Vishal Rajeshkumar Sundesha v. State of Gujarat*, (Nirzar S. Desai, J.), 2026 SCC OnLine Guj 3963

### **Himachal Pradesh High Court [68]**

*Amar Singh v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4358

*Amin Chand v. Rakesh Kanwar*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4324

*Anil Kumar v. State of H.P.*, (Jiya Lal Bhardwaj, Judge, J.), 2026 SCC OnLine HP 4377

*Anil Kumar v. State of H.P.*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 4335

*Ashwani v. Abhishek Trivedi*, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 4321

*Atul Sen v. State of H.P.*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 4344

*Azad v. State of H.P.*, (Virender Singh, J.), 2026 SCC OnLine HP 4346

*Bal Krishan Rawat v. Mohan Lal*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 4386

*Balak Ram v. H.P. State Forest Development Corpn. Ltd.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4365

*Bhim Bahadur v. State of H.P.*, (Ranjan Sharma, J.), 2026 SCC OnLine HP 4337

*Bimla Devi v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4357

*Bundal v. M. Sudha*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4328

*Deepak Kumar v. State of H.P.*, (Bipin Chander Negi, J.), 2026 SCC OnLine HP 4340

*Des Raj v. Abhishek Jain*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4322

*Dev Raj v. State of H.P.*, (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 4380

*Devinder Singh v. Himachal Road Transport Corpn.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4375

*Dharam Prakash v. State of H.P.*, (Vivek Singh Thakur and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 4354

*Girdhari Lal v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 4369

*Gorkh Ram v. H.P. State Agriculture & Rural Development Bank Ltd.*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 4339

*Gurnam Kaur v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4361

*Gurpreet Singh v. State of H.P.*, (Vivek Singh Thakur and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 4345

*Hem Ganga v. Rakesh Kanwar*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4323

*Joginder Singh v. State of H.P.*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 4333

- Kishori Lal v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4362
- Logos Pharma v. Union of India*, (Vivek Singh Thakur and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 4353
- Manjit Singh v. Ashish Kohli*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4330
- Manju Rani v. State of H.P.*, (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 4379
- Narpat Ram v. State of H.P.*, (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 4382
- National Insurance Co. Ltd. v. Sarita Devi*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4383
- Naval v. State of H.P.*, (Bipin Chander Negi, J.), 2026 SCC OnLine HP 4341
- Naveen Kumar v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4366
- Nirmala Devi v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4350
- Paramjeet Singh v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4359
- Pawan Kumar v. State of H.P.*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 4338
- Phuyian v. Krishan Kumar*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 4385
- Prakash Chand v. Ashish Kohli*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4331
- Prakasho Devi v. State of H.P.*, (G.S. Sandhawalia, C.J. and Bipin Chander Negi, J.), 2026 SCC OnLine HP 4384
- Principal Secretary v. Pyare Lal*, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 4356
- Priyanka Kumari v. Ashish Kohli*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4329
- Raghubir Singh v. State of H.P.*, (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 4378
- Raj Kumar v. Rakesh Kanwar*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4327
- Rajesh Kumar Kmita v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4374
- Rajesh Kumar Nayyar v. State of H.P.*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 4334
- Rajesh Kumari v. Prem Sagar*, (Romesh Verma, J.), 2026 SCC OnLine HP 4320
- Ram Chand v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4352
- Ramesh v. State of H.P.*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 4348
- Ranbir Singh v. Himachal Road Transport Corpn.*, (Ajay Mohan Goel, Judge, J.), 2026 SCC OnLine HP 4376
- Ranbir Singh v. HRTC*, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 4373
- Ranjit Singh v. State of H.P.*, (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 4381
- Roop Lal v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4364
- Roshan Lal v. Shyama Nand*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 4332
- Roshan Lal v. State of H.P.*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 4336
- Ruma Devi v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4367
- Sanjeev Kumar v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4371
- Satish Mehta v. Durga Dutt*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 4343
- Seema Devi v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4355
- Shakuntla Devi v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4360
- Shimla Educational Society Trust v. Atal Medical & Research University*, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 4363
- Shobha Devi v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4349

*Sneh Prabha v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4347  
*Sohan Singh Thakur v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 4351  
*State of H.P. v. Garg Sons Estate Promotors (P) Ltd.*, (Gurmeet Singh Sandhawalia, C.J. and Bipin Chander Negi, J.), 2026 SCC OnLine HP 4319  
*Surjit Kumar v. Devesh Kumar*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4325  
*Tania Thakur v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 4370  
*Vaseem v. State of H.P.*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 4368  
*Vinay Kumar Sharma v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 4372  
*Vinod Kumar v. Ashish Kohli*, (Sushil Kukreja, J.), 2026 SCC OnLine HP 4326  
*Vipin Kumar v. State of H.P.*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 4342

### **Jharkhand High Court [20]**

*Al-Kabir Polytechnic v. State of Jharkhand*, (Ananda Sen, J.), 2026 SCC OnLine Jhar 724  
*Al-Kabir Polytechnic v. State of Jharkhand*, (Ananda Sen, J.), 2026 SCC OnLine Jhar 725  
*Ashok Sah v. SAIL*, (Ananda Sen, J.), 2026 SCC OnLine Jhar 722  
*Branch Manager v. Saurav Suchit Kachhap*, (M.S. Sonak, C.J.), 2026 SCC OnLine Jhar 715  
*Gajendra Saw v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), 2026 SCC OnLine Jhar 712  
*Jaspal Singh v. State of Jharkhand*, (Ananda Sen, J.), 2026 SCC OnLine Jhar 721  
*Jayanti Devi v. Anand Kishore Nand*, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 716  
*Jugsalai Nagar Parishad v. Union of India*, (M.S. Sonak, C.J. and Rajesh Shankar, J.), 2026 SCC OnLine Jhar 730  
*Markanday Mishra v. State of Jharkhand*, (Ananda Sen, J.), 2026 SCC OnLine Jhar 720  
*Mohan Bodra v. State of Jharkhand*, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), 2026 SCC OnLine Jhar 708  
*Mohd. Ezaj v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), 2026 SCC OnLine Jhar 711  
*Nitish Bharadwaj v. State of Jharkhand*, (Ananda Sen, J.), 2026 SCC OnLine Jhar 723  
*PANEM Coal Mines Ltd. v. State of Jharkhand*, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), 2026 SCC OnLine Jhar 719  
*Paritosh Gorain v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), 2026 SCC OnLine Jhar 713  
*Ram Rai Soren v. Duli Murmu*, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 718  
*Sarkar Kisku v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), 2026 SCC OnLine Jhar 709  
*Sheo Prasad v. Prema Devi*, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 717  
*Sri Sarang Steel v. State of Jharkhand*, (M.S. Sonak, C.J. and Rajesh Shankar, J.), 2026 SCC OnLine Jhar 729  
*Tek Lal Yadav v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), 2026 SCC OnLine Jhar 710  
*Tinku Prasad v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), 2026 SCC OnLine Jhar 714

### **Jammu and Kashmir High Court [7]**

*Adil Lateef Shah v. State (UT of J&K)*, (Sanjeev Kumar and Sanjay Parihar, JJ.), 2026 SCC OnLine J&K 454

*Bisma Bashir v. UT of J&K*, (Sanjay Dhar, J.), [2026 SCC OnLine J&K 453](#)  
*Hassan Roads Construction Co. (P) Ltd. v. J&K Economic Reconstruction Agency*, (Sanjay Dhar, J.),  
[2026 SCC OnLine J&K 449](#)  
*Heritage Agro Industry v. State (UT of J&K)*, (Sindhu Sharma and Shahzad Azeem, JJ.), [2026 SCC  
OnLine J&K 455](#)  
*Indres Ahmad Dar v. UT of J&K*, (Sanjay Dhar, J.), [2026 SCC OnLine J&K 451](#)  
*Pawan Kumar v. Union Territory of J&K*, (Rajesh Oswal, J.), [2026 SCC OnLine J&K 450](#)  
*Tariq Ahmad Wani v. UT of J&K*, (Sanjay Dhar, J.), [2026 SCC OnLine J&K 452](#)

### **Karnataka High Court [89]**

*Abdu Razak Maliyekkal v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026  
SCC OnLine Kar 4559](#)  
*Abhishek Khemant Latthe v. CIT*, (**Jyoti M.**, J.), [2026 SCC OnLine Kar 4569](#)  
*Acruiti Design Services v. CCT*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4582](#)  
*AR Kanthalakshmi v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4446](#)  
*Architecture Paradigm (P) Ltd. v. Union of India*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar  
4577](#)  
*Ashok Kumar v. State of Karnataka*, (**H.P. Sandesh** and P Sree Sudha, JJ.), [2026 SCC OnLine Kar  
4526](#)  
*Ayodhya Corpn. v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC  
OnLine Kar 4555](#)  
*B Mahadeviah v. Roopa Jagadeesh*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4442](#)  
*Basapur Ningappa v. CIT*, (**Jyoti M.**, J.), [2026 SCC OnLine Kar 4570](#)  
*Bhaskara v. State by Mangaluru Women Police Station*, (K.V. Aravind, J.), [2026 SCC OnLine Kar  
4532](#)  
*Bhavar Life Style v. Commr., Central Tax*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4585](#)  
*Bioneds India (P) Ltd. v. Commr. of Central Tax*, (**S.R. Krishna Kumar**, J.), [2025 SCC OnLine Kar  
30931](#)  
*BM Shoukath Ali v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC  
OnLine Kar 4564](#)  
*BS Marirangaiah v. State*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4546](#)  
*BSCPL Infrastructure Ltd. v. State of Karnataka*, (**K.S. Hemalekha**, J.), [2026 SCC OnLine Kar 4572](#)  
*Bupendrajeet Kaur Guru Deepsingh v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha  
Rao, JJ.), [2026 SCC OnLine Kar 4566](#)  
*C.N. Shankarappa v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4457](#)  
*Chandavva v. State by Jigani Police Station*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4535](#)  
*CIT v. Supriya S. Shetty*, (S.G. Pandit and **K.V. Aravind**, JJ.), [2026 SCC OnLine Kar 4568](#)  
*Commr. of Central Tax v. Vigneshwara Transport Co.*, (S.G. Pandit and **K.V. Aravind**, JJ.), [2026  
SCC OnLine Kar 4567](#)  
*Deekshith. H.P. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4458](#)  
*Dheeraj V v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4533](#)

- Embassy East Business Park Ltd. v. Karnataka Industrial Areas Development Board A. Govt. of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4525](#)
- Excel Mining & Logistics v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC OnLine Kar 4565](#)
- Girish v. State by Shikaripur Town Police Station*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4531](#)
- Gundu Boina Aruna v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4541](#)
- Helen Crasta v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC OnLine Kar 4554](#)
- Hiveloop Technology (P) Ltd. v. Directorate General of GST Intelligence*, (**S.R. Krishna Kumar**, J.), [2026 SCC OnLine Kar 4573](#)
- Hotel Royal Suits v. State of Karnataka*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4581](#)
- J Nagaraj v. State of Karnataka*, (S Rachaiiah, J.), [2026 SCC OnLine Kar 4530](#)
- Jade Blue Lifestyle India Ltd. v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4563](#)
- Jupiter Ventures v. Commr. of Central Tax*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4574](#)
- K Punna Rao v. Union of India*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4453](#)
- K. Shobha Raghuthaman v. Greater Bengaluru Authority Bengaluru West City Corpn.*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4459](#)
- Kariyappa K. v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4539](#)
- Karnataka Vikas Grameena Bank v. CCT*, (**M. Nagaprasanna**, J.), [2026 SCC OnLine Kar 4586](#)
- Krishna Ganesh v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4451](#)
- Krishnappa v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4462](#)
- Kumar v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4534](#)
- Kunhi Moosa v. Syed Asad Ahmed*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4547](#)
- Kunhi Moosa v. Syed Asad Ahmed*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4548](#)
- L. Krishnoji Rao v. Nagarathna*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4441](#)
- Likhitha KR v. Mahadeva D*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4463](#)
- Lohithaswa B.K. v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4537](#)
- M.B. Nagaraj v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC OnLine Kar 4560](#)
- Mahesh v. State*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4544](#)
- Mangalore Internet City (P) Ltd. v. Superintendent of Central Tax*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4580](#)
- Manjunatha N v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4454](#)
- Mohankumari J v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4460](#)
- N Kumar v. Union of India*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4456](#)
- N.G. Chandra Reddy v. CIT*, (S.G. Pandit and **K.V. Aravind**, JJ.), [2026 SCC OnLine Kar 4584](#)
- Narasimha Reddy v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4444](#)
- Narasimhamurthy v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4551](#)
- Nizamuddin v. State*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4528](#)
- Padmanabha Kotian v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC OnLine Kar 4561](#)

- Palace Garden v. Prasad Kamath*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 4552](#)
- Prajakta Ranjeet Sangle v. Raneet Madhav Sangle*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4447](#)
- Pratap v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4545](#)
- Praveen Kumar P. v. State By Mahadevapura P.S.*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4543](#)
- R. Subbamma v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4450](#)
- R.S.H. Sports & Recreation Assn. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4448](#)
- Rahul David v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4536](#)
- Raj Kumar v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4540](#)
- Rajesh v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4527](#)
- Rakesh Christopher v. Katherine Carl*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4445](#)
- Ravi Prasad v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4529](#)
- Ravikumar M v. Manasa T*, (Suraj Govindaraj and **K. Manmadha Rao**, JJ.), [2026 SCC OnLine Kar 4549](#)
- Rohith v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4538](#)
- S.S. Minerals v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC OnLine Kar 4556](#)
- S.V.K. Traders v. CCT*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 4550](#)
- Sangamesh S Hiremath v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4455](#)
- Sanjay Harichand Chugh v. Assessment Unit*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4578](#)
- Sankalpa Welfare Society v. My City Builders & Developers (P) Ltd.*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4449](#)
- Shambhav Jitendra Chauhan v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4562](#)
- Shankar Dongre v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4461](#)
- Shivanand N. Bhatkal v. Kotak Mahindra Bank*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4443](#)
- Shri Polali Mines v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC OnLine Kar 4557](#)
- Sreenath Handattu Balaramu v. Lakshmi Sreenath*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 4524](#)
- Sri Padmavathi Marketing v. CCT*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4575](#)
- Suf Enterprises v. Commr., Central Tax*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4576](#)
- T.P. Gopalappa v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 4452](#)
- Thummala Sarada v. State of Karnataka*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 4542](#)
- Umesh Salian v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC OnLine Kar 4553](#)
- Umesh Salian v. State of Karnataka*, (**Suraj Govindaraj** and K. Manmadha Rao, JJ.), [2026 SCC OnLine Kar 4558](#)
- United Constructions v. Commr. of Central Tax*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4579](#)
- Unnathi Digital Edge (P) Ltd. v. Commr. of Central Taxes*, (**S. Sunil Dutt Yadav**, J.), [2026 SCC OnLine Kar 4583](#)

*Vishal v. State of Karnataka*, (Tyagaraja N. Inavally, J.), 2026 SCC OnLine Kar 4523  
*Vyavasaya Seva Sahakari Sangh Ltd. v. Assessment Unit*, (**Jyoti M.**, J.), 2026 SCC OnLine Kar 4571  
*X6 v. State*, (**S. Vishwajith Shetty**, J.), 2024 SCC OnLine Kar 33499

### **Kerala High Court [105]**

*Abdu Salam v. Punjab National Bank Ltd.*, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 5766  
*Abdul Saleem v. Canara Bank Regional*, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 5772  
*Abhilash Antony v. Registrar of Birth & Death Secretary*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5773  
*Aboobaker MK v. Collector*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5758  
*Adhil Muhammed T.S. v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5718  
*Ahamed Usman v. Commr.*, (**Devan Ramachandran** and Basant Balaji, JJ.), 2026 SCC OnLine Ker 5890  
*Ali M.K. v. Collector*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5761  
*Allianz Financial Corpn. v. Pushpakumari*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5743  
*Anandhu v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5717  
*Archana E. v. District Level Authorization Committee*, (M.B. Snehalatha, J.), 2026 SCC OnLine Ker 5883  
*Aroor Central Service Coop. Society Ltd. v. CIT*, (**Ziyad Rahman A.A.**, J.), 2026 SCC OnLine Ker 5901  
*Arun Hari v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5765  
*Ayishabi Puthiyaparambath v. Snehil Kumar Singh*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5723  
*Babu George v. Abbas VE*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5724  
*Balan Velayudham v. Punnayurkulam Grama Panchayath*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5754  
*Bedimon. S v. State of Kerala*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 5750  
*Bhagysh P.B. v. United India Insurance Co. Ltd.*, (M.B. Snehalatha, J.), 2026 SCC OnLine Ker 5874  
*Biju P.T. v. Joseph C.K.*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5745  
*Bindu P.T. v. State of Kerala*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 5748  
*Binoi George v. Sadik P.O.*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5721  
*Binoi George v. Sadik P.O.*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5722  
*Danija V. v. State of Kerala*, (**Viju Abraham**, J.), 2026 SCC OnLine Ker 5775  
*Eliyamma Thomas v. Jobson*, (Syam Kumar V.M., J.), 2026 SCC OnLine Ker 5751  
*Ettutharayil Nidhi Ltd. v. Raji P.M.*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5732  
*Fawaz Mannattery v. Bank of Baroda*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 5767  
*G.K. Granites v. Board of Directors of South Indian Bank Ltd.*, (**Basant Balaji**, J.), 2026 SCC OnLine Ker 5903  
*Hill Ranches (P) Ltd. v. Superintendent*, (Ziyad Rahman A.A., J.), 2026 SCC OnLine Ker 5882

- IBS Software (P) Ltd. v. Union of India*, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 5889](#)
- Innovate Designers & Builders (P) Ltd. v. State Tax Officer*, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 5891](#)
- Jacob Thomas v. Revenue Divisional Officer*, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 5720](#)
- Jamaludin v. Commr. of State Tax*, (**Ziyad Rahman A.A.**, J.), [2026 SCC OnLine Ker 5893](#)
- Jaya Dunston v. ICICI Bank Ltd.*, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 5768](#)
- Jithin v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 5713](#)
- John Philipose v. Revenue Divisional Officer*, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 5762](#)
- Joseph Mathew v. State of Kerala*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), [2026 SCC OnLine Ker 5747](#)
- Joy CC v. Collector*, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 5759](#)
- K.N. Sivankutty v. Managing Director*, (**Dr A.K. Jayasankaran Nambiar** and Preeta A.K., JJ.), [2026 SCC OnLine Ker 5753](#)
- K.P Salih v. Commr. of Central Tax*, (**Ziyad Rahman A.A.**, J.), [2026 SCC OnLine Ker 5900](#)
- Kaira v. Deputy Commissioner*, (Ziyad Rahman A.A., J.), [2026 SCC OnLine Ker 5880](#)
- Kali Sree v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 5719](#)
- Kallettumkara Service Coop. Bank Ltd. v. Deputy Commissioner (Intelligence)*, (Ziyad Rahman A.A., J.), [2026 SCC OnLine Ker 5887](#)
- Kanimangalam Kuries (P) Ltd. v. Sijo V.J.*, (A. Badharudeen, J.), [2026 SCC OnLine Ker 5729](#)
- Krishnakumar v. Ultimate Structures (P) Ltd.*, (A. Badharudeen, J.), [2026 SCC OnLine Ker 5738](#)
- Ladies World v. Deputy Commissioner*, (Ziyad Rahman A.A., J.), [2026 SCC OnLine Ker 5878](#)
- Latheesh Valangi v. Commr.*, (**Harisankar V. Menon**, J.), [2026 SCC OnLine Ker 5888](#)
- Lotus Marketing v. Lijitha Shibu*, (A. Badharudeen, J.), [2026 SCC OnLine Ker 5742](#)
- M.B. Faisal v. State of Kerala*, (Ziyad Rahman A.A., J.), [2026 SCC OnLine Ker 5771](#)
- Majida Beevi v. Sajayan*, (A. Badharudeen, J.), [2026 SCC OnLine Ker 5734](#)
- Manappuram Finance Ltd. v. Union of India*, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 5895](#)
- Manojan v. State of Kerala*, (A. Badharudeen, J.), [2026 SCC OnLine Ker 5730](#)
- Meethal Thotty Ahamedali v. State Tax Officer*, (**Ziyad Rahman A.A.**, J.), [2026 SCC OnLine Ker 5905](#)
- Mohd. Fayis v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 5709](#)
- Mohd. Harshad v. Intelligence Officer Directorate of Revenue Intelligence*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 5712](#)
- Moyitty. C.T. v. Collector*, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 5763](#)
- N. Premkumar v. Dhanesh M.D.*, (A. Badharudeen, J.), [2026 SCC OnLine Ker 5733](#)
- N. Premkumar v. Dhanesh M.D.*, (A. Badharudeen, J.), [2026 SCC OnLine Ker 5735](#)
- Nalakumaran v. Mini*, (**J. Nisha Banu** and Shoba Annamma Eapen, JJ.), [2026 SCC OnLine Ker 5899](#)
- Nar Spice Products v. Union of India*, (**Ziyad Rahman A.A.**, J.), [2026 SCC OnLine Ker 5896](#)
- Nizarudheen v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 5714](#)

- P. Greeshma v. State of Kerala*, (**Anil K. Narendran** and Muralee Krishna S., JJ.), 2026 SCC OnLine Ker 5752
- Paravur West Coop. Bank Ltd. v. CIT*, (Ziyad Rahman A.A., J.), 2026 SCC OnLine Ker 5886
- Pharmadude Pharmacy Vannappuram v. State of Kerala*, (Bechu Kurian Thomas, J.), 2026 SCC OnLine Ker 5906
- Poomuttath Venugopal Vinod v. Commr.*, (**Ziyad Rahman A.A.**, J.), 2026 SCC OnLine Ker 5904
- Prameela Devi v. SBI*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 5749
- R. Bindu v. SBI*, (**Ziyad Rahman A.A.**, J.), 2026 SCC OnLine Ker 5894
- Radhamony v. Prabhakaran Achary*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5741
- Rafees Kunjumon v. Authorised Officer, IDBI Bank Ltd.*, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 5881
- Rajan Babu v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5711
- Rameshan v. Renju*, (**Nisha Banu** and Shoba Annamma Eapen, JJ.), 2026 SCC OnLine Ker 5876
- Rence Varghese v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5706
- Renjitha P. v. Umesh NSK*, (**Anil K. Narendran** and Muralee Krishna S., JJ.), 2026 SCC OnLine Ker 5897
- Reny Varghese v. State of Kerala*, (**Viju Abraham**, J.), 2026 SCC OnLine Ker 5756
- Sabareesh VP v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5715
- Saji Philip v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5757
- Sali v. State of Kerala*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5731
- Samuel Philipose v. State of Kerala*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5728
- Sanil K. v. Kerala State Coop. Bank Ltd.*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 5774
- Sanil v. Pattanakkad Grama Panchayath*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5755
- Sanisha KP v. Kerala State Coop. Bank Ltd.*, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 5877
- Sasikala v. State of Kerala*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5737
- Sathi. K v. Collector*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5764
- Shaiju Varghese v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5770
- She Lounge v. Deputy Commissioner*, (Ziyad Rahman A.A., J.), 2026 SCC OnLine Ker 5879
- South Indian Bank Ltd. v. CIT*, (**Basant Balaji**, J.), 2026 SCC OnLine Ker 5902
- Sree Guruvayoorappan Chit Funds (P) Ltd. v. Babu. N.M.*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5739
- Sree Guruvayurappan Chits Funds (P) Ltd. v. Navas. P.*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5736
- State of Kerala v. V. Sivadas*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 5746
- Subaida P v. Sub Collector Taluk Office*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5760
- Subeesh v. Smitha*, (Sathish Ninan and **P. Krishna Kumar**, JJ.), 2026 SCC OnLine Ker 5898
- Sundaresh T.R. v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5704
- Suraj Sudhakaran v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5705
- Suresh Bhaskaran v. Authorized Officer*, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 5769

*Suresh Velu Ellathukalathil v. CIT*, (**Ziyad Rahman A.A.**, J.), 2026 SCC OnLine Ker 5892  
*Suresh v. State of Kerala*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5727  
*Suresh v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5710  
*T.P. Varghese v. Satheesh Kumar*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5744  
*T.V. Sudhakaran v. Noushad. K.B.*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5740  
*Tom James v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5708  
*Vasudevan Pillai v. Byju*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 5725  
*Vellaram Kunnimal Prabeesh v. Superintendent*, (Ziyad Rahman A.A., J.), 2026 SCC OnLine Ker 5885  
*Venkatesh N v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5707  
*Vipin Chandran v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5703  
*Visakhm. R. v. Kerala Water Authority*, (Ziyad Rahman A.A., J.), 2026 SCC OnLine Ker 5884  
*Wilfred Jose v. Jayapal*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 5726  
*Yadukrishna V.S. v. State of Kerala*, (Kausar Edappagath, J.), 2026 SCC OnLine Ker 5716

### **Madras High Court [157]**

*A. Mohan v. A. Suriyaprakash*, (V. Lakshminarayanan, J.), 2026 SCC OnLine Mad 5421  
*A. Radhakrishnan v. Chief Secretary to Government Secretariat*, (**L. Victoria Gowri** and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 5296  
*A. Sakthipriya v. Collector*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5305  
*AARA Life Sciences India (P) Ltd. v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5458  
*Abhinav A. v. Registrar*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5310  
*Anandhan Rajesh v. Commissioner*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5307  
*Arokiya Matha Timber v. State Tax Officer-II*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5503  
*ARS Earth Movers v. State Tax Officer I*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5311  
*Arunkumar v. Regional Passport Officer*, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 5427  
*Arunmozhi v. Authorised Officer Indian Overseas Bank*, (**G.R. Swaminathan** and V. Lakshminarayanan, JJ.), 2026 SCC OnLine Mad 5449  
*Aswin Cold Forge (P) Ltd. v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5442  
*BASF Catalysts India (P) Ltd. v. Commr.*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5507  
*Bharath v. Additional Chief Secretary Home*, (**G.R. Swaminathan** and V. Lakshminarayanan, JJ.), 2026 SCC OnLine Mad 5424  
*Big Peat Co. v. State Tax Officer*, (**D. Bharatha Chakravarthy**, J.), 2026 SCC OnLine Mad 5479  
*C. Kandasamy v. State Tax Officer*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5491  
*C. Ramasubba Reddy v. Secretary of Information & Tamil Development Department*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5444  
*C. Vengatesan v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5284  
*C. Yasin v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5287  
*Causa Tec Solutions (P) Ltd. v. State Tax Officer*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5299

- CCT v. Southern Agrifurane Industries (P) Ltd.*, (**Dr G. Jayachandran** and Shamim Ahmed, JJ.), [2026 SCC OnLine Mad 5475](#)
- Computer Graphics (P) Ltd. v. CIT*, (**Dr G. Jayachandran** and Shamim Ahmed, JJ.), [2026 SCC OnLine Mad 5471](#)
- Cosmo Granites (P) Ltd. v. Commr., GST & Central Excise*, (**C. Saravanan**, J.), [2026 SCC OnLine Mad 5501](#)
- D. Mariammal v. Secretary*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5297](#)
- D. Saroja v. District Collector*, (**G.R. Swaminathan** and V. Lakshminarayanan, JJ.), [2026 SCC OnLine Mad 5465](#)
- D. Shankaran v. District Collector*, (G.R. Swaminathan, J.), [2026 SCC OnLine Mad 5440](#)
- D. Suresh v. Commissioner Greater Chennai Corpn.*, (**L. Victoria Gowri** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 5306](#)
- Devi Spinning Mills Ltd. v. Regional provident Fund commissioner*, (G.R. Swaminathan, J.), [2026 SCC OnLine Mad 5451](#)
- Dhanapal v. State*, (P. Dhanabal, J.), [2026 SCC OnLine Mad 5277](#)
- Dharun v. Commr.*, (**C. Saravanan**, J.), [2026 SCC OnLine Mad 5495](#)
- Dr. M. Sundaram Hospital (P) Ltd. v. State Tax Officer-II*, (**N. Sathish Kumar** and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 5494](#)
- E. Banumathi v. Managing Director*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5325](#)
- EL Tech Power System (P) Ltd. v. Commr.*, (**C. Saravanan**, J.), [2026 SCC OnLine Mad 5504](#)
- G. Balaji v. Union Territory of Puducherry*, (P. Dhanabal, J.), [2026 SCC OnLine Mad 5289](#)
- G. Krishnamoorthy v. CIT*, (G.R. Swaminathan, J.), [2026 SCC OnLine Mad 5453](#)
- G. Mohan v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 5418](#)
- G. Sambasivam v. Tahsildar*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5319](#)
- G. Sathish v. Collector*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5314](#)
- G. Surendhar v. State*, (P. Dhanabal, J.), [2026 SCC OnLine Mad 5272](#)
- Ganeasan v. Collector*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5330](#)
- GI Technology (P) Ltd. v. Commr.*, (**C. Saravanan**, J.), [2026 SCC OnLine Mad 5497](#)
- Govindaraj Enterprises v. State Tax Officer*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5308](#)
- GU Shipping India (P) Ltd. v. Commr. (CGST)*, (**C. Saravanan**, J.), [2026 SCC OnLine Mad 5486](#)
- J. Rajkumar v. State of Tamilnadu*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5326](#)
- J. Vinoth v. Directorate of school Education*, (**L. Victoria Gowri** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 5312](#)
- J. Yogesh Kumar v. State*, (**L. Victoria Gowri** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 5293](#)
- Janarthanan v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 5290](#)
- Jaya Roadways v. CCT*, (**D. Bharatha Chakravarthy**, J.), [2026 SCC OnLine Mad 5483](#)
- Jayaseeli v. State*, (P. Dhanabal, J.), [2026 SCC OnLine Mad 5286](#)
- Jeppiaar Engineering College v. Anna University*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5328](#)
- JVS Agencies v. Superintendent Range-III Thiruvottiyur Division*, (**C. Saravanan**, J.), [2026 SCC OnLine Mad 5487](#)

- K. Bakya v. Commissioner*, (**G.R. Swaminathan** and V. Lakshminarayanan, JJ.), 2026 SCC OnLine Mad 5443
- K. Eshwari v. Collector*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5315
- K. Murugesan v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5301
- K. Sathish v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5273
- K. Vijayakumar Nadar v. District Collector*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 5430
- K. Vishnu Kumar v. Dola Sreedhar Swamy*, (N. Senthilkumar, J.), 2026 SCC OnLine Mad 5294
- K.S. Manigandan v. Insolvency & Bankruptcy Board of India*, (**Dr Anita Sumanth** and N. Senthilkumar, JJ.), 2025 SCC OnLine Mad 23261
- Kalaimahal Cements (P) Ltd. v. CTO*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5500
- Kalanther Madeena Textiles v. Commr.*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5505
- Kamakshi Memorial Hospital (P) Ltd. v. appellate Deputy Commissioner*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5309
- Karpagam v. Inspector General of Prisons*, (**L. Victoria Gowri** and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 5300
- Karthikeyan v. Collector*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5317
- Karunanidhi v. State of T.N.*, (**G.R. Swaminathan** and V. Lakshminarayanan, JJ.), 2026 SCC OnLine Mad 5436
- Krishanmoorthy v. District Collector*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5447
- Krishnamoorthy v. Superintendent of Police*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 5432
- L. Kathiravan v. Director General of Prisons & Correctional Services*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5321
- M. Chandrasekaran v. District Collector*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5455
- M. Munisamy v. Collector*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5304
- M. Ravindran v. CIT*, (**Dr G. Jayachandran** and Shamim Ahmed, JJ.), 2026 SCC OnLine Mad 5472
- M. Sudhakar v. Commissioner*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 5431
- M.G.P. Store v. Commr.*, (**D. Bharatha Chakravarthy**, J.), 2026 SCC OnLine Mad 5476
- Macmet Engineering Ltd. v. State Tax Officer-III*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5469
- Madhu Agencies v. State Tax Officer*, (**D. Bharatha Chakravarthy**, J.), 2026 SCC OnLine Mad 5482
- Mahendran v. Deputy Superintendent of Police*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 5416
- Monika v. Collector*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5324
- Mundhra Exim (P) Ltd. v. Central Board of Indirect Taxes & Customs*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5437
- Murugesan v. State*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5329
- Muthu Vairam Export & Imports v. Appellate Deputy Commr.*, (**D. Bharatha Chakravarthy**, J.), 2026 SCC OnLine Mad 5480
- Muthulakshmi Spinning Mills (P) Ltd. v. Income Tax Department*, (**Krishnan Ramasamy**, J.), 2026 SCC OnLine Mad 5484
- N. Saroja v. CIT*, (**Dr G. Jayachandran** and R. Sakthivel, JJ.), 2026 SCC OnLine Mad 5474
- Nagaraj v. State of T.N.*, (**G.K. Ianthiraiyan** and K. Rajasekar, JJ.), 2026 SCC OnLine Mad 5292

- Narasus Saarathy Enterprises (P) Ltd. v. Commr. of GST & Central Excise*, (C. Saravanan, J.), 2026 SCC OnLine Mad 5488
- Natarajan v. Superintendent of Police*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 5417
- Neelakanda Vinayaga Urakkadai v. Commr.*, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 5481
- NNV Enterprises v. State Tax Officer-I*, (C. Saravanan, J.), 2026 SCC OnLine Mad 5489
- Oil & Natural Gas Corpn. Ltd. v. Brick Steel Enterprises*, (V. Lakshminarayanan, J.), 2026 SCC OnLine Mad 5419
- Oil & Natural Gas Corpn. Ltd. v. Brick Steel Enterprises*, (V. Lakshminarayanan, J.), 2026 SCC OnLine Mad 5423
- Om Sakthi Maligai v. Superintendent of GST & Central Excise*, (C. Saravanan, J.), 2026 SCC OnLine Mad 5492
- OXYZO Financial Services Ltd. v. Commr. of Goods & Services Tax*, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 5477
- P. Ammasi v. Superintendent of Police*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 5428
- P. Jeevagan v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5282
- P. Kavitha v. State*, (G.K. Ianthiraiyan and K. Rajasekar, JJ.), 2026 SCC OnLine Mad 5291
- P.R. Lakshmipriya v. State of Tamilnadu*, (K.K. Ramakrishnan, J.), 2026 SCC OnLine Mad 5280
- Palepu Pharma (P) Ltd. v. State Tax Officer*, (C. Saravanan, J.), 2026 SCC OnLine Mad 5502
- Pallava Resorts (P) Ltd. v. CIT*, (Dr G. Jayachandran and Shamim Ahmed, JJ.), 2026 SCC OnLine Mad 5468
- Palsamy v. Director General of Prison*, (G.R. Swaminathan and V. Lakshminarayanan, JJ.), 2026 SCC OnLine Mad 5433
- Pargunan Ranjith v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5457
- Peersaly Mohamed Yousuff v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5454
- Peersaly Mohamed Yousuff v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5462
- Peersaly Mohamed Yousuff v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5463
- Peersaly Mohamed Yousuff v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5464
- Perfect Hitech Engineers v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5450
- Periyasamy v. State of Tamilnadu*, (K.K. Ramakrishnan, J.), 2026 SCC OnLine Mad 5279
- Prema v. State*, (L. Victoria Gowri and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 5303
- PSLR Internationals v. Commissioner*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5322
- PVP Corporate Parks (P) Ltd. v. CIT*, (Dr G. Jayachandran and R. Sakthivel, JJ.), 2026 SCC OnLine Mad 5473
- PVR Enterprises v. Commr.*, (C. Saravanan, J.), 2026 SCC OnLine Mad 5496
- R. Chinnadurai v. State of T.N.*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5441
- R. Meenanbigai v. State Tax Officer*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5323
- R. Ramesh v. Director of Adi Dravidar welfare*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5320
- R. Vasanthakumar v. Commissioner of Land Administration*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5438
- Ramachandran v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5278

- Rangasamy Pillai v. Gowri Ammal*, (V. Lakshminarayanan, J.), 2026 SCC OnLine Mad 5425
- Rathina v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5288
- Ravi v. Regional Passport Officer*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5452
- Richard John v. State of T.N.*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 5414
- Rita Chaurasiya v. State of T.N.*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 4583
- RT Inovations v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5456
- S. Kodivairavan v. Commissioner of Police*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 5429
- S. Louis v. Collector*, (**G.K. Ilanthiraiyan** and K. Rajasekar, JJ.), 2026 SCC OnLine Mad 5295
- S. Manoj Immanuel v. Union of India*, (N. Sathish Kumar and D. Bharatha Chakravarthy, JJ.), 2023 SCC OnLine Mad 9387
- S. Nagu v. District Collector*, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 5426
- S. Sarath Kumar v. N. Sharmilee*, (V. Lakshminarayanan, J.), 2026 SCC OnLine Mad 5420
- Sai Cashew Processors v. State Tax Officer*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5490
- Salamon Raj v. State*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 5415
- Sam Naveen v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5276
- Sasikumar v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5285
- SBI v. Commr.*, (**Dr G. Jayachandran** and Shamim Ahmed, JJ.), 2026 SCC OnLine Mad 5467
- Selvanayaki v. Collector*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5302
- Senthil Store v. CIT*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5445
- Shakeela Babu v. State*, (**G.R. Swaminathan** and V. Lakshminarayanan, JJ.), 2026 SCC OnLine Mad 5434
- Sri. Ezhumalaiyan Construction v. State Tax officer*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5506
- Sri. Gemini Enterprises v. CTO*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5485
- SS Enterprises v. Commercial Tax Officer*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5459
- SS Enterprises v. Commercial Tax Officer*, (G.R. Swaminathan, J.), 2026 SCC OnLine Mad 5460
- Suga Jeeva Oozhiyangal v. CIT*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5499
- Sugunapuram Palanisamy Velumani v. CIT*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 5493
- Suki Ramasamy v. Secretary to Government*, (**G.R. Swaminathan** and V. Lakshminarayanan, JJ.), 2026 SCC OnLine Mad 5466
- Susila v. State of T.N.*, (**G.R. Swaminathan** and V. Lakshminarayanan, JJ.), 2026 SCC OnLine Mad 5435
- T. Balasubramanian v. State Tax Officer*, (**D. Bharatha Chakravarthy**, J.), 2026 SCC OnLine Mad 5478
- T. Shanmugasundaram v. Collector*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5298
- T.R. Pachamuthu v. S. Mukanchand Bothra*, (**G.K. Ilanthiraiyan**, J.), 2026 SCC OnLine Mad 5470
- Tamilmani v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5275
- Tamilnadu Highways Department v. Divisional Engineer*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 5318
- Tulahandra Sahoo v. State*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 5274

*Tvl. VVG Classic Hollow Bricks v. Commissioner*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5316](#)

*U.E. Enterprises v. Commr.*, (C. Saravanan, J.), [2026 SCC OnLine Mad 5498](#)

*United Freight Lines & Logistics v. CIT*, (G.R. Swaminathan, J.), [2026 SCC OnLine Mad 5446](#)

*Ushadevi v. Director*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5327](#)

*V. Kalaiselvi v. District Collector*, (G.R. Swaminathan and V. Lakshminarayanan, JJ.), [2026 SCC OnLine Mad 5461](#)

*V. Krishna Kumar v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 5413](#)

*V. Vijaya Mohan v. Chairman cum managing director Tamil Nadu Generation & Distribution Corpn. Ltd.*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 5313](#)

*V.R. Nachimuthu v. K. Selvam*, (V. Lakshminarayanan, J.), [2026 SCC OnLine Mad 5422](#)

*Veerakumar v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 5412](#)

*Venkatachalapathy v. Classic Apparels Ltd.*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 5283](#)

*Vinoth v. State of Tamilnadu*, (K.K. Ramakrishnan, J.), [2026 SCC OnLine Mad 5281](#)

*VSN Enterprises v. CIT*, (G.R. Swaminathan, J.), [2026 SCC OnLine Mad 5439](#)

### **Manipur High Court [10]**

*Aribam Ongbi Ibemhal v. Adhikarimayum Ongbi Bhanu*, (M. Sundar, J.), [2026 SCC OnLine Mani 316](#)

*Ashish Joseph v. State of Manipur*, (M. Sundar, C.J. and Ahanthem Bimol Singh, J.), [2026 SCC OnLine Mani 323](#)

*Khulem Ashokkumar Singh v. State of Manipur*, (A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 321](#)

*Leitanthem Priyojit Meitei v. State of Manipur*, (A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 324](#)

*National Investigation Agency v. Chandam Tondon*, (M. Sundar and A. Guneshwar Sharma, JJ.), [2026 SCC OnLine Mani 318](#)

*Ph Ibeyaima Devi v. State of Manipur*, (A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 322](#)

*Phurailatpam Vivekananda Sharma v. Vineet Joshi*, (M. Sundar, C.J. and A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 309](#)

*Sangeet Natak Academy v. Potsangbam Victoria Devi*, (M. Sundar and A. Guneshwar Sharma, JJ.), [2026 SCC OnLine Mani 319](#)

*Swarendu Karmakar v. Union of India*, (A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 320](#)

*Yumnam Indrajit Singh v. Elizabeth Yumnam*, (M. Sundar, J.), [2026 SCC OnLine Mani 317](#)

### **Meghalaya High Court [9]**

*Deepali Patel v. State of Meghalaya*, (W. Diengdoh, J.), [2026 SCC OnLine Megh 509](#)

*Haresamudram Srikanth v. North Eastern Hill University*, (H.S. Thangkhiew, J.), [2026 SCC OnLine Megh 512](#)

*Kyrshon Marbaniang v. State of Meghalaya*, (H.S. Thangkhiew, J.), [2026 SCC OnLine Megh 508](#)

*North Eastern Hill University v. Nantu Das*, (H.S. Thangkhiew, J.), [2026 SCC OnLine Megh 511](#)

*Pynshaistar Kharkrang v. State of Meghalaya*, (Revati Mohite Dere, C.J.), [2026 SCC OnLine Megh 505](#)

*Rajesh Basfor v. State of Meghalaya*, (H.S. Thangkhiew, J.), [2026 SCC OnLine Megh 510](#)

*Saddam Hussain v. State of Meghalaya*, (Revati Mohite Dere, C.J. and W. Diengdoh, J.), [2026 SCC OnLine Megh 504](#)

*State of Meghalaya v. Khasi Hills Archery Sports Institute*, (B. Bhattacharjee, J.), [2026 SCC OnLine Megh 506](#)

*State of Meghalaya v. Khasi Hills Archery Sports Institute*, (B. Bhattacharjee, J.), [2026 SCC OnLine Megh 507](#)

### **Madhya Pradesh High Court [49]**

*Abrar Sahab v. Aseef Khan*, (Vivek Jain, J.), [2026 SCC OnLine MP 17625](#)

*Ahivaran Singh Narvariya v. State of M.P.*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 17650](#)

*Akash Singh v. Axis Bank*, (Pranay Verma, J.), [2026 SCC OnLine MP 17643](#)

*Anand Shukla v. State of M.P.*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 17644](#)

*Ashok Kumar Sharma v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 17630](#)

*Brigadier Sandeep Bhalla v. Central Government the National Highway Authority of India*, (**Anand Pathak** and B.P. Sharma, JJ.), [2026 SCC OnLine MP 17649](#)

*Chanda Shivhare v. Narayandas Shivhare*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 17626](#)

*Chetram Saral v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 17629](#)

*CIT v. National Highways Authority of India*, (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 17657](#)

*Devendra Singh v. State of M.P.*, (Vivek Rusia and **Pradeep Mittal**, JJ.), [2026 SCC OnLine MP 17638](#)

*Dwarkiya v. Vishnu*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 17618](#)

*Farhan Farooqi v. State of M.P.*, (Subodh Abhyankar, J.), [2026 SCC OnLine MP 17620](#)

*ICICI Home Finance Co. Ltd. v. State of M.P.*, (**Anand Pathak** and B.P. Sharma, JJ.), [2026 SCC OnLine MP 17642](#)

*Islam & Brother v. State of M.P.*, (**Anand Pathak** and Anil Verma, JJ.), [2026 SCC OnLine MP 17655](#)

*Jameel Khan v. Hifjurreham*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 17619](#)

*JVS Foods (P) Ltd. v. M.P. State Agro Industries Development Corpn. Ltd.*, (**Deepak Khot**, J.), [2026 SCC OnLine MP 17656](#)

*Kailash Chourey v. State of M.P.*, (Vivek Rusia and **Pradeep Mittal**, JJ.), [2026 SCC OnLine MP 17634](#)

*Kedar Singh Gurjar v. State of M.P.*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 17654](#)

*Laxmi Devi Sharma v. State of M.P.*, (Vivek Rusia and **Pradeep Mittal**, JJ.), [2026 SCC OnLine MP 17636](#)

*M.P. State Agricultural Marketing Board v. Harpal Singh*, (**Anand Pathak** and Hirdesh, JJ.), [2025 SCC OnLine MP 10881](#)

*Maharaj Singh v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 17628](#)

*Mahima v. Ved Prakash Patel*, (**Prakash Chandra Gupta**, J.), 2024 SCC OnLine MP 9755  
*Mohan Lal Verma v. State of M.P.*, (Amit Seth, J.), 2026 SCC OnLine MP 17648  
*Narayan Raikwar v. State of M.P.*, (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), 2026 SCC OnLine MP 17617  
*Narsingh Suryavanshi v. State of M.P.*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 17622  
*Padmakar Dongre Shikshan Prasarak Mandal Balaghat v. Union of India*, (**Vivek Rusia** and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 17639  
*Padmesh Kumar Ojha v. State of M.P.*, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 17653  
*Prakash Jangde v. State of M.P.*, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 17652  
*Pramila Singh v. Neerja Namdev*, (Vishal Mishra, J.), 2026 SCC OnLine MP 17611  
*Radharaman Spices v. Betul Oil & Feed (P) Ltd.*, (Vivek Jain, J.), 2026 SCC OnLine MP 17624  
*Raghvendra Sharma v. State of M.P.*, (Amit Seth, J.), 2026 SCC OnLine MP 17627  
*Rashmi Singh v. State of M.P.*, (**Anand Pathak** and B.P. Sharma, JJ.), 2026 SCC OnLine MP 17647  
*Ruksar Bee v. State of M.P.*, (Ramkumar Choubey, J.), 2026 SCC OnLine MP 17621  
*Sangamnath Jogi v. State of M.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine MP 17645  
*Shivani Sen v. State of M.P.*, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 17641  
*Shyam Kumar Rathore v. State of M.P.*, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 17651  
*State of M.P. v. Anand Kishor*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 17615  
*State of M.P. v. Anil Janvjaj*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 17612  
*State of M.P. v. Hemant Singh Yadav*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 17632  
*State of M.P. v. Jaiprakash*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 17616  
*State of M.P. v. Kishor Verma*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 17633  
*State of M.P. v. Mohd. Tariq*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 17631  
*State of M.P. v. Raghu Raj Singh Parihar*, (Vivek Rusia and **Pradeep Mittal**, JJ.), 2026 SCC OnLine MP 17635  
*State of M.P. v. Raju Thakur*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 17614  
*State of M.P. v. Suryabhan Kachhi*, (Vivek Rusia and **Pradeep Mittal**, JJ.), 2026 SCC OnLine MP 17637  
*State of M.P. v. Tarik*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 17613  
*Sudhir Chandra Dutt v. Municipal Corpn.*, (Deepak Khot, J.), 2026 SCC OnLine MP 17640  
*Sunil Kumar Bamba v. State of M.P.*, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 17646  
*Vijay Shah v. State of M.P.*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 17623

### **Orissa High Court [943]**

??? *Bagarti v. State of Odisha*, (Ananda Chandra Behera, J.), 2026 SCC OnLine Ori 3411  
??? *Bhoi v. Khetra Mohan Bhoi*, (Ananda Chandra Behera, J.), 2026 SCC OnLine Ori 3408  
*Abhi Bhatra v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 3249  
*Abhimanyu Nanda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3565

- Abhisek Mohapatra v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3288](#)
- Abinash Lohar v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3173](#)
- Abinash Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3628](#)
- Abu Sahik v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3091](#)
- Acrux Realcon (P) Ltd. v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3527](#)
- Acrux Realcon (P) Ltd. v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3528](#)
- Adikanda Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3382](#)
- Aelite Logistics & Marketing (P) Ltd. v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3849](#)
- Agadhu Charan Beura v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3470](#)
- Agasta Singh v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3396](#)
- Ajay Kumar Sundaray v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3734](#)
- Ajay Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3679](#)
- Ajay Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3680](#)
- Ajaya Nayak v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3097](#)
- Ajit Kumar Das v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3442](#)
- Ajit Kumar Swain v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2991](#)
- Aju Bhoi v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3179](#)
- Akash Badhei v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3064](#)
- Akhya Kumar Bal v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3662](#)
- Akshay Kumar Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3813](#)
- Akshaya Kumar Jena v. State of Odisha*, (Murahari Raman, J.), [2026 SCC OnLine Ori 3532](#)
- Akshaya Kumar Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3071](#)
- Akshaya Kumar Samal v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3475](#)
- Akshya Mahananda v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3079](#)
- Alekha Behera v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3796](#)
- Alekha Charan mallick v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3482](#)
- All Odisha State Bank Officers Housing Coop. Society Ltd. v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3267](#)
- Alok Behera v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3299](#)
- Alok Prasad Mohanty v. Commissioner Endowments*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 3707](#)
- Alok Ranjan Rath v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3779](#)
- Alok v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3082](#)
- Amanjay Nayak v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3018](#)
- Amar v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3027](#)
- Amayra Traders v. Commr. of State Tax (Appeal)*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3861](#)

- Amit Sahoo v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), 2026 SCC OnLine Ori 3744
- Amit Sahoo v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), 2026 SCC OnLine Ori 3746
- Amit v. State of Odisha*, (V. Narasingh, J.), 2026 SCC OnLine Ori 2956
- Amiyabala Parida v. State of Orissa*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3361
- Ananda Kumar Mallick v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 3056
- Ananda Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3794
- Ananta Charan Sahoo v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3477
- Ananta Dasmohapatra v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 3008
- Ananta Kumbhar v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3182
- Ananta v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 3063
- Anil Kumar Mohanta v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 2938
- Anil Kumar Sahoo v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3492
- Aniruddha Das v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3759
- Anita Barik v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3545
- Anjali Khuntia v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3805
- Anjali Sahu v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), 2026 SCC OnLine Ori 3857
- Anjan Kumar Nayak v. Commr. of State Tax*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), 2026 SCC OnLine Ori 3850
- Anjani Pardhi v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3113
- Ankal Narayan v. Abanti Parichha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3228
- Antaryami Naik v. Collector*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3586
- Anubhav Mishra v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 3034
- Anugraha Toshami v. Union of India*, (Harish Tandon, C.J. and Savitri Ratho, J.), 2026 SCC OnLine Ori 3521
- Arabinda Dalai v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3213
- Arabinda Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3775
- Arati Biswal v. State of Orissa*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3346
- Aratibala Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3778
- Aruna Kumar Sahoo v. Pratyusha Rajeswari Singh*, (Ananda Chandra Behera, J.), 2026 SCC OnLine Ori 3393
- Arundhati Vihar Residents Welfare Trust v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3671
- Asha Kalandi v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 2925
- Ashok Jena v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 2968
- Ashok Kumar Nayak v. Additional Commissioner*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3465
- Ashok Kumar Paul v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3766
- Ashutosh Hota v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3719

- Ashutosh Mohanty v. State of Odisha*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 3247](#)
- Asish Ranbida v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3700](#)
- Atmaram Panda v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3215](#)
- Atul Chandra Mahana v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3774](#)
- Atwa Munda v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3273](#)
- Avaya Kesari Parichha Pattnaik v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3806](#)
- Avinash Sharma v. Raj Kumar Panda*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3313](#)
- Avinash Taunk v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3654](#)
- Babaji Ch. Swain v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3003](#)
- Babaji Charan Rout v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3559](#)
- Babina Parida v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3054](#)
- Bablu Khatua v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3161](#)
- Babula Melaka v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3560](#)
- Babula Sabar v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3162](#)
- Babula Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3519](#)
- Bachhu Majhi v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3109](#)
- Bachu v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3147](#)
- Baikuntha Nath Mansingh v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3515](#)
- Bajarang Sahara v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3196](#)
- Balaram Behera v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3203](#)
- Ballav Patel v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3816](#)
- Balsingh Golari v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2947](#)
- Banamali Jena v. State of Odisha*, (Ananda Chandra Behera, J.), [2026 SCC OnLine Ori 3409](#)
- Banamber Mishra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3469](#)
- Banka Sabar v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2948](#)
- Banshidhar Behera v. Authorized Officer*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3613](#)
- Bansidhar Pradhan v. State of Odisha*, (Chittaranjan Dash, J.), [2026 SCC OnLine Ori 2944](#)
- Bansidhara Sahu v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2963](#)
- Bapina Kumar Majhy v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3285](#)
- Barsarani Barla v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3686](#)
- Barsarani Sethi v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3471](#)
- Barun Kumar Septi v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3125](#)
- Basanta Jena v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3577](#)
- Basanta Kumar Nayak v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3722](#)
- Basanta Majhi v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3031](#)
- Basanti Dei v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3767](#)
- Benudhar Nayak v. Radhamani Nayak*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3222](#)

- Benudhara Dalei v. State of Odisha*, (Murahari Raman, J.), [2026 SCC OnLine Ori 3708](#)
- Bhabani Dey v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3038](#)
- Bhabani Sankar Panigrahy v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3808](#)
- Bhabani Shankar Patra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3107](#)
- Bhabesh Kumar Ghosh v. State of Odisha*, (Harish Tandon, C.J. and Murahari Raman, J.), [2026 SCC OnLine Ori 3473](#)
- Bhagaban Golori v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3246](#)
- Bhagirathi Pradhan v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3168](#)
- Bhakta Ranjan Dixit v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3573](#)
- Bharati Patra v. State of Odisha*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 3270](#)
- Bhaskar Chandra Behera v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2978](#)
- Bhaskar Muduli v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3339](#)
- Bhaskar Tripathy v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3458](#)
- Bhikari Jayasingh v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3132](#)
- Bhubaneswar Singh v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3493](#)
- Bibekananda Patra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3574](#)
- Bibhudendu Mishra v. Subhadarshini Mishra*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3665](#)
- Bibhuti Bhusan Jena v. Prafulla Kumar Jena*, (Ananda Chandra Behera, J.), [2026 SCC OnLine Ori 3223](#)
- Bibhuti Bhusana Acharya v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3384](#)
- Bibhuti Naik v. State of Orissa*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2962](#)
- Bichitra Nanda Kundu v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3178](#)
- Bijay Ketan Sethy v. Birendra Kumar Karkara*, (Krishna S. Dixit, J.), [2026 SCC OnLine Ori 2930](#)
- Bijay Kumar Mishra v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3341](#)
- Bijay Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3690](#)
- Bijaya Kumar Behera v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3668](#)
- Bijaya Kumar Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3714](#)
- Bijoy Kumar Das v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3580](#)
- Biki Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3509](#)
- Biki v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3007](#)
- Bikram Keshari Nayak v. State of Odisha*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3608](#)
- Bikram Nath v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3023](#)
- Biky v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3101](#)
- Bimal Kishore Mohapatra v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3464](#)
- Binata Das v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3726](#)

*Binayak Mishra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3643](#)  
*Bindusagar Mohanty v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3194](#)  
*Binod Chandra Padhi v. State of Odisha*, (**Sashikanta Mishra**, J.), [2026 SCC OnLine Ori 3651](#)  
*Binod Kumar Nayak v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3291](#)  
*Binod Kumar Pradhan v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 2940](#)  
*Bipin Bihari Kallo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3546](#)  
*Bipin v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2998](#)  
*Biplab Mandal v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3126](#)  
*Bira Kishore Meher v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3801](#)  
*Biranchi Behera v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3198](#)  
*Biroj v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3311](#)  
*Birsha Oram v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3468](#)  
*Bishnu Charan Swain v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3607](#)  
*Bishnupriya Samantaray v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2984](#)  
*Biswa Ranjan Parida v. Office of the Hon'ble Lokayukta*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3606](#)  
*Biswajit Mohapatra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3463](#)  
*Biswajit Sahu v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2988](#)  
*Biswakabi Pani Panchayat v. Commissioner*, (Harish Tandon, C.J. and Murahari Raman, J.), [2026 SCC OnLine Ori 3536](#)  
*Biswanath Parida v. Padmanava Prusty*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3323](#)  
*Biswanath Upadhaya v. Nirajan Upadhaya*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3231](#)  
*Bisweswar Barik v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3445](#)  
*BK Stores v. Authorised Officer*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3839](#)  
*Black Hills Fizco v. MT Unity*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3073](#)  
*Boina Shankar v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3483](#)  
*Brajahari Prusty v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3345](#)  
*Brajamohan Pradhan v. Aswini Kumar Patra*, (**Sashikanta Mishra**, J.), [2026 SCC OnLine Ori 3332](#)  
*Brajendra Kumar Bindhani v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3378](#)  
*Branch Manager, ICICI Bank Ltd. v. Sai Harmony (P) Ltd.*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3280](#)  
*Brisha Oram v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3674](#)  
*Brudnaban Patra v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3631](#)  
*Buddha Dev Rout v. Puspallata Jena*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3224](#)  
*Buddhadev Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3566](#)  
*Budhia v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3135](#)  
*Bulu v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3197](#)  
*Chakradhar Parida v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3455](#)

- Chakradhar Swain v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3112](#)
- Chanda Khalko v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3510](#)
- Chandan Barik v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2976](#)
- Chandan Bhol v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3185](#)
- Chandan Kumar Jena v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3083](#)
- Chandan Kumar Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3072](#)
- Chandan Pati v. Lovelina Mishra*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3405](#)
- Chandra Sekhar Pradhan v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3600](#)
- Chandra Sekhar Pradhan v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3601](#)
- Chandra Sekhar Pradhan v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3603](#)
- Chandra Sekhar Pradhan v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3604](#)
- Chandrakanta Das v. Chief Manger of Punjab National Bank*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3593](#)
- Chandrasekhar Rout v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3638](#)
- Chaturbhujia Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3830](#)
- Chief Executive Officer v. Registrar-cum-Secretary*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3633](#)
- Chinmay Rout v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3610](#)
- Chinmaya Kumar Mishra v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3036](#)
- Chinmaya Malik v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3208](#)
- Chinnari Anand Rao v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3632](#)
- Chintamani Das v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3787](#)
- Chinu Bisoi v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3093](#)
- Chittaranjan Mahapatra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3572](#)
- Cholamandalam MS General Insurance Co. Ltd. v. Chandan Jena*, (**Chittaranjan Dash**, J.), [2026 SCC OnLine Ori 3645](#)
- Cuttack Municipal Corpn. v. Bansidhar Khatua*, (Ananda Chandra Behera, J.), [2026 SCC OnLine Ori 3406](#)
- D.R. Patra & Sons v. Union of India*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3590](#)
- Damayanti Nayak v. State of Odisha*, (**A.C. Behera**, J.), [2026 SCC OnLine Ori 3652](#)
- Damayanti Satapathy v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3286](#)
- Dandasi Nayak v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2996](#)
- Dasarathi Majhi v. State of Odisha*, (Murahari Raman, J.), [2026 SCC OnLine Ori 3710](#)
- Dasharatha Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3691](#)
- Deba Behera v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3253](#)
- Debabrata Das Mohapatra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3772](#)
- Debaraj Sahoo v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3478](#)
- Debashri Panigrahi v. R.T.O.*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3658](#)

- Debasish Das v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2950](#)
- Debi Prasad Yadav v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3269](#)
- Debiprasad Mohapatra v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3051](#)
- Deepa Swamy v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3279](#)
- Deepak Kumar v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2990](#)
- Deepak Oram v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3681](#)
- Deepak Pradhan v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3216](#)
- Deva v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 2935](#)
- Devasis Patnaik v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3642](#)
- Dhadi Mallik v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3330](#)
- Dhana v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3004](#)
- Dhanapati Bhue v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3699](#)
- Dhania v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 2939](#)
- Dharmendra Baliarsingh v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3176](#)
- Dhiraj Gardia v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3205](#)
- Dhiren Kumar Dehury v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3553](#)
- Dhruba Charan Mohanta v. Asst. Commissioner*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3578](#)
- Dhruba Charan Mohanta v. State of Odisha*, (Murahari Raman, J.), [2026 SCC OnLine Ori 3622](#)
- Dhrubananda Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3789](#)
- Dhupal Mohakud v. State of Odisha*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 3320](#)
- Dibakar Nayak v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3084](#)
- Dibakar Pradhan v. State of Orissa*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3045](#)
- Dibasa v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3281](#)
- Dila Sing v. State of Odisha*, (Murahari Raman, J.), [2026 SCC OnLine Ori 3711](#)
- Dilawar v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3041](#)
- Dillip Kumar Dehury v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3142](#)
- Dillip Kumar Ghose v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3116](#)
- Dillip Kumar Nayak v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3169](#)
- Dilu v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3184](#)
- Dinabandhu Kandi v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3259](#)
- Dinesh Kumar Modi v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 3520](#)
- Dipali Das v. Tankadhar Tripathy*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3333](#)
- Dipu Kisan v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3158](#)
- Dolamani Ksheti v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3823](#)
- DRIMES University v. Controlling Authority*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3713](#)
- Dukha Maharana v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3175](#)
- Durga Charan Marndi v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3016](#)

- Durgeshi Baral v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2026 SCC OnLine Ori 3456](#)
- Duryodhan Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3446](#)
- Ejaz Ahemad v. Union of India*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3670](#)
- Elina Sahoo v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3033](#)
- Epic Concessions 3 (P) Ltd. v. Commr. (CGST)*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3845](#)
- Eversource Energy Services v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3854](#)
- Famu v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3277](#)
- Farsa v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3165](#)
- Fayaj Infratech (P) Ltd. v. Commr. (Appeal)*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3862](#)
- Firoj Kumar Turuk v. State of Odisha*, (Murahari Raman, J.), [2026 SCC OnLine Ori 3758](#)
- Flyworld Com. v. Commr. of State Tax (Appeal)*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3858](#)
- Future Constructions v. Adiganga Properties (P) Ltd.*, (K.R. Mohapatra and Sanjay Kumar Mishra, J.), [2026 SCC OnLine Ori 3832](#)
- G. Ramesh Patra v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3035](#)
- Gagan Bihari Prusty v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3368](#)
- Gajendra Nath Mohanty v. State of Odisha*, (Murahari Raman, J.), [2026 SCC OnLine Ori 3706](#)
- Ganesh Patra v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3049](#)
- Ganesh Singh Sekhawat v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3137](#)
- Ganesh Tirkey v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3200](#)
- Gargi Dash v. State of Odisha*, (**Sashikanta Mishra**, J.), [2026 SCC OnLine Ori 3653](#)
- Gati Krushna Behera v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3717](#)
- Gavar Ritesh v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3076](#)
- Gayatri Behera v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3624](#)
- Ghanashyam Majhi v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2979](#)
- Ghanashyama Sahoo v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3856](#)
- Girish Chandra Paramanik v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3647](#)
- Girish Kumar Pani v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3128](#)
- Gitarani Mohanty v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3152](#)
- GM Iron & Steels Co. Ltd. v. Joint Commissioner of State Tax (Appeal)*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3583](#)
- GM Iron & Steels Co. Ltd. v. Joint Commissioner of State Tax (Appeal)*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3584](#)
- GMR Kamlanga Energy Ltd. v. Rekha Saha*, (**Sashikanta Mishra**, J.), [2026 SCC OnLine Ori 3331](#)
- Gobinda Patra v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3075](#)

- Gokul Kumbhar v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3304](#)
- Gopabandhu Das v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3163](#)
- Gopal Parida v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3191](#)
- Gouranga Charan Biswal v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3375](#)
- Gourirani Samantaray v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3589](#)
- Goutam v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3020](#)
- Gouttam Palai v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3785](#)
- Gramadevati Thakurani v. State of Odisha*, (Ananda Chandra Behera, J.), [2026 SCC OnLine Ori 3407](#)
- Gudu v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3254](#)
- Gunduri Singh v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3705](#)
- Guru Bote v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3080](#)
- Guruti Dugal v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3172](#)
- Gyana Ranjan Mallick v. Collector & District Magistrate*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3644](#)
- Gyanranjan Swain v. State of Odisha*, (Sanjeeb K. Panigrahi, J.), [2026 SCC OnLine Ori 3306](#)
- Hadu v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3218](#)
- Hapina v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3000](#)
- Harendra Ray v. Ramani Ray*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3402](#)
- Harmohan Das v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3374](#)
- Harshpriya Neelachala v. Odisha Real Estate Regulatory Authority*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3672](#)
- Harshpriya Neelachala v. Odisha Real Estate Regulatory Authority*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3673](#)
- Hazi Mohammad Sakil v. State of Odisha*, (Harish Tandon, C.J. and Murahari Raman, J.), [2026 SCC OnLine Ori 3543](#)
- Hemant v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3252](#)
- Hemanta Kumar Malua v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3552](#)
- Himadri Kumar Panda v. State of Odisha*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 2934](#)
- Himanshu Das v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3567](#)
- Himanshu Sekhar Deo v. Tusar Kanti Behera*, (K.R. Mohapatra, J.), [2026 SCC OnLine Ori 3240](#)
- Himansu Sekhar Misra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3810](#)
- Hrushikesh Behera v. State of Odisha*, (Harish Tandon, C.J. and Ananda Chandra Behera, J.), [2026 SCC OnLine Ori 3525](#)
- Hrusikesh Palai v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 3764](#)
- Hrusikesh Tandi v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3831](#)
- Indiano SPL (P) Ltd. v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3669](#)
- Ishrael Khillo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3042](#)

- Ishwar Chandra Khuntia v. Jogendranath Khuntia*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3230](#)
- Islam Khan v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3214](#)
- Iswar Kulesika v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3095](#)
- Iswar Mallik v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3022](#)
- Jadumani Patra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3788](#)
- Jagannath Engineerings v. Asst. Commissioner of Central Tax*, (Harish Tandon, C.J. and Murahari Raman, J.), [2026 SCC OnLine Ori 3562](#)
- Jagannath Rath Kishan v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3685](#)
- Jagannath Stone Crusher v. State of Odisha*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3656](#)
- Jagannath Tripathy v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3678](#)
- Jai Jagannath Enterprises v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3846](#)
- Jambeswar v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2949](#)
- Jammula Siva Shankar v. Jammula Kesav Rao*, (A.C. Behera, J.), [2026 SCC OnLine Ori 3415](#)
- Janaki Nayak v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3696](#)
- Jashobanti Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3453](#)
- Jasobanta v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3078](#)
- Jaya Prakash Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3834](#)
- Jayaram Jarsing v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3498](#)
- Jeebanananda Naik v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3529](#)
- Jibadhana Patel v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3803](#)
- Jiban Chand v. Rajendra Narayan Das*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3324](#)
- Jishu Krishna Patra v. Commr. of State Tax*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3855](#)
- Jitendra Pradhan v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3268](#)
- Jitendra Prasad Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3005](#)
- Jitendriya Jagat v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3211](#)
- Jogender Kapoor v. Commissioner*, (Harish Tandon, C.J. and Murahari Raman, J.), [2026 SCC OnLine Ori 3561](#)
- Joseph Suna v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2923](#)
- Jyoshnarani Ransingh v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3727](#)
- Jyoti Kishore Dash v. Central Board of Indirect Taxes & Customs*, (Harish Tandon, C.J. and Savitri Ratho, J.), [2026 SCC OnLine Ori 3588](#)
- Jyoti Prakash Nayak v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3526](#)
- Jyoti Prakash Pradhan v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2958](#)
- Jyoti Prakash Pradhan v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2959](#)
- Jyotirmayee Biswal v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3611](#)
- Jyotish Naik v. State of Odisha*, (Sanjeeb K. Panigrahi, J.), [2026 SCC OnLine Ori 3290](#)

- Kai International (P) Ltd. v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3859](#)
- Kailash Kumar Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3833](#)
- Kailash Prasad Kamilla v. Kajal Sathua*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3401](#)
- Kailash Sial v. State of Odisha*, (Sanjeeb K. Panigrahi, J.), [2026 SCC OnLine Ori 3305](#)
- Kalakunja Dalabehera v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3390](#)
- Kalia Matha v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2927](#)
- Kalia v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3133](#)
- Kalinga Trader v. Commr., GST & Central Excise*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3848](#)
- Kamalu Gadaba v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3098](#)
- Kambupani Mishra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3592](#)
- Kandua v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3106](#)
- Kanha Chhatra v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3105](#)
- Kanhu Charan Jena v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2977](#)
- Kanhu Charan Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3783](#)
- Karakana Mohan Rao v. Khali Choudhury*, (Ananda Chandra Behera, J.), [2026 SCC OnLine Ori 3412](#)
- Karan Singh Security Agency (P) Ltd. v. State of Odisha*, (K.R. Mohapatra and Murahari Sri. Raman, JJ.), [2026 SCC OnLine Ori 3753](#)
- Kartika Charan Behera v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3554](#)
- Kartikeswar Behera v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3476](#)
- Kashinath Maharana v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3730](#)
- Kendena Chandra v. State of Orissa*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3048](#)
- Ketan v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3187](#)
- Khaga v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3104](#)
- Khageswar Behera v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2994](#)
- Khageswar Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3479](#)
- Khageswar Sethi v. State of Odisha*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3615](#)
- Khetra Mohan Routray v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3499](#)
- Khirod Chandra Patel v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3809](#)
- Khirod Das v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3067](#)
- Khirod Kumar Das v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3434](#)
- Khirod Kumar Khatua v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3731](#)
- Kilo v. State of Orissa*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3255](#)
- Kiran v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3264](#)
- Konark Suryanagri (P) Ltd. v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3841](#)
- Krishna v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3170](#)
- Krupasindhu Sahu v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3263](#)

- Krushna Chandra Bhoi v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3437](#)
- Krushna Chandra Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3760](#)
- Krushna Chandra Kanhar v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3248](#)
- Krushna Chandra Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3385](#)
- Kshitish Chaudhuri v. Authorized Officer*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3531](#)
- Kubera Naik v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3143](#)
- Kuldip v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2982](#)
- Kunja Bihari Pal v. Sarpanch*, (**Sashikanta Mishra**, J.), [2026 SCC OnLine Ori 3391](#)
- Kuntala Mohanta v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3540](#)
- Kunu Benia v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2951](#)
- Kusum Gupta v. Banadurga kinetic world*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3235](#)
- La Excellence Edu Services (P) Ltd. v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3749](#)
- Laba Suna v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3698](#)
- Labanyabati Patra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3723](#)
- Lal Traders & Agencies (P) Ltd. v. Union of India*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3837](#)
- Lalit Bara v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3077](#)
- Lalit Kumar Prusty v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3649](#)
- Laxman Mohanta v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3817](#)
- Laxman Sahu v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3021](#)
- Laxmi Narayan Putel v. State of Orissa*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 3243](#)
- Laxmidhar Guru v. Member, Board of Revenue*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3467](#)
- Laxminarayan Mallick v. Central Board of Indirect Taxes & Customs (CBIC)*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3860](#)
- Leepi Swain v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3782](#)
- Legal Manager, Shriram General Insurance Co. Ltd. v. Ajit Kumar Sahu*, (**G. Satapathy**, J.), [2026 SCC OnLine Ori 3398](#)
- LIC v. Commr. (CGST)*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3863](#)
- Lilima Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3504](#)
- Lilua v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2946](#)
- Lingaraj Patra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3825](#)
- Lipun Sahu v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3130](#)
- Lokanath Sahoo v. State of Orissa*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3660](#)
- M. Rambabu Dora v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3459](#)

- M. Srinivas v. State of Odisha*, (**Sanjay Kumar Mishra**, J.), [2026 SCC OnLine Ori 3460](#)
- M.C. of Aharabandha High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3352](#)
- M.C. of Balukeswar Dev High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3349](#)
- M.C. of Biju High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3372](#)
- M.C. of Gram Panchayat High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3371](#)
- M.C. of Jhalmani High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3348](#)
- M.C. of Panchayat High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3351](#)
- M.C. of Sakhi Kanaka v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3350](#)
- M.C. of Sapanpur U.P. (M.E.) School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3370](#)
- M.C. of Sidheswar High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3367](#)
- M.C. of Surendra Kumar v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3347](#)
- Maa Tareni SHG v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3484](#)
- Madan Gopal Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3693](#)
- Madan Mohan Mallick v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3639](#)
- Madhubrata Satpathy v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3838](#)
- Mahabir Sahu v. State of Odisha*, (Manash Ranjan Pathak and Sibho Sankar Mishra, JJ.), [2026 SCC OnLine Ori 3395](#)
- Mahadev Parida v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2971](#)
- Mahammad Gulam Rasul v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3136](#)
- Mahammad Saif v. State of Odisha*, (Sibho Sankar Mishra, J.), [2026 SCC OnLine Ori 3066](#)
- Mahanadi Trading & Co. v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3745](#)
- Mahaprasad Sahoo v. Odisha Human Rights Commission*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3506](#)
- Mahendra Behera v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3123](#)
- Mahendra Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3701](#)
- Maheswar Swain v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3153](#)
- Maitree Auto Care v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3847](#)
- Malati Behera v. Odisha Livelihoods Mission*, (**A.C. Behera**, J.), [2026 SCC OnLine Ori 3650](#)
- Malay Ranjan Nayak v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3472](#)
- Mamata Mishra v. N. Thirumala Nayak*, (Krishna S. Dixit, J.), [2026 SCC OnLine Ori 2933](#)

- Managing Committee of Adivasi High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3344](#)
- Managing Committee of Amarpali High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3334](#)
- Managing Committee of B.N.B. High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3363](#)
- Managing Committee of Baktarpur High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3358](#)
- Managing Committee of Banka Bihari High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3389](#)
- Managing Committee of Bhima Bhoi Janma Gram High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3343](#)
- Managing Committee of Gram Panchayat High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3387](#)
- Managing Committee of Gyana Bihar High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3365](#)
- Managing Committee of Madhu Maheswar Budhia High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3336](#)
- Managing Committee of Manpur High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3356](#)
- Managing Committee of Markanda Vidya Mandir v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3357](#)
- Managing Committee of Moha Bhairabi High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3359](#)
- Managing Committee of Narasingha High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3340](#)
- Managing Committee of Panchayat High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3337](#)
- Managing Committee of Panchayat High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3362](#)
- Managing Committee of Pragati Anchalik High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3366](#)
- Managing Committee of Radha Krishna High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3335](#)
- Managing Committee of Salhepali High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3380](#)
- Managing Committee of Sarkanda High School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3364](#)
- Manalobha Pradhan v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3338](#)
- Manas Kumar Das v. Niranjan Behera*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3226](#)
- Manas Ranjan Barik v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3220](#)
- Manas Ranjan Sathpathy v. Tista Padhee*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3400](#)
- Manas Sahoo v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3242](#)

- Manasi Das v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3637](#)
- Manasi Ranbida v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3508](#)
- Manik Rabidas v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3087](#)
- Manjulata Dalei v. State of Odisha*, (Murahari Raman, J.), [2026 SCC OnLine Ori 3709](#)
- Manmath Nath Nayak v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2954](#)
- Manoj Kandulana v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3174](#)
- Manoj Kumar Nahak v. State of Odisha*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3620](#)
- Manoj Kumar Ray v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3751](#)
- Manoj Malik v. State of Odisha*, (Sanjeeb K. Panigrahi, J.), [2026 SCC OnLine Ori 3308](#)
- Manoj Sutar v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3265](#)
- Manoj Sutar v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3266](#)
- Manoj v. State of Odisha*, (Sanjeeb K. Panigrahi, J.), [2026 SCC OnLine Ori 3292](#)
- Manoranjan Das v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3721](#)
- Manoranjan Kandi v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3122](#)
- Manoranjan Mohanty v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3818](#)
- Manoranjan Pattanaik v. State of Odisha*, (Sanjay Kumar Mishra, J.), [2026 SCC OnLine Ori 3742](#)
- Manoranjan Pattnaik v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3099](#)
- Manoranjan Rout v. State of Odisha*, (**V. Narasingh**, J.), [2026 SCC OnLine Ori 3111](#)
- Manoranjan Sahoo v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3053](#)
- Martand Shardul v. Meera Kanungo*, (**V. Narasingh**, J.), [2026 SCC OnLine Ori 3392](#)
- Masroor Ahemad v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3301](#)
- Maya Pradhani v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3055](#)
- Mazkesh Oram v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3164](#)
- Md. Rohit v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3037](#)
- Megharaj Buda v. Bedamati Suna*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3404](#)
- Milan Chatterjee v. Director of Secondary Education*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3822](#)
- Milu Bhoi v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3736](#)
- Minaketan Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3439](#)
- Minati Bindhani v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3737](#)
- Mohd. Firdosh v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3157](#)
- Mohd. Tabrej Alam v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 3542](#)
- Mohd. Zahid Qureshi v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3103](#)
- Monalisa Mishra v. State of Odisha*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 3317](#)
- Monalisa Pa ttanaik v. Budhadev Swain*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3420](#)
- Monalisha Mahapatra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3447](#)
- Monalisha Rath v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3596](#)
- Monalisha Senapati v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3609](#)

- Moseso Bira v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3274](#)
- Mother in law v. State of Odisha*, (Sanjeeb K. Panigrahi, J.), [2026 SCC OnLine Ori 3298](#)
- Mrutunjaya Mallick v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3155](#)
- Muralidhar Mohanty v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 2942](#)
- Nabab v. Santosh Kumar Biswal*, (A.C. Behera, J.), [2026 SCC OnLine Ori 3410](#)
- Nabakishore Pahadasingh v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3791](#)
- Namit Kumar Panigrahi v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3557](#)
- Namrita Paikroy v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3725](#)
- Nanda Behera v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3149](#)
- Nandini Bharasagar v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3011](#)
- Narayan Bania v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3826](#)
- Narayan Chandra Raul v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3659](#)
- Narayan Papul v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3139](#)
- Narendra Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3044](#)
- Narendra Kumar Bal v. Dy. Commissioner*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3579](#)
- Narendra Rohidas v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3688](#)
- Narottam Behera v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 3763](#)
- National Insurance Co. Ltd. v. Bijay Laxmi Dora*, (Chittaranjan Dash, J.), [2026 SCC OnLine Ori 3666](#)
- Nayak Associates v. Collector*, (K.R. Mohapatra and Anand Chandra Behera, JJ.), [2026 SCC OnLine Ori 3648](#)
- Neha Naresh More v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3295](#)
- Neti v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3119](#)
- Nibasi Jena v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3024](#)
- Nibedita Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3626](#)
- Nihar Kanta Biswal v. B. Parameswaran*, (Krishna S. Dixit and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 3236](#)
- Nihar Ranjan Upadhyaya v. Joint Commissioner*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3581](#)
- Nikunja Bihari Dash v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3115](#)
- Nil Sisa v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3129](#)
- Nilakantha Bag v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3052](#)
- Nilakantha Rath v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3454](#)
- Nilanchala Padhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3474](#)
- Nimain Charan Biswal v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3186](#)
- Nirakar Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3773](#)

- Niranjan Biswal v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3199](#)
- Niranjan Mandal v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3261](#)
- Niranjan Parida v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3217](#)
- Niru v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3207](#)
- Nirupama Dugal v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3302](#)
- Nrusingha Chandra Nayak v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3819](#)
- Nupur Priyadarshini Prusty v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3025](#)
- Orissa Medical College v. state of odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3793](#)
- Orissa State Coop. Milk Producer's Federation Ltd. v. Presiding Officer*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3712](#)
- Orissa Stevedores Ltd. v. Paradip Port Authority*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3828](#)
- Osta Nahakani SHG v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3487](#)
- P. Siva v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3275](#)
- Pabitra Kumar Das v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3294](#)
- Pabitra Roul v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3195](#)
- Padma Charan Biswal v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3480](#)
- Padmanav Mishra v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3466](#)
- Pankaj Kumar Das v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3092](#)
- Papu Barik v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3012](#)
- Papun Barik v. State of Orissa*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2922](#)
- Paramananda Das v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3160](#)
- Parameswar Naik v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3193](#)
- Parija Ranbida v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3505](#)
- Parsu v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3272](#)
- Parsuram Behera v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3768](#)
- Patra Enterprises v. State Tax Officer*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3852](#)
- Pinki v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3010](#)
- Pinki v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3282](#)
- Pinku Moharana v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3141](#)
- Pintu Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3502](#)
- Pitabas Bagh v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3815](#)
- Pitambar Mohapatra v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3250](#)
- PJ Minerals International (P) Ltd. v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3840](#)
- Prabhat Kumar Malik v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3821](#)
- Prabhat Kumar Pradhan v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3457](#)
- Prabhu Dayal Mohanlal (P) Ltd. v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3853](#)

- Prabir Kumar Rout v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), 2026 SCC OnLine Ori 3844
- Pradeep Kumar Das v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3462
- Pradeep Kumar Naik v. Bimbadhar Naik*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3232
- Pradeep Kumar Praharaj v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 2945
- Pradeep Kumar Swain v. State of Odisha*, (V. Narasingh, J.), 2026 SCC OnLine Ori 2975
- Pradip Rana v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3720
- Pradipta Kumar Swain v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3640
- Prakash Chandra Sahoo v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), 2026 SCC OnLine Ori 3798
- Prakash Chmi v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3524
- Pramod Kumar Acharya v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3829
- Pramod Kumar Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3383
- Pramod Kumar Parida v. Managing Director*, (Murahari Raman, J.), 2026 SCC OnLine Ori 3435
- Pramod Kumar Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3342
- Pramodini Mohanta v. Asst. Commissioner*, (Harish Tandon, C.J. and Savitri Ratho, J.), 2026 SCC OnLine Ori 3585
- Pranamita Mahapatra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3490
- Pranati Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3448
- Prasanna Kumar Sahoo v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3516
- Prasant Kumar Nayak v. State of Odisha*, (V. Narasingh, J.), 2026 SCC OnLine Ori 3050
- Prasanta Barik v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3204
- Prasanta Dhal v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 3293
- Prasanta Kumar Mishra v. State of Odisha*, (Savitri Ratho, J.), 2026 SCC OnLine Ori 3245
- Prasanta Kumar Nanda v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 3271
- Prasanta Kumar Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3761
- Prasanta Kumar Singh v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3612
- Prasanta Malik v. State of Orissa*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3202
- Prasanta Mayee Dash v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3786
- Prasanta Samal v. State of Odisha*, (V. Narasingh, J.), 2026 SCC OnLine Ori 3086
- Prashanta Bhoi v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3440
- Prastuta Paika v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3210
- Pratap Chandra Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3564
- Pratap Kumar Jena v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3461
- Pratap Maharana v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3177
- Pratima Munda v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3501

- Prativa Manjari Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3750](#)
- Pratyusini Mohapatra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3757](#)
- Pravakar v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3017](#)
- Prem Sagar Dip v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3500](#)
- Premananda Rout v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3328](#)
- Priyabrata Mishra v. Ranjit Kumar Srichandan*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3229](#)
- Professor Nayak v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3015](#)
- Pujasmita Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3598](#)
- Purandar Thela v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3489](#)
- Purna Chandra Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3812](#)
- Purna Chandra Prusty v. Birendra Kumar Karkara*, (Krishna S. Dixit, J.), [2026 SCC OnLine Ori 2931](#)
- Purna Chandra Tarai v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3227](#)
- Purna Chandra v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2955](#)
- Purnima Parida v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3741](#)
- Puspa Budek v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3795](#)
- Puspalata Mishra v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3595](#)
- Rabi Narayan Jena v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3183](#)
- Rabindra Kathar v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3438](#)
- Rabindra Kua v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3081](#)
- Rabindra Kumar Dey v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3752](#)
- Rabindra Sahoo v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3296](#)
- Rabindra Singh v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3511](#)
- Rabindranath Sethi v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3636](#)
- Radhakrishna Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3548](#)
- Radharani Sethi v. Harihar Sethi*, (Ananda Chandra Behera, J.), [2026 SCC OnLine Ori 3413](#)
- Radhashyam Rout v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3739](#)
- Raghunath Bariha v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3820](#)
- Raghunath Mahakul v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3568](#)
- Raghunath Swain v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3061](#)
- Rahas v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3684](#)
- Rahul Durga v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3150](#)
- Rahul Kumar Jaiswal v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3181](#)
- Rahul Nayak v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2960](#)
- Raj Kishore Sahoo v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3616](#)
- Raj Kumari Behera v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3715](#)

- Raja Pradhan v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2952](#)
- Rajani Patra v. Ashok Kumar Patra*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 3399](#)
- Rajaram Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3441](#)
- Rajashree Gajendra v. District Sub-Registrar*, (Krishna S. Dixit and **Chittaranjan Dash**, JJ.), [2026 SCC OnLine Ori 3422](#)
- Rajashree Naik v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3814](#)
- Rajat Kumar Choudhury v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3618](#)
- Rajat Kumar Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3835](#)
- Rajat Sahu v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3314](#)
- Rajendra Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3563](#)
- Rajesh Behera v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3089](#)
- Rajesh Kumar Kar v. Commr.*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3864](#)
- Rajesh Kumar Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3800](#)
- Rajeswar Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3019](#)
- Rajiba Ranjan Das v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3769](#)
- Rajkishore v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3146](#)
- Raju Maharana v. State of Odisha*, (**G. Satapathy**, J.), [2026 SCC OnLine Ori 3326](#)
- Rakesh Barik v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3102](#)
- Rakesh Jena v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3140](#)
- Rakesh Kumar Barik v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3154](#)
- Ram Dulare v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3192](#)
- Ram Kumar Sahoo v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3167](#)
- Ram Ratan Paik v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3513](#)
- Ram Shankar Singh v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3180](#)
- Rama Chandra Mishra v. Kamala Debi*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3233](#)
- Ramachandra Puthal v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3145](#)
- Ramanchal Satpathy v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3544](#)
- Ramesh Chandra Sethi v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3682](#)
- Ramesh Chandra Tripathy v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3732](#)
- Ranjit Kumar Mohanty v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3695](#)
- Ranjit Kumar Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3784](#)
- Ranjulata Samal v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3312](#)
- Rashmi Ranjam Mohanty v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3026](#)
- Ratan Modi v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 3851](#)
- Ratan Tripathy v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3148](#)
- Renuka Mallick v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3630](#)

- Rima Dash v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3212](#)
- Rinku Barik v. State of Orissa*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3046](#)
- Rinku Koleth v. State of Orissa*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2965](#)
- Rita Devi v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3770](#)
- Rohit Kumar Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3556](#)
- Rudra Prasad Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3555](#)
- Rudra Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3043](#)
- Rupak Kumar Pal v. Nilandri Chandrika Rout*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3646](#)
- Rupdhar Besan v. LAO*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3397](#)
- Rushi Ddung v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2929](#)
- Rushia Mallik v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3120](#)
- S. Enterprise v. P.O., Debts Recovery Tribunal*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3634](#)
- S. Ushamani v. Union of India*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3623](#)
- S.K. Nabi v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2961](#)
- Sabita Mandal v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3260](#)
- Sabyasachi Senapati v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3451](#)
- Sachidananda Khadanga v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3781](#)
- Sadasiba v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2999](#)
- Sadhu Chandra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3605](#)
- Sagar Bhoi v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 2928](#)
- Sagar Kumar Ray v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3740](#)
- Sagar Naik v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3131](#)
- Sagnya Sagarika Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3541](#)
- Saheba Bhosagar v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3824](#)
- Sahoo & Sahoo v. State of Odisha*, (Harish Tandon, C.J. and Savitri Ratho, J.), [2026 SCC OnLine Ori 3587](#)
- Sai India Ligsolutions (P) Ltd. v. Chief Commissioner*, (Harish Tandon, C.J. and Savitri Ratho, J.), [2026 SCC OnLine Ori 3591](#)
- Sailaja Panda v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3449](#)
- Samaleswari Regional Coop. Milk Producers Union Ltd. v. Presiding Officer*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3452](#)
- Sambari Munda v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3729](#)
- Sambit Kumar Khuntia v. State of Odisha*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 3284](#)
- Samir Kumar Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3792](#)
- Sampriti Rout v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 3738](#)

- Sanatan Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3355](#)
- Sandepta Ranjan Malla v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3617](#)
- Sandhyarani Patro v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3388](#)
- Sangeeta Barik v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3206](#)
- Sani Gurlla v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3060](#)
- Sanischar Suruj v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3491](#)
- Sanjay Kumar Agrawal v. State of Odisha*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3657](#)
- Sanjay Kumar Behera v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2964](#)
- Sanjay Kumar Nayak v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2989](#)
- Sanjay Madkani v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3088](#)
- Sanjaya Kumar Baral v. State of Odisha*, (**Ananda Chandra Behera**, J.), [2026 SCC OnLine Ori 3799](#)
- Sanjaya Kumar Nayak v. Arabinda Agarwal*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3237](#)
- Sanjeeb Kumar Choudhury v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3811](#)
- Sanjeeb Kumar Padhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3481](#)
- Sanjeeb Kumar Pattjoshi v. State of Odisha*, (Ananda Chandra Behera, J.), [2026 SCC OnLine Ori 3416](#)
- Sanjeeb Nag v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3144](#)
- Sanjib Kumar Sahu v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3535](#)
- Sanjoga Jena v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 3797](#)
- Sanjukta Oram v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3675](#)
- Sanjukta Patnaik v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3703](#)
- Sanjulata Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3539](#)
- Sankar Haripa v. State of Odisha*, (**Ananda Chandra Behera**, J.), [2026 SCC OnLine Ori 3790](#)
- Sankar v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3058](#)
- Sankardas Majhi v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3009](#)
- Santash Mahanta v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3039](#)
- Santosh Behera v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3209](#)
- Santosh Kumar Dalai v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3802](#)
- Santosh Kumar Nanda v. Asha Kumari*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3289](#)
- Santosh Kumar Nayak v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3189](#)
- Santosh Kumar Pradhan v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3522](#)
- Santosh Kumar Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3807](#)
- Santosh Patra v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3190](#)
- Santosh v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2985](#)
- Santosini Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3550](#)
- Saraswati Sahu v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3029](#)

- Sarat Majhi v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), 2026 SCC OnLine Ori 3843
- Sarata Chandra Naik v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3780
- Sarata Kumar Panigrahi v. State of Odisha*, (Savitri Ratho, J.), 2026 SCC OnLine Ori 3244
- Sarata Patra v. Manisa Patra*, (Savitri Ratho, J.), 2026 SCC OnLine Ori 3315
- Sarbeswar Das v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3733
- Sarbeswar Pradhan v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), 2026 SCC OnLine Ori 3743
- Sarbeswar Pradhan v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), 2026 SCC OnLine Ori 3747
- Sarbeswar v. State of Orissa*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 3307
- Sarbeswari Bewa v. N. Thirumala Naik*, (Krishna S. Dixit, J.), 2026 SCC OnLine Ori 2932
- Saroj Kisan v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 3065
- Saroj Kumar Behera v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 3059
- Saroj Kumar Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3040
- Saroj Kumar Sahoo v. State of Odisha*, (**V. Narasingh**, J.), 2026 SCC OnLine Ori 3327
- Saroj Kumar Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3569
- Saroj Meher v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3151
- Saroj Ranjan Swain v. State of Orissa*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3369
- Sashikanta Beriha v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3694
- Sasmita Mandal v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3728
- Sasmita v. State of Orissa*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3159
- Satrughan Suna v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3166
- Satya Ranjan Rout v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3599
- Satya Ranjan Rout v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3602
- Satyabadi Naik v. Kalia Naik*, (**V. Narasingh**, J.), 2026 SCC OnLine Ori 3394
- Satyabhama Behera v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 3278
- Satyabrata Bala v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3436
- Satyannarayan Mahakul v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3776
- Satyannarayan Tripathy v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3518
- Satyapriya Sahoo v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 2987
- Satyatrata Mishra v. Papuna Naik*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3234
- Satyavrata Panda v. Sanjay Kumar Nayak*, (K.R. Mohapatra, J.), 2026 SCC OnLine Ori 3238
- Saudagar Sahoo v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 2936
- Saudamini Thanapati v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3667
- Sauri Mohanty v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3156
- Sayad Matlab Ali v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 3062
- Seikh Johar Mohammad v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3134

*Sek Munsuf Hosen v. Union of India*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), 2026 SCC OnLine Ori 3433

*Shankarshan Dalei v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 2997

*Shasanka Shekhar Samal v. State of Odisha*, (Sanjeeb K. Panigrahi, J.), 2026 SCC OnLine Ori 3303

*Shashikanta Rout v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 3283

*Shayam Sundar Lakhua v. State of Odisha*, (Murahari Raman, J.), 2026 SCC OnLine Ori 3534

*Sheetal Vivek Agarwal v. Registrar*, (Sanjay Kumar Mishra, J.), 2026 SCC OnLine Ori 3419

*Shiba Dalei v. State of Odisha*, (V. Narasingh, J.), 2026 SCC OnLine Ori 2957

*Shiba Prasad Biswal v. Sanjay Kumar Singh*, (Murahari Raman, J.), 2026 SCC OnLine Ori 3239

*Shiva Prasad Samal v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3641

*Shreeman Jatin Kumar v. State of Odisha*, (V. Narasingh, J.), 2026 SCC OnLine Ori 3325

*Shubhashish Jena v. State of Odisha*, (V. Narasingh, J.), 2026 SCC OnLine Ori 2953

*Shyamlal Bhoi v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3683

*Siba Prasad Sethi v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3094

*Siba Prasad Singh v. District Sub-Registrar*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3704

*Sibaram Polai v. State of Odisha*, (V. Narasingh, J.), 2026 SCC OnLine Ori 3329

*Sidha v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 3032

*Sidhartha Satpathy v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3114

*Sidheswar Pradhan v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 3486

*Simadri Panigrahy v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3663

*Simanchal Das v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 2980

*Sitakanta Satapathy v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3664

*SK Mustafa v. State of Orissa*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 2969

*Sk Sujab Box v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3068

*Sk. Aslam v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 2993

*Sk. Budhia v. Sk. Ahsan*, (Ananda Chandra Behera, J.), 2026 SCC OnLine Ori 3414

*Sk. Fariduddin v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 3028

*Sk. Habibur Rahaman v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 2992

*Sk. Irfan v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 2937

*Sk. Mohd. Ajimuddin v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 2943

*Sk. Moinuddin v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3537

*Sk. Rijuan v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 2973

*Sk. Sahalam v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 2983

*Sk. Sahid v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3001

*Sk. Salam v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 2981

*Sk. Tajuddin Khan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3070

*Smruti Prangya Behera v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3417

*Smruti Ranjan Swain v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3716

*Smruti Sangita Ray v. State of Orissa*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3360

*Snehabas Mohanty v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3118

- Somalin Nayak v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3718](#)
- Somanath Palai v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3485](#)
- Sonali Nayak v. State of Odisha*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3655](#)
- Sonthalia Food Products (P) Ltd. v. Odisha Industrial Infrastructure Development Corpn.*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3635](#)
- Sonul Dev Badhai v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3121](#)
- Sophali Ranjan Sahoo v. State of Odisha*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 3316](#)
- Soubhagya Kumar Pradhan v. Commissioner*, (Harish Tandon, C.J. and Murahari Raman, J.), [2026 SCC OnLine Ori 3530](#)
- Soubhagya Kumar Rout v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3748](#)
- Soumya Ranjan Moharana v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3057](#)
- Soumya Ranjan Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3754](#)
- Srikhetra Prasad Dalei v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3085](#)
- State of Odisha v. Ajit Sarangi*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3430](#)
- State of Odisha v. Deepanjali Mohapatra*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3428](#)
- State of Odisha v. Manoj Kumar Dash*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3421](#)
- State of Odisha v. Nrusingha Charan Pradhan*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3427](#)
- State of Odisha v. Pitabas Panda*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3426](#)
- State of Odisha v. Rajesh Kumar Biswal*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3425](#)
- State of Odisha v. Ranjan Kumar Samal*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3423](#)
- State of Odisha v. Sudipta Mohanty*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3431](#)
- State of Odisha v. Sujit Kumar Das*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3432](#)
- State of Odisha v. Sunil Kumar Jena*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3429](#)
- State of Odisha v. Tanmaya Kumar Beuria*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 3424](#)
- Subasa Chandra Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3354](#)
- Subash Chandra Kanhar v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3497](#)
- Subash Chandra Kar v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3353](#)
- Subasini Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3503](#)

- Subham Bhujabal v. State of Odisha*, (Aditya Kumar, J.), [2026 SCC OnLine Ori 3138](#)
- Subhashree Mohanty v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3576](#)
- Subhranshu Sekhar Padhi v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3297](#)
- Subrata Kumar Nayak v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3219](#)
- Suchismita Pati v. State of Orissa*, (**Ananda Chandra Behera**, J.), [2026 SCC OnLine Ori 3842](#)
- Sudam Charan Bhoi v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3494](#)
- Sudam Charan Bhoi v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3496](#)
- Sudarsan Munda v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3488](#)
- Sudarshan Palai v. State of Odisha*, (Harish Tandon, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 3614](#)
- Sudarshan Pani v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3777](#)
- Sudeshna Bhoi v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3676](#)
- Sudhanshu Kumar Biswal v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3558](#)
- Sudhansu Bag v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3124](#)
- Sudhansu Bhusan Dash v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3381](#)
- Sudhansu Kumar Panigrahi v. Neelachal Builders (P) Ltd.*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3225](#)
- Sudhansu Sekhar Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3386](#)
- Sudhansu Sekhar Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3533](#)
- Sugyan Kumari Devi v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3625](#)
- Sujit Gochhayat v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3201](#)
- Sukanta Kumar Dash v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3621](#)
- Sukanti Devi v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3755](#)
- Sulochana Behera v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3002](#)
- Sulochana Jena v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 3762](#)
- Sulochana Naik v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3262](#)
- Sumanta Kumar Nayak v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3287](#)
- Sumanta Mahananda v. State of Orissa*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3256](#)
- Sumati Mohanty v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2967](#)
- Sumitra Sahoo v. State of Odisha*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 3321](#)
- Sunafula Mahanand v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3687](#)
- Sunati Das v. Mahanadi Coalfields Ltd.*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3629](#)
- Sunil Bag v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 3110](#)
- Sunil Kumar Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3538](#)
- Sunil Kumar Pradhan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3570](#)
- Sunil Kumar Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3547](#)
- Sunil Majhi v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2926](#)

- Sunita Behera v. State of Orissa*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3171](#)
- Suprava Dei v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3756](#)
- Suraj Kumar Mallick v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3619](#)
- Suraj Tripathy v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3300](#)
- Suraj v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3074](#)
- Suraj v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3090](#)
- Surajit Kumar Panigrahi v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2026 SCC OnLine Ori 3523](#)
- Surendra Nag v. State of Odisha*, (Sanjeeb K. Panigrahi, J.), [2026 SCC OnLine Ori 3310](#)
- Surendra Sethi v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3450](#)
- Suresh Chandra Chakrabarty v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3765](#)
- Suresh Chandra Das v. State of Orissa*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 3241](#)
- Suresh Kumar Dakua v. State of Odisha*, (G. Satapathy, J.), [2026 SCC OnLine Ori 3251](#)
- Suresh Kumar Mishra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3377](#)
- Sureswari Mallik v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 2970](#)
- Surjeet Kumar Singh v. State of Odisha*, (Murahari Raman, J.), [2026 SCC OnLine Ori 3627](#)
- Suryabanti Oram v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3507](#)
- Suryabanti Oram v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3689](#)
- Suryakanta Pradhan v. TP Central Odisha Distribution Ltd.*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3514](#)
- Susanta Kumar Behera v. Prangya Behera*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 3403](#)
- Susanta Kumar Nanda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3571](#)
- Susanta Kumar Sahu v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3030](#)
- Sushant Kumar Swain v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 2995](#)
- Sushila Oram v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3512](#)
- Sushila Oram v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3697](#)
- Sushila Oram v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3702](#)
- Susil Mahanandia v. State of Orissa*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 3258](#)
- Suwendu Kumar Mishra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3376](#)
- Swadesh Ranjan Dhall v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3373](#)
- Swadhin Bharat Mallick v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 3013](#)
- Swagatika Sahoo v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3582](#)
- Swagatika Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 3724](#)
- Swapna Sarit Das v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 3127](#)
- Swapnarani Kar v. state of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 3771](#)
- Swapnarani Samantray v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 3677](#)
- Swati Smita Turuk v. Commissioner*, (Harish Tandon, C.J. and Savitri Ratho, J.), [2026 SCC OnLine Ori 3594](#)

*T. Abhimanyu Dora v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3221  
*Tajeswar Nayak v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3379  
*Tankadhar Dehury v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3551  
*Tanmaya Kumar Dalei v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 3276  
*Tapan Pradhan v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 2986  
*Tarakeswar Behera v. State of Orissa*, (V. Narasingh, J.), 2026 SCC OnLine Ori 3047  
*Taranisen Juadi v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3444  
*Tarasa Bhue v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3735  
*Tiknath Naik v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3804  
*Tileswar Bhoi v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3443  
*Titan Sahoo v. State of Odisha*, (Sanjeeb K. Panigrahi, J.), 2026 SCC OnLine Ori 3309  
*Tofan Dhada v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 3014  
*Toffan Bishoyi v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3108  
*Trigartta Sahu v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 2972  
*Truptimayee Jema v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 2966  
*Trushakanta Sahu v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3827  
*Tubula v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3006  
*Tukuna Behera v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3069  
*Tulasiram Takri v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3188  
*Tuna v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3100  
*Tunu Charan Sahoo v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3597  
*Uchhab Charan Barik v. Babaji Charan Mohapatra*, (V. Narasingh, J.), 2026 SCC OnLine Ori 3322  
*Udaya Sand v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3836  
*Ullash Behera v. State of Odisha*, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 2924  
*Union Bank of India v. Chief Judicial Magistrate*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), 2026 SCC OnLine Ori 3661  
*Upendra Padhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3495  
*Urban Cooperative Bank Ltd. v. Nilakantha Dash*, (V. Narasingh, J.), 2026 SCC OnLine Ori 3418  
*Urja Deepak Behera v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3575  
*Urmila Das v. State of Odisha*, (G. Satapathy, J.), 2026 SCC OnLine Ori 3096  
*Usha Hara v. State of Odisha*, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 3692  
*Ushamanjari Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3549  
*Uttam Das v. State of Odisha*, (V. Narasingh, J.), 2026 SCC OnLine Ori 2974  
*Uttam Majhi v. State of Orissa*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 3257  
*Victim's mother v. State of Odisha*, (Savitri Ratho, J.), 2026 SCC OnLine Ori 3318  
*Vikrant Jani v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 3517  
*Vishal Benedict Toppo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 3117  
*Vivek Garg v. Neha Gap Goel*, (Savitri Ratho, J.), 2026 SCC OnLine Ori 3319  
*Vivekananda Dutta v. State of Odisha*, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 2941

### Patna High Court [27]

- Abhishek Kumar v. State of Bihar*, (Prabhat Kumar Singh, J.), 2026 SCC OnLine Pat 2547
- Ajay Motani v. State of Bihar*, (Ansul, J.), 2026 SCC OnLine Pat 2451
- Animesh Kumar v. State of Bihar*, (Sandeep Kumar, J.), 2026 SCC OnLine Pat 2443
- Ashok Harswardhan v. State of Bihar*, (Ansul, J.), 2026 SCC OnLine Pat 2540
- Ashok Kumar Mandal v. State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 2445
- Badri Yadav v. State of Bihar*, (Prabhat Kumar Singh, J.), 2026 SCC OnLine Pat 2447
- Bihar State Food & Civil Supplies Corpn. Ltd. v. Dinkar Choudhary*, (**Mohit Kumar Shah** and Arun Kumar Jha, JJ.), 2026 SCC OnLine Pat 2543
- Bihar State Food & Civil Supplies Corpn. Ltd. v. Piyus Kumar*, (**Mohit Kumar Shah** and Arun Kumar Jha, JJ.), 2026 SCC OnLine Pat 2544
- Bihar State Food & Civil Supplies Corpn. Ltd. v. Ram Uday Singh*, (**Mohit Kumar Shah** and Arun Kumar Jha, JJ.), 2026 SCC OnLine Pat 2546
- Bihar State Food & Civil Supplies Corpn. Ltd. v. Sanjeev Kumar Singh*, (**Mohit Kumar Shah** and Arun Kumar Jha, JJ.), 2026 SCC OnLine Pat 2545
- Dhan Bihari Sah v. State of Bihar*, (Prabhat Kumar Singh, J.), 2026 SCC OnLine Pat 2448
- Hemant Kumar Verma v. State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 2444
- Horil Mandal v. State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 2456
- Krishna Chandra Jha v. State of Bihar*, (Ansul, J.), 2026 SCC OnLine Pat 2538
- Mithlesh Kumar v. State of Bihar*, (Ansul, J.), 2026 SCC OnLine Pat 2455
- Mohd Gholam Umar v. State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 2541
- Nawal Kishore Ladha v. CBI*, (Ansul, J.), 2026 SCC OnLine Pat 2454
- Phulpari Kumari v. State of Bihar*, (Ansul, J.), 2026 SCC OnLine Pat 2452
- Praveer Prabhat v. State of Bihar*, (Ansul, J.), 2026 SCC OnLine Pat 2450
- Rajesh Kumar v. State of Bihar*, (Sandeep Kumar, J.), 2026 SCC OnLine Pat 2442
- Rounak Int Udyog v. State of Bihar*, (**Mohit Kumar Shah** and Arun Kumar Jha, JJ.), 2026 SCC OnLine Pat 2548
- Sanjay Tanti v. State of Bihar*, (Purnendu Singh, J.), 2026 SCC OnLine Pat 2449
- Suryadev Singh v. State of Bihar*, (Ansul, J.), 2026 SCC OnLine Pat 2453
- Tinku Kumar v. State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 2446
- Umesh Kumar Srivastava v. State of Bihar*, (Ansul, J.), 2026 SCC OnLine Pat 2539
- Vijay Kumar Tiwari v. State of Bihar*, (Sourendra Pandey, J.), 2026 SCC OnLine Pat 2441
- Zast Logisolutions v. State of Bihar*, (**Rajeev Ranjan Prasad** and Soni Shrivastava, JJ.), 2026 SCC OnLine Pat 2542

### Punjab and Haryana High Court [587]

- A.H. Fashion Karma (P) Ltd. v. Cotton & Blends Inc.*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16456
- Aakash Deep v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15988
- Abdul Rashid v. Punjab State Power Corpn. Ltd.*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 16144

*Ajay Dhanda v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16424  
*Ajaypal Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16403  
*Ajaypal v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 16039  
*Ajeet Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16404  
*Akash v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15952  
*Akashdeep Garg v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16078  
*Akashdeep Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16375  
*Aman Kumar v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16362  
*Amandeep Gill v. Union of India*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 16141  
*Amandeep Kaur v. Raj Kumar*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16189  
*Amandeep Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16471  
*Amanjot Kaur v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16401  
*Amanpreet Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16436  
*Amar Singh v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16324  
*Amarawati v. Kuldeep Kumar*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16231  
*Amarjit Kaur v. Nirmal Singh*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16551  
*Amit Dewan v. CBI*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16421  
*Amit Kairon v. Sonika Dalal*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16228  
*Amit Kumar v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16467  
*Amit Kumar v. State of Haryana*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16503  
*Amit Kumar v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16448  
*Amit Kumar v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 15965  
*Amjad Khan v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16374  
*Amrik Singh v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16132  
*Amritpal Singh v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16076  
*Amritpal Singh v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16368  
*Anil & Co. v. Punjab Small Industries & Export Corpn. Ltd.*, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 15905  
*Anirudh Singh v. State of Punjab*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16558  
*Anita v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16058  
*Ankit Dudi v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16384  
*Ankit v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16470  
*Anu Aggarwal v. Sushant Aggarwal*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 16575  
*Arb Singh Pathania v. State of Punjab*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16557  
*Arshdeep Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15955  
*Arshdeep Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16377  
*Arun Salaria v. Punjab State*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16567  
*Asha Rani v. Jagat Singh*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16184  
*Ashish Sandhu v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16100

*Ashok Kumar Gupta v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16174  
*Ashu Kohli v. State of Punjab*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 16432  
*Asim Kumar v. Union of India*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16082  
*Atara v. Parveen Kumar*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16458  
*Atul Chauhan v. State of Haryana*, (**Sanjeev Prakash Sharma** and **H.S. Grewal**, JJ.), 2025 SCC OnLine P&H 24132  
*Atul Chauhan v. Vineet Garg*, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 24131  
*Avtar Singh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16033  
*Avtar Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16069  
*Avtar Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16373  
*Avtar Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 16005  
*Babli v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16382  
*Bachana Ram v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16371  
*Bachitar Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16394  
*Bachittar Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16388  
*Bajrang v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16475  
*Bakshi Ram Dewan v. State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 16510  
*Balbir Singh v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16561  
*Baljeet Kaur v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15948  
*Baljeet v. Harkaur*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16191  
*Baljinder Sharma v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 16001  
*Baljinder Singh v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16092  
*Baljit Kaur v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16106  
*Baljit Singh v. Manjit Singh*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 16213  
*Balkar Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15947  
*Balraj v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16427  
*Balwan v. State of Haryana*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16137  
*Balwinder Singh v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16136  
*Balwinder Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15996  
*Banta Singh v. State of U.T.*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 16143  
*Banti v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16447  
*Battan v. Ashok Leyland Ltd.*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 16185  
*Bhagat Singh v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15940  
*Bhana v. Financial Commr.*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16556  
*Bhola Singh v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15997  
*Bhupinder Kaur v. Harbans Singh*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 16538  
*Bhupinder Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15972  
*Bindu Kapoor v. Indiabulls Housing Finance Ltd.*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 16450  
*Birma Devi v. State of Haryana*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 16335

- BMW India (P) Ltd. v. Union of India*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 16163
- Braham Singh v. DM*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16133
- Buta Singh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16415
- Chanchal v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16490
- Chandni v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 16126
- Chanpreet Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16410
- Charanjeet Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15999
- Charanjit Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16067
- Corning Technologies India (P) Ltd. v. Commr. (CGST)*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 16170
- Dalbir Singh v. Appellate Tribunal cum District Magistrate*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16172
- Daler Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16030
- Dalip Kumar v. State of Punjab*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15967
- Daljit Kaur v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16468
- Daljit Singh v. Balwinder Singh*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16480
- Daljit Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16041
- Damandeep Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16438
- Darshan Singh v. Jaswinder Kaur*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 16350
- Darshan Singh v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16017
- Darshan Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16057
- Darshan Singh v. Uttar Haryana Bijli Vitran Nigam Ltd.*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16161
- Darwinder Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16031
- DC v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15984
- DD Auto (P) Ltd. v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15908
- Deepak Alias Hooter v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16379
- Deepak Kumar v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16071
- Deepak Rice & General Mill v. State of Haryana*, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 15907
- Deepak Sharma v. State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 16514
- Deepak v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15994
- Deva v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16104
- Deval Singh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16474
- Devender Singh v. Parmod*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16066
- Devinder Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15953
- Dharam Pal v. Ganesh Kumar*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 16572
- Dharam Pal v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16142
- Dharmanshu v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16381

- Digvijay Singh v. State of Haryana*, (**Ashwani Kumar Mishra** and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 16518
- Dilbag Singh v. State of Haryana*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16531
- Dinesh Garg v. State of Haryana*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 16534
- Dinesh Singh v. Punjab State*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16566
- Dipanshu Sharma v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15998
- Divya v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16118
- DLF Ltd. v. Commr. (CGST)*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 16129
- Eshaan Singh Takkar v. J.C. Flowers Asset Reconstruction (P) Ltd.*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16016
- Fakru v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16372
- Farid Colonizers v. Punjab Pollution Control Board*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16045
- Gagandeep Singh v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16015
- Gagandeep Singh v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15950
- Gagandeep v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16370
- Gajender v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16408
- Gamdur Singh v. Sohan Singh*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 16354
- Gautam Ram v. Murti Devi*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16160
- Gautam v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16390
- Gawar Construction Ltd. v. Excise & Taxation Commissioner*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 16155
- Geeta v. Binder Kumar*, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 16548
- Go Live v. State of Haryana*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 16494
- Goma Giri v. State of Punjab*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 16110
- Gourav Singh Makkar v. Cygnus Medicare (P) Ltd.*, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 16322
- Gouri Kumari v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16122
- Greater Mohali Area Development Authority v. Amrik Singh*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16569
- Gulshan Kaur v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16483
- Gulshan Kumar v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16560
- Gurbhej v. Panjab University*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 16520
- Gurdaspur Coop. Sugar Mills Ltd. v. Ghan Sham Singh*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16203
- Gurdeep Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16463
- Gurdial Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 16482
- Gurdit Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16096
- Gurjant Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16038
- Gurjinder Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16466
- Gurjit Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16099

*Gurmail Singh v. P.S.E.B.*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16215  
*Gurmeet Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 16493  
*Gurmit Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15981  
*Gurpinder Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16014  
*Gurpreet Kaur v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16488  
*Gurpreet Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16417  
*Gurpreet Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16036  
*Gurpreet Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16097  
*Gursewak Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16098  
*Gursharandeep Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16042  
*Gurwinder Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15937  
*H.S. Construction Co. v. Public Works Department (B & R) Faridabad*, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 16321  
*Harbans Singh v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15985  
*Harbhajan Singh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16426  
*Hari Kishan Since Deceased v. Jaswant Singh*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 16212  
*Hari Ram v. ICICI Bank*, (**Alka Sarin** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 16159  
*Harinek Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16051  
*Harjinder Pal v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16156  
*Harjinder Singh v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16326  
*Harjinder Singh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16409  
*Harjinder Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16074  
*Harjinder Singh v. State of U.T.*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 16511  
*Harjot Kaur v. Gursharanvir Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16229  
*Harkanwaljit Kaur v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16152  
*Harman Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16385  
*Harnek Singh v. Labh Singh*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 16537  
*Harnoor Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16025  
*Harpal Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16422  
*Harpreet Kaur v. Gursewak Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16222  
*Harpreet Kaur v. State of Punjab*, (**Harsh Bungar**, J.), 2026 SCC OnLine P&H 16166  
*Harvinder Singh v. Bhupinder Singh*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 16193  
*Haryana Shehri Vikas Pradhikaran v. Inderjit Singh*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16329  
*Haryana Shehri Vikas Pradhikaran v. Land Acquisition Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16495  
*HDFC Ergo General Insurance Co. Ltd. v. Sudesh*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 16178  
*Himanshu Rawal v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16009

*Himat Singh v. Punjab State*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16568  
*Hina v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16107  
*Hira Singh v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16564  
*Hira Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16411  
*Husanveer Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15936  
*IDFC First Bank Ltd. v. Union Territory of Chandigarh*, (Sheel Nagu, C.J. and **Sanjiv Berry**, J.), 2026 SCC OnLine P&H 16139  
*Inderjit Singh v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16562  
*Inderjit Singh v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16563  
*Inderjit Singh v. Iris Computers Ltd.*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16056  
*Indusind Bank Ltd. v. Niwas*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16356  
*Ismail v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 16090  
*J.D. Sandhu v. Central Administrative Tribunal*, (**Harsimran Singh Sethi** and Vikas Suri, JJ.), 2026 SCC OnLine P&H 15910  
*Jagdeep Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 16460  
*Jagdev Singh Bhattoa v. State of Punjab*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 16496  
*Jagdish Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16119  
*Jagdish v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16465  
*Jagjeet Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16387  
*Jagmal v. Ved Ram*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16364  
*Jagmeet Singh Dhaliwal v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16059  
*Jagmeet Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16004  
*Jagpal v. Mamta Singh*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16339  
*Jagseer Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16451  
*Jagtar Singh v. State of Punjab*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 16464  
*Jagwinder Singh v. Ramandeep Khimareet Kaur*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 16210  
*Jai Darth Singh v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16484  
*Jaivir v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15992  
*Jarnail Singh v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16145  
*Jasbir Kaur v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16094  
*Jasbir Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16414  
*Jashandeep Singh v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15989  
*Jashanpreet Singh v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15978  
*Jaspreet Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15963  
*Jasvir Kaur v. Anmol Rattan*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16230  
*Jasvir Singh v. Greater Ludhiana Area Development Authority*, (**Ramesh Kumari**, J.), 2026 SCC OnLine P&H 16336  
*Jaswant Singh v. Ajit Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16549

- Jaswant Singh v. State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16498
- Jaswinder Kaur v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16150
- Jaswinder Kumar v. Pepsu Road Transport Cooperation*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16182
- Jaswinder Singh Sandhu v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16128
- Jaswinder Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15935
- Jatin Kumar v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16369
- Jatin Shah v. Jatinder Sharma*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 15915
- Jatin v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16026
- Jitender Kumar v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16158
- Jitender v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16457
- Jobanpreet Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15957
- Joga Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16047
- Joginder Singh v. Hari Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16200
- Joginder Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15931
- Jullundur Motor Agency Delhi Ltd. v. Presiding Officer Industrial Tribunal*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16522
- Jyoti v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16124
- Kajal v. Rajat Chawla*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16217
- Kajal v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16367
- Kala Singh v. Mohinder Singh*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 16343
- Kamla Devi v. Amarjeet Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 16353
- Kamla v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 16093
- Kamlesh v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15918
- Kartik v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16434
- Kartikey v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16115
- Kashmir Singh v. Dial Singh*, (**Anoop Chitkara and Sukhvinder Kaur**, JJ.), 2026 SCC OnLine P&H 15939
- Kewal Kumar Gupta v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16080
- Khushi Kumari v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16103
- Khushpreet Singh v. State of Punjab*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 16526
- Kirtan Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15954
- Kishan Gupta v. Rajpal Mourya*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16013
- Krishna v. Bhagwati Sharma*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 16211
- Krishan Kumar v. State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15911
- Krishana Dixit v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15961
- Kulbir Singh v. Dera Thakuran Chowk Moni*, (**Ramesh Kumari**, J.), 2026 SCC OnLine P&H 16331
- Kuldeep Kaur v. Jaswinder Singh*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 16340
- Kuldeep Ram v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15966
- Kuldeep Singh v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16327

*Kuldeep Singh v. Malkiat Singh*, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 16095  
*Kuldeep Singh v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 16386  
*Kuldeep Singh v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 16462  
*Kuldeep Singh v. State of Punjab*, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 16068  
*Kuldip Singla v. Directorate General of GST*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 15943  
*Kuljeet v. State of Haryana*, (Sumeet Goel, J.), 2026 SCC OnLine P&H 16012  
*Kuljinder Singh v. State of Punjab*, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 16418  
*Kulvir Singh v. State of Punjab*, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 16400  
*Kulwant Rai Sharma v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 16360  
*Kulwant Singh v. State of Haryana*, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 16359  
*Kulwinder Kaur v. Hargopal Singh*, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 16220  
*Laddi v. State of Punjab*, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 16420  
*Lakhan v. State of Haryana*, (Sumeet Goel, J.), 2026 SCC OnLine P&H 15951  
*Lakhsbir v. State of Haryana*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 16357  
*Lakhwinder Singh v. State of Punjab*, (Manisha Batra, J.), 2026 SCC OnLine P&H 16018  
*Lokesh Kumar v. United India Assurance Co. Ltd.*, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 16181  
*Lovely Kumar v. State of Haryana*, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 16125  
*Lovepreet Singh v. State of Punjab*, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 16079  
*Lovepreet Singh v. State of Punjab*, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 15975  
*Lovepreet v. State of Punjab*, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 16109  
*Maa Luxmi Enterprises v. Commissioner, Central Goods & Services Tax*, (Deepak Sibal and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 16167  
*Madan Lal Sharma v. Haryana Vidyut Prasaran Nigam Ltd.*, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 16515  
*Madhu Chopra v. Aditya Dayal*, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 16574  
*Mahabir v. State of Haryana*, (Anoop Chitkara and Sukhvinder Kaur, JJ.), 2026 SCC OnLine P&H 16365  
*Mahant Gyan Dev Singh v. State of Punjab*, (Harsh Bunger, J.), 2026 SCC OnLine P&H 16529  
*Mahavir Metal Co. v. State of Punjab*, (Deepak Sibal and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 16524  
*Mahender Singh v. Pali Ram*, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 16544  
*Mahendro v. Pushpender*, (Vikas Bahl, J.), 2026 SCC OnLine P&H 16539  
*Major Singh v. State of Punjab*, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 15934  
*Major Singh v. State of Punjab*, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 16391  
*Makhan Singh v. State of Punjab*, (Manisha Batra, J.), 2026 SCC OnLine P&H 16442  
*Malkiat Kaur v. Swaran Singh*, (Yashvir Singh Rathor, J.), 2026 SCC OnLine P&H 16188  
*Malkit Singh v. State of Punjab*, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 16419  
*Mamraj v. Appellate Tribunal Cum District Magistrate*, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 16146

*Man Singh v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16205  
*Manager, Central Bank of India v. Ved Parkash Chawla*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 16130  
*Mandeep Kaur v. Japreet Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16218  
*Mandeep Singh v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16083  
*Mandeep Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16061  
*Mandeep Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16020  
*Mandeep v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16072  
*Mandip Kaur v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16111  
*Manish Kumar v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15971  
*Manjinder Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16397  
*Manju Bala v. Ishrar Ali*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 16186  
*Manoj Mishra v. Presiding Officer*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16134  
*Manpreet Kaur v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16469  
*Manpreet Kaur v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16127  
*Manpreet Singh v. Rahul Kumar*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15921  
*Manpreet Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16405  
*Manpreet Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16443  
*Manpreet Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16023  
*Manpreet Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16407  
*Manthan Mahajan v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16477  
*Manthan v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16027  
*Manvir Kaur v. Harvarinder Singh*, (**Ramesh Kumari**, J.), 2026 SCC OnLine P&H 16330  
*Mastan Singh v. Trishla Verma*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 16570  
*Meet Kumar v. Alkh Chand*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 16346  
*Mega Mall Condominium Assn. v. Rohit Sawhney*, (**Ashwani Kumar Mishra** and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 15909  
*Mehtab Guriya v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16010  
*MKC Infrastructure Ltd. v. State of Punjab*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 16157  
*Mohan Singh v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15982  
*Mohd. Hasib Ansari v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16383  
*Mohinder Singh v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16323  
*Mohini v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 16101  
*Mohit v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16445  
*Mohlar v. Karan Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16347  
*Monu v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16406  
*Mordhwaj Yadav v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15987  
*Mukesh Kumar v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16389  
*Muksan v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16120  
*Municipal Corpn. Gurugram v. Brijlal*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 16344

*Muskan v. State of Haryana*, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 16489  
*Naem v. State of Haryana*, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 15991  
*Naib Singh v. State of Punjab*, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 15942  
*Nand Lal v. State of Punjab*, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 15938  
*Naranjian Singh v. Collector*, (Harkesh Manuja, J.), 2026 SCC OnLine P&H 16325  
*Naresh Kumar v. Medical Officer*, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 16165  
*Narinder Kaur v. Amrik Singh*, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 16573  
*National Highways Authority of India v. Subhash Chand*, (Vikram Aggarwal, J.), 2026 SCC OnLine P&H 15919  
*National Insurance Co. Ltd. v. Baljeet Singh*, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 16553  
*National Insurance Co. Ltd. v. Radha*, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 16543  
*Naveen Sharma v. Sunil Dutt*, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 16003  
*Navjot Kaur v. State of Punjab*, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 16108  
*Neelam v. Pawan Kumar*, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 16177  
*Neelu sharma v. Arvind Sharma*, (Virinder Aggarwal, J.), 2026 SCC OnLine P&H 16192  
*Neeraj Jindal v. Sahil Makkar*, (Amarinder Singh Grewal, J.), 2026 SCC OnLine P&H 15927  
*Neha Saroj v. State of Punjab*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 16102  
*Netra Pal v. State of Haryana*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 16032  
*New India Assurance Co. Ltd. v. Meenakshi*, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 16187  
*New India Assurance Co. Ltd. v. Preeti Sharma*, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 16540  
*New India Assurance Co. Ltd. v. Vivek*, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 16536  
*Nikita Pun v. State of Punjab*, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 16486  
*Nirmal Singh v. State of Haryana*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 16123  
*Nirmala Devi v. Balwant Singh*, (Parmod Goyal, J.), 2026 SCC OnLine P&H 16541  
*Nisha v. Ravinder*, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 16216  
*Nishant Pal v. State of Haryana*, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 16399  
*Nitin Bansal v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 16412  
*Nitin v. State of Haryana*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 16461  
*Nivaz Mohd. v. Hasan Mohd.*, (Amarinder Singh Grewal, J.), 2026 SCC OnLine P&H 15914  
*Omesh Kumar v. State of Punjab*, (Manisha Batra, J.), 2026 SCC OnLine P&H 16050  
*Omkar Singh v. State of Haryana*, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 16440  
*Pala Khan v. State of Punjab*, (Deepinder Singh Nalwa, J.), 2026 SCC OnLine P&H 16525  
*Palo v. State of Punjab*, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 16478  
*Panna v. State of Punjab*, (Subhas Mehla, J.), 2026 SCC OnLine P&H 16430  
*Paramjit Kaur v. Talwinder Singh Samra*, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 16233  
*Paramjit v. Jai Parkash*, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 16345  
*Paras Ram v. State of Haryana*, (Deepinder Singh Nalwa, J.), 2026 SCC OnLine P&H 16153  
*Paras v. State of Haryana*, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 16392  
*Pardeep Kumar v. State of Haryana*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 16022

*Pargan Singh v. State of Punjab*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16507  
*Parkash Chand v. Gurmeet Kaur*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16348  
*Parkash Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16453  
*Parminder Singh Grewal v. Krishan Lal Bajaj*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16088  
*Parminder Singh Grewal v. Krishan Lal Bajaj*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16089  
*Parminder Singh v. Union of India*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16504  
*Parveen Bhalla v. State of Haryana*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 15970  
*Parveen Kumar v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16049  
*Parveen v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16002  
*Parvesh Rani v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16087  
*Parvesh Walia v. State of Union*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16449  
*Parwinder Kaur v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16487  
*Patras Masih v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15968  
*Pawan Kumar v. Managing Director/General Manager*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16532  
*Pawan Kumar v. Neelam*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16176  
*Pawan Kumar v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15976  
*Pawandeep Kaur v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16037  
*Pawaneet Gill v. State of Haryana*, (Ashwani Kumar Mishra and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 16555  
*Phulo v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16208  
*Pinki Devi v. State of Haryana*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 16523  
*Poonam Rani v. Neeraj Sharma*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 15913  
*Poonam Shekhawat v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16459  
*Pooran Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16423  
*Prabhjot Kaur v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16485  
*Pracheer Budhwar v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16149  
*Preeti Malik v. State (State (UT of Chandigarh))*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16376  
*Prem Nath v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 16358  
*Pritam Khatana v. State of Haryana*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16506  
*Pritam Singh v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16151  
*Pritpal Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16455  
*PRTC v. Mamta Rani*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16190  
*Punarbir Kaur v. Karandeep Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16227  
*Puneet Kumar v. Suresh Kumar*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15925  
*Pupmejarice Mills Jalalabad v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15983  
*Radha v. Ved Parkash*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16547

*Rahul Dilip Sankhala v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16044  
*Rahul Kumar Jha v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15993  
*Rahul v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16439  
*Rahul v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15986  
*Rahul v. State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16513  
*Rai Dharana Schedules Caste Land Owning Coop. Society Ltd. v. State of Punjab*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 16198  
*Raj Kumar v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16444  
*Raj Kumar v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15973  
*Raj v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15933  
*Rajesh Banthia v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16000  
*Rajesh Goel v. Dinesh Kumar*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16064  
*Rajesh v. Jagdish*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 16214  
*Rajinder Singh v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16207  
*Rajinder Singh v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16171  
*Rajiv Kapoor v. Vijay Luxmi Garg*, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 15922  
*Rajpal Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16075  
*Rajpreet Singh v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16148  
*Raju Bansal v. SFIO*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 16055  
*Rajveer Kaur v. Superintending Canal Officer*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16505  
*Rajwant Kaur v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 16091  
*Rajwinder Kaur v. State of Punjab*, (**Harsimran Singh Sethi** and **Yashvir Singh Rathor**, JJ.), 2026 SCC OnLine P&H 16334  
*Rakesh Kumar v. State of Haryana*, (**Ashwani Kumar Mishra** and **Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 16199  
*Rakesh v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16437  
*Ram Avtar v. Subhash Chand*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16571  
*Ram Chander v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 16019  
*Ram Dass v. State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16154  
*Ram Gopal v. Financial Commissioner*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16138  
*Ram Rashpal Singh v. Financial Commr.*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16519  
*Raman Kumar v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16070  
*Ramandeep Kaur v. Jagseer Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16225  
*Ramesh v. Apoorva Kumar Singh*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 16338  
*Rameshwar Kaushish v. State of Haryana*, (**Ashwani Kumar Mishra** and **Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 16554  
*Rashpal Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16034  
*Ratnesh Singla v. Directorate General of GST*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15945  
*Rattno v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16559

*Ravinder Khan v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16452  
*Rayjot Kaur v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16114  
*RBCL Piletech Infra v. Sundaram Finance Ltd.*, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 15906  
*Reetinder Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15958  
*Reliance General Insurance Co. Ltd. v. Amandeep Kaur*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16183  
*Resham Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15974  
*Richu Daughter v. State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 16508  
*Rinku v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 16441  
*Ritu Rani v. Anand Swarup*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16542  
*Ritu v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16113  
*Rohit Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 16378  
*Rohtas v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15980  
*Ronak Malik v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15979  
*Roshan Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16052  
*Royal Sundaram Alliance Insurance Co. Ltd. v. Kela Devi*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16552  
*Rupinder Singh v. Bahadar Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16355  
*S. Manjesh v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15995  
*Sabeena Parveen v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16112  
*Sabir v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16431  
*Sachin Garg v. Sunanda Greentech*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 15924  
*Sachin v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16081  
*Sada Shiv Alloys v. Commr., Central Goods & Services Tax*, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 16528  
*Sahab Singh v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16473  
*Sahil Kumar v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 16035  
*Sahil Rathee v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16472  
*Sajid Khan Hussain v. State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 16512  
*Samrat Sabharwal v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16046  
*Sandeep Kaur v. Malkit Kaur*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16223  
*Sandeep Nangia v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15962  
*Sandeep Seth v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16021  
*Sandeep Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16398  
*Sandeep v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16043  
*Sanjay Katyal v. State of Haryana*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16499  
*Sanjay Kumar v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15941  
*Sanjeev Garg v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16060  
*Sanjeev Kumar v. Surinder Mehta*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 16341

*Sanjiv Bhalla v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15946  
*Sanjiv Kumar v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16105  
*Sanpreet Kaur v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15944  
*Santosh v. Ajay Kumar*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16179  
*Sarabpreet Kaur v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16147  
*Saravjeet Kaur v. S.K. Sansal*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15926  
*Saravjit Singh v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16366  
*Sarbjeet Kaur v. State of Haryana*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 16065  
*Sardar Gurbachan Singh v. Kamaldish Kaur*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 16209  
*Saroj Devi v. Mohd Haron*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16180  
*Saroop Singh v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 16173  
*Sat Parkash Bansal v. State of Haryana*, (**Suvir Sehgal** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 16509  
*Satbir Singh v. Pirthi*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15917  
*Satbir Singh v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15964  
*Satbir v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16206  
*Satinder Pal Singh v. Ashwani Kumar Dhir*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15930  
*Satish Kumar Garg v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15969  
*Satnam Singh v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16396  
*Satpal Singh v. Collector*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16328  
*Satpal Singh v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16204  
*Satta v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16476  
*Satwinder Singh v. Union of India*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16530  
*Satyam Sood v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16380  
*Saurabh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16402  
*SBI v. State of Punjab*, (**Suvir Sehgal** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 16140  
*Seema Rani v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16413  
*Seo Ram v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 16085  
*Sewa Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15956  
*Shahrukh v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15959  
*Shaifaly Sharma v. Deepak Sharma*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16226  
*Shailesh Verma v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16533  
*Shakti Singh v. Uttar Haryana Bijli Vitran Nigam*, (**Ashwani Kumar Mishra** and **Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 16196  
*Shakuntala v. Kabir Chopra*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16337  
*Shammi Gumbhir v. DLF Homes Developers Ltd.*, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 15904  
*Shamsher v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16454  
*Shiv Charan v. Uttar Haryana Bijli Vitran Nigam*, (**Ashwani Kumar Mishra** and **Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 16197

- Simarjeet Kaur v. Maninder Kaur*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15920
- Simarjeet Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16040
- Simerjeet Kaur v. Pankaj Trehan*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16232
- Simplex Infrastructure Ltd. v. J.P. Singla Engineers*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16351
- Simran Kaur v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16116
- Simran v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16492
- Simranjeet Kaur v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16491
- Smile Gill Alias Phula v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16395
- Sonia Sachdeva v. Naresh Kumar Narula*, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 16349
- Sonika v. Jaswinder Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16221
- Sonu Kumar v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15977
- Sonu v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16416
- Sonu v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16435
- Standard Electrical v. Union of India*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 15916
- State of Haryana v. Hari Chand*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16202
- State of Haryana v. Om Parkash*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16201
- State of Punjab v. Sawinder Pal Singh*, (**Jasgurpreet Singh Puri** and **Amarjot Bhatti**, JJ.), 2026 SCC OnLine P&H 16195
- Suba Singh v. Mandeep Kaur*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16342
- Sukhdarshan Singh v. Union of India*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 16497
- Sukhdeep Singh Mann v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16425
- Sukhdev Kaur v. Punjab State Power Corpn. Ltd.*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16517
- Sukhwinder Singh v. SBI*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16479
- Sukhwinder Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16433
- Sukhwinder Singh v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16361
- Suman Devi v. Vimal Kant Yadav*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 16352
- Sumanpreet Kaur v. Gurpiar Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16219
- Sunaina v. State of Haryana*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 16131
- Sunil Saxena v. State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 16527
- Sunil Singh v. State of Haryana*, (**Sheel Nagu**, C.J. and **Sanjiv Berry**, J.), 2026 SCC OnLine P&H 16175
- Sunita Kumari v. State of Haryana*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 16162
- Surajmal v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16077
- Surender Kumar v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16063
- Surender Singh v. Oriental Bank of Commerce*, (**Suvir Sehgal** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 16333
- Surinder Kaur v. Varun Roojam*, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 15912
- Surinder Kumar Gupta v. Neelam Sood*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 16545

- Surinder Kumar v. State of Punjab*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 16194
- Surinder Pal Singh v. State of Punjab*, (**Suvir Sehgal** and Vikas Suri, JJ.), 2026 SCC OnLine P&H 16332
- Surinder Singh v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16429
- Surinder Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16062
- Surinderpal Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16428
- Surjan Singh v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16168
- Surjeet Kaur v. Kuldeep Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 16546
- Surjeet Singh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 16086
- Surjit Kaur v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15960
- Sushil Kumar v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 16516
- Swaranbir Kaur v. Pritpal Singh*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15923
- Tannu v. Kamal*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 16224
- Tarsem Singh v. Financial Commr.*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 16500
- Tejpartap Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16007
- Toni Kumar v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 16011
- Tripta Devi v. Union of India*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 16164
- Twinkle v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 16121
- Udai Lal Dangi v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 16029
- Uday v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 16006
- Uggar Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15932
- Union of India v. Ex. JWO Om Parkash Dahiya*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 16502
- Union of India v. Rahul Rana*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 16501
- United India Insurance Co. Ltd. v. Shakuntla*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 16535
- Upaldeep Kaur v. State of Punjab*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 16117
- Usha Devi v. Vijay Garg*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15990
- Varinder Singh Brar v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16024
- Veer Chand v. State of Punjab*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 16521
- Vikas Choda v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 16073
- Vikas Gupta v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 16084
- Vikas Sharma v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 16048
- Vikram Singh Sodhi v. Rupinder Singh Sodhi*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 15928
- Vikram Singh Sodhi v. Rupinder Singh Sodhi*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 15929
- Vikram v. Deenabandu Chhotu Ram*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 16135
- Vikram v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 16446

*Vinod Kumar v. State of Haryana*, (Sumeet Goel, J.), 2026 SCC OnLine P&H 16028  
*Vipul Ltd. v. State of Haryana*, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 16393  
*Virender Rana v. State of Haryana*, (Anoop Chitkara, J.), 2026 SCC OnLine P&H 16481  
*Virender v. Prem*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 16363  
*Vishwajeet Sangwan v. State of Haryana*, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 16008  
*Vivek Yadav v. State of Haryana*, (Sumeet Goel, J.), 2026 SCC OnLine P&H 16053  
*Vivek Yadav v. State of Haryana*, (Sumeet Goel, J.), 2026 SCC OnLine P&H 16054  
*Vivek v. Subash Chand*, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 16550  
*Yash Pal Singh v. State of Haryana*, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 16169  
*Yudhvir Singh v. Punjab State*, (Harkesh Manuja, J.), 2026 SCC OnLine P&H 16565  
*Zala Rohitbhai Rameshbhai v. State of Haryana*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 15949

### **Rajasthan High Court [63]**

*Aarti Kumari v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4194  
*Anil Prakash Goyal v. State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 4156  
*Asha Yadav v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4186  
*Babulal v. State of Rajasthan*, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 4153  
*Badambai v. State of Rajasthan*, (Mahendar Kumar Goyal and Anil Kumar Upman, JJ.), 2026 SCC OnLine Raj 4145  
*Baljeet Singh v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 4171  
*Bhanwari Devi v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4176  
*Bhutaram v. State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 4174  
*Dalip Kumar v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4161  
*Devilal v. State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 4170  
*Dilip Choudhary v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 4173  
*Gora Singh v. State of Rajasthan*, (Ashok Kumar Jain, J.), 2026 SCC OnLine Raj 4159  
*Gurnam Singh v. State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 4172  
*Hemlata Meena v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4198  
*Indra v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4184  
*Isha Soni v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4192  
*Jagdish v. State of Rajasthan*, (Ashok Kumar Jain, J.), 2026 SCC OnLine Raj 4169  
*Kailash Chandra v. State of Rajasthan*, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 4155  
*Kan Singh v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 4164  
*Khushboo Jain v. State of Rajasthan*, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 4154  
*Lakhan Gurjar v. State of Rajasthan*, (Chandra Shekhar Sharma, J.), 2026 SCC OnLine Raj 4162  
*Laxmi Meghwal v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4188  
*Lokendra v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 4167  
*Madhubala Bishnoi v. State of Rajasthan*, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 4158

- Manish Mahla v. State of Rajasthan*, (Mahendar Kumar Goyal and Anil Kumar Upman, JJ.), 2026 SCC OnLine Raj 4148
- Manisha Sharma v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4191
- Mukesh v. Ghanshyam*, (Ashutosh Kumar, J.), 2026 SCC OnLine Raj 4152
- Neha Sompura v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4185
- Nikita Kumari v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4202
- Nilam Nahar v. Mridul Nahar*, (Pushpendra Singh Bhati and Nupur Bhati, JJ.), 2026 SCC OnLine Raj 4143
- Pooja v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4189
- Poonam v. State of Rajasthan*, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 4157
- Pranjal v. State of Rajasthan*, (Chandra Shekhar Sharma, J.), 2026 SCC OnLine Raj 4166
- Radha v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4178
- Radhika v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4190
- Rajendra v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4175
- Raju Ram v. State of Rajasthan*, (Chandra Shekhar Sharma, J.), 2026 SCC OnLine Raj 4163
- Rakesh Swami v. State of Rajasthan*, (Mahendar Kumar Goyal and Anil Kumar Upman, JJ.), 2026 SCC OnLine Raj 4144
- Ramesh Chandra Patel v. City Pulse Enterprise (P) Ltd.*, (Arun Monga and Sandeep Shah, JJ.), 2026 SCC OnLine Raj 4142
- Rameshwar v. State of Rajasthan*, (Mahendar Kumar Goyal and Anil Kumar Upman, JJ.), 2026 SCC OnLine Raj 4146
- Rani Solanki v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4196
- Ravina Kanwar v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4195
- Rekha Kanwar v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4181
- Ritu Khatri v. Navneet Khanna*, (Farjand Ali, J.), 2026 SCC OnLine Raj 4204
- Rubina Bano v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4193
- Santosh v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4187
- Sanyam Lodha v. State of Rajasthan*, (Sanjeev Prakash Sharma and Sanjeet Purohit, JJ.), 2026 SCC OnLine Raj 4149
- Seema v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4182
- Shahista v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4180
- Shant Kaur v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4201
- Sher Singh Urf Sheru v. State of Rajasthan*, (Ashok Kumar Jain, J.), 2026 SCC OnLine Raj 4165
- Shivangini Pareek v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4203
- Sumitra v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4183
- Sunil Kumar v. State of Rajasthan*, (Ashok Kumar Jain, J.), 2026 SCC OnLine Raj 4160
- Sunita Joshi v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4179
- Sunita Saini v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4197
- Tanu Sharma v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4177
- Tipu Kumari v. State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 4199
- Vikas v. State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 4168

*Vinita Balotiya v. State of Rajasthan*, (Rekha Borana, J.), [2026 SCC OnLine Raj 4200](#)  
*Vinod Kumar v. State of Rajasthan*, (Anand Sharma, J.), [2026 SCC OnLine Raj 4150](#)  
*Virendra v. State of Rajasthan*, (Mahendar Kumar Goyal and Anil Kumar Upman, JJ.), [2026 SCC OnLine Raj 4147](#)  
*Yogendra Singh v. Baid Finserv Ltd.*, (Ashutosh Kumar, J.), [2026 SCC OnLine Raj 4151](#)

#### **Sikkim High Court [4]**

*Divisional Forest Officer (T) v. Ashok Tshering Bhutia*, (**Meenakshi Madan Rai**, J.), [2026 SCC OnLine Sikk 49](#)  
*In Re-Dilapidated Rangpo-Rorathang Stretch Raises Safety & Economic Concerns, In re*, (**A. Muhamed Mustaque**, C.J. and Meenakshi Madan Rai, J.), [2026 SCC OnLine Sikk 51](#)  
*Pratik Gautam v. Anil Raj Rai*, (Meenakshi Madan Rai, J.), [2026 SCC OnLine Sikk 48](#)  
*Teesta Rangit (P) Ltd. v. Union of India*, (Meenakshi Madan Rai, J.), [2026 SCC OnLine Sikk 50](#)

#### **Telangana High Court [58]**

*Abdul Razzaq Zakir Hamami v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5805](#)  
*Aleem Baig v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5807](#)  
*Anand Kumar Lahoti v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5822](#)  
*Arka Business Solutions v. Union of India*, (T. Madhavi Devi and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 5813](#)  
*Arka Business Solutions v. Union of India*, (T. Madhavi Devi and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 5814](#)  
*Banda Mallesh v. State of Telangana*, (T. Madhavi Devi and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 5811](#)  
*Budha Amusement Co. v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5838](#)  
*Cargomen Logistics India (P) Ltd. v. Commr. of Central Tax*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5855](#)  
*Chilukamari Dileep Kumar v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5803](#)  
*Chinni Dharmendra Kumar v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5833](#)  
*CIT v. Bharathi Cement Corpn. (P) Ltd.*, (P. Sam Koshy and **Suddala Chalapathi Rao**, JJ.), [2026 SCC OnLine TS 5856](#)  
*CTM Labs (P) Ltd. v. Nava Ltd.*, (**T. Madhavi Devi** and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 5800](#)  
*D. Bheem Rao v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5839](#)  
*Dhantla Aadi Reddy v. State Tax Officer*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5854](#)  
*Digital Print Solutions v. Commr. of Customs*, (T. Madhavi Devi and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 5832](#)  
*Erukonda Munishwar v. State of Telangana*, (E.V. Venugopal, J.), [2026 SCC OnLine TS 5808](#)  
*Girnar Developers v. State of Telangana*, (**T. Madhavi Devi** and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 5810](#)

- Goundra Paramesh v. State of Telangana*, (E.V. Venugopal, J.), [2026 SCC OnLine TS 5809](#)
- H.R. Ravindra Kumar v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5837](#)
- Harikrishna Agarwal v. Sai Pooja Travel Wings (P) ltd.*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5830](#)
- J. Rajitha v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5848](#)
- J. Sudarshan Reddy v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5843](#)
- Jagadish Upadhyay v. Superintendent of Central GST*, (**K. Sujana**, J.), [2026 SCC OnLine TS 5851](#)
- K. Janardhan v. Commandant-III*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5842](#)
- K. Venkata Srinu v. Singareni Collieries Co. Ltd.*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5840](#)
- Kampati Sathyanarayana v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5847](#)
- Karam Venkateswara Reddy v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5849](#)
- Kodi Nagaraju v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5850](#)
- Koduri Meena Kumari v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5825](#)
- Kondagurla prakash v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5846](#)
- Krishna Pharma v. Union of India*, (**T. Madhavi Devi** and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 5827](#)
- Kusuma Ashok Kumar v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5815](#)
- M. Balaram v. Dundumulla Amrutha*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5798](#)
- M. Laxmi Sujatha v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5834](#)
- Mamidi Raju v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5823](#)
- Mudavath Lakshmi v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5806](#)
- Mutyala Ramulamma v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5820](#)
- Mutyala Venkatamma v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5817](#)
- Mydagoni Venkatesham v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5818](#)
- N. Padma Rao v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5812](#)
- Palla Rajeshwar Reddy v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5836](#)
- Parusharam Kaarakkot v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5844](#)
- Pavan Madanlal v. Superintendent of Central GST*, (**K. Sujana**, J.), [2026 SCC OnLine TS 5852](#)
- People Media Factory (P) Ltd. v. Chitralayam Entertainment LLP*, (T. Madhavi Devi and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 5799](#)
- Pets Care Super Speciality Hospital v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5819](#)
- Prius Technologies v. Union of India*, (T. Madhavi Devi and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 5816](#)
- Putta Ravi Kumar v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5845](#)
- Radical Bio Organics Ltd. v. Union of India*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5857](#)
- Sekh Kajal v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5802](#)
- Shoba Mangillipally v. State of Telangana*, (G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5835](#)
- Syed Rahmatullah v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5841](#)

*Telangana Grameena Bank Officers Assn. v. Telangana Grameena Bank*, (**K. Sarath**, J.), 2026 SCC OnLine TS 5853

*Thandra Sridhar v. State of Telangana*, (T. Madhavi Devi, J.), 2026 SCC OnLine TS 5801

*V. Ravi Krishna v. State of Telangana*, (G.M. Mohiuddin, J.), 2026 SCC OnLine TS 5826

*Vasam Anand Babu v. State of Telangana*, (G.M. Mohiuddin, J.), 2026 SCC OnLine TS 5824

*Vishesh Sinha v. State of Telangana*, (T. Madhavi Devi, J.), 2026 SCC OnLine TS 5821

*Vyas Bhikhabhai Amruthbhai v. State of Telangana*, (T. Madhavi Devi, J.), 2026 SCC OnLine TS 5804

*Y. Konda Reddy v. State of Telangana*, (T. Madhavi Devi, J.), 2026 SCC OnLine TS 5831

### **Uttaranchal High Court [19]**

*Almora Urban Coop. Bank Ltd. v. District Magistrate Dehradun*, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 1470

*Almora Urban Coop. Bank Ltd. v. District Magistrate*, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 1467

*Almora Urban Coop. Bank Ltd. v. District Magistrate*, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 1468

*Almora Urban Coop. Bank Ltd. v. District Magistrate*, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 1469

*Almora Urban Coop. Bank Ltd. v. District Magistrate*, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 1471

*District Magistrate Nainital v. Ghanshyam Singh Bisht*, (Manoj Kumar Gupta, C.J. and **Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 1460

*Galib v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 1465

*Hardeep Singh v. State of Uttarakhand*, (**Ashish Naithani**, J.), 2026 SCC OnLine Utt 1457

*M. Square Public School Committee v. Jagdish Cahndra Pangriya*, (**Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 1458

*Mahender Singh Bisht v. S.S. Associates*, (**Manoj Kumar Gupta**, C.J.), 2026 SCC OnLine Utt 1455

*Mahesh Kumar Aghwariya v. Veer Madho Singh Bhandari Uttarakhand Technical University*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 1466

*MS Shivtara Developers v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 1462

*MS Shubham Associates v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 1461

*Shamim Ahmed v. Naseem*, (**Manoj Kumar Gupta**, C.J.), 2026 SCC OnLine Utt 1454

*Shivani Saini v. State of Uttarakhand*, (**Manoj Kumar Gupta** and Subhash Upadhyay, JJ.), 2026 SCC OnLine Utt 1459

*Sonu Barnawal v. Sangeeta Devi*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 1453

*Upvan Restaurant v. Commissioner, Central Goods & Services Tax Commissionerate*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 1463

*Wildpura Hospitality India (P) Ltd. v. State of Uttarakhand*, (Manoj Kumar Gupta, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 1464](#)

*Woodhill Infrastructure Ltd. v. Superintending Engineer*, (Manoj Kumar Gupta, C.J.), [2026 SCC OnLine Utt 1456](#)

### **Appellate Tribunal for SAFEMA Act [15]**

*Ambica Bullion v. DCIT*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 97](#)

*Ashok Mangal v. Director*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 110](#)

*Dove Marine Exports (P) Ltd. v. Special Director*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 99](#)

*G. Sandeep v. Enforcement Directorate*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 100](#)

*Jila Sahakari Kendriya Maryadit Bank v. BPU*, (Munishwar Nath Bhandari, Chairman and G.C. Mishra, Member), [2026 SCC OnLine ATSAFEMA 102](#)

*K. Jayakumar v. BPU*, (Munishwar Nath Bhandari, Chairman and G.C. Mishra, Member), [2026 SCC OnLine ATSAFEMA 105](#)

*K.B. Sasidharan v. Enforcement Directorate*, (Munishwar Nath Bhandari, Chairman and G.C. Mishra, Member), [2026 SCC OnLine ATSAFEMA 107](#)

*Kaluram Berva v. Initiating Officer*, (Munishwar Nath Bhandari, Chairman and Gopal Chandra Mishra, Member), [2026 SCC OnLine ATSAFEMA 109](#)

*Kanav Gupta v. Enforcement Directorate*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 101](#)

*Karti P. Chidambaram v. Director*, (Munishwar Nath Bhandari, Chairman and Gopal Chandra Mishra, Member), [2026 SCC OnLine ATSAFEMA 106](#)

*Safa Sea Food v. Special Director*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 108](#)

*Siri Sea Products (P) Ltd. v. Special Director*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 103](#)

*Skanda Marines (P) Ltd. v. Joint Director*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 104](#)

*Sugee Developers v. DCIT*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 98](#)

*Vijeta Marines (P) Ltd. v. Additional Director*, (Balesh Kumar, Member and Rajesh Malhotra, Member), [2026 SCC OnLine ATSAFEMA 111](#)

### **Customs Excise and Service Tax Appellate Tribunal [21]**

*Automotive Coaches & Components Ltd. v. Commissioner of GST & Central Excise*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1455](#)

- BVM Energy & Residency (P) Ltd. v. Commissioner of Central Tax Rangareddy - CGST*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1459](#)
- Charanjit Singh v. Commr. of Customs*, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 1444](#)
- Commr. of Customs v. Ingram Micro India (P) Ltd.*, (P.K. Choudhary, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2026 SCC OnLine CESTAT 1450](#)
- Dharti Dredging & Infrastructure Ltd. v. Commissioner of Central Tax*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1454](#)
- Gayatri-BCBPPL Joint Venture (JV) v. CCE*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1460](#)
- General Agencies (Kolkata) (P) Ltd. v. Commr. of Customs*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2026 SCC OnLine CESTAT 1445](#)
- International Paper APPM Ltd. v. CCE*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1458](#)
- Precision Equipments Chennai (P) Ltd. v. Commissioner of GST & Central Excise*, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 1446](#)
- R.R. Jhiriwal v. Additional Director General (Adjudication)*, (Dilip Gupta, President and Hemambika R. Priya, Member (Technical)), [2026 SCC OnLine CESTAT 1457](#)
- Sabari Infra (P) Ltd. v. Commr. of Customs*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1451](#)
- Sabari Infra (P) Ltd. v. Commr. of Customs*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1452](#)
- Shalom Forwarders v. Commr. of Customs*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1448](#)
- Srinivasa Enterprises v. Commissioner of Customs & Central Excise*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1453](#)
- St. John Transport & Heavy Equipments (P) Ltd. v. Commissioner of GST & Central Excise*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1464](#)
- Supertron Electronics (P) Ltd. v. Commr. of Customs*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1449](#)
- Suraj Impex v. Commr. of Customs*, (P. Dinesha, Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2026 SCC OnLine CESTAT 1447](#)
- T.D. Shibu v. Commissioner of Customs, Central Excise & CGST*, (Dr Rachna Gupta, Member (Judicial)), [2026 SCC OnLine CESTAT 1461](#)
- Topcare v. Commissioner of GST & Central Excise*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1463](#)
- V. Baskaran v. CCE*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1456](#)
- Win Win Marketing (P) Ltd. v. Commissioner of CGST & Central Excise, Kolkata*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 1462](#)

### **Income Tax Appellate Tribunal [24]**

- Alcon Laboratories (India) (P) Ltd. v. CIT*, (Prashant Maharishi, V.P. and Keshav Dubey, J.M.), [2026 SCC OnLine ITAT 9584](#)
- Altisource Business Solutions (P) Ltd. v. CIT*, (Prashant Maharishi, V.P. and Soundararajan K., J.M.), [2026 SCC OnLine ITAT 9576](#)
- Anixter India (P) Ltd. v. CIT*, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), [2026 SCC OnLine ITAT 9597](#)
- Arulcheyal Kainkarrya Sabha v. CIT*, (Padmavathy S., A.M. and Manu Kumar Giri, J.M.), [2026 SCC OnLine ITAT 9596](#)
- Buckeye Trust v. CIT*, (Laxmi Prasad Sahu, A.M. and Keshav Dubey, J.M.), [2026 SCC OnLine ITAT 9582](#)
- Chettinad Cement Corpn. (P) Ltd. v. CIT*, (Aby T. Varkey, J.M. and Padmavathy S., A.M.), [2026 SCC OnLine ITAT 9590](#)
- Cisco Systems (India) (P) Ltd. v. Pr. Commissioner of Income - 2*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2026 SCC OnLine ITAT 9583](#)
- CIT v. FL Smidth (P) Ltd.*, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), [2026 SCC OnLine ITAT 9591](#)
- CIT v. GE India Export (P) Ltd.*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2026 SCC OnLine ITAT 9575](#)
- CIT v. Sitaram Jewellers*, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), [2026 SCC OnLine ITAT 9595](#)
- CIT v. Virudhunagar District Central Coop. Bank Ltd.*, (Padmavathy S., A.M. and Manu Kumar Giri, J.M.), [2026 SCC OnLine ITAT 9594](#)
- Excelacom Technologies (P) Ltd. v. CIT*, (Aby T. Varkey, J.M. and Padmavathy S., A.M.), [2026 SCC OnLine ITAT 9589](#)
- ExxonMobil Services & Technology (P) Ltd. v. CIT*, (Waseem Ahmed, A.M. and Keshav Dubey, J.M.), [2026 SCC OnLine ITAT 9586](#)
- Hyundai Transys Inc v. CIT*, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), [2026 SCC OnLine ITAT 9587](#)
- Karnataka Industrial Areas Development Board v. CIT*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2026 SCC OnLine ITAT 9580](#)
- Keshava Reddy v. CIT*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2026 SCC OnLine ITAT 9581](#)
- NTT DATA Global Delivery Services (P) Ltd. v. CIT*, (Padmavathy S., A.M. and Rahul Chaudhary, J.M.), [2026 SCC OnLine ITAT 9579](#)
- PAR Formulations (P) Ltd. v. CIT*, (Aby T. Varkey, J.M. and Padmavathy S., A.M.), [2026 SCC OnLine ITAT 9592](#)
- Raya Naik Memorial Gowshala Trust v. CIT*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2026 SCC OnLine ITAT 9585](#)
- Shreshtha Sheel Patil v. CIT*, (Waseem Ahmed, A.M. and Keshav Dubey, J.M.), [2026 SCC OnLine ITAT 9578](#)
- Shri Kurunji Education Trust (R) v. CIT*, (Prashant Maharishi, V.P. and Keshav Dubey, J.M.), [2026 SCC OnLine ITAT 9574](#)

*SNN Spiritua Developer v. CIT*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2026 SCC OnLine ITAT 9577](#)

*Tractors & Farm Equipment Ltd. v. CIT*, (Aby T. Varkey, J.M. and Padmavathy S., A.M.), [2026 SCC OnLine ITAT 9593](#)

*Turbo Energy (P) Ltd. v. CIT*, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), [2026 SCC OnLine ITAT 9588](#)

### **National Company Law Tribunal [24]**

*Anand Rathi Global Finance Ltd. v. Doshi Holdings (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 3004](#)

*Gajendra Investment Ltd. v. Satra Property Developers (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3013](#)

*Group M Media India (P) Ltd. v. Hooq Digital India (P) Ltd.*, (K. Biswal, Member (Judicial) and K.K. Singh, Member (Technical)), [2026 SCC OnLine NCLT 3011](#)

*Gujarat Kidney & Super Speciality Ltd. v. Registrar of Companies*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2026 SCC OnLine NCLT 3018](#)

*HCL Services Ltd. v. Universal Commodity Exchange Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3007](#)

*Hinduja Leyland Finance Ltd., In re*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3001](#)

*ICICI Bank Ltd. v. Punj Lloyd Ltd.*, (Ramalingam Sudhakar, President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 3021](#)

*Jayaben Shantilal Doshi v. Ronak Dyeing Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3019](#)

*NPV Insolvency Professionals (P) Ltd. v. Vipinkumar K. Chaturvedi*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3010](#)

*Rajendra Krishnarao Dandekar v. Registrar of Companies*, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 2999](#)

*Roofit Industries Ltd., In re*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3012](#)

*S. Veemaraj v. Adroit Automation India (P) Ltd.*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2026 SCC OnLine NCLT 3017](#)

*SBI, In re*, (Prabhat Kumar Sushil, Member (Technical) and Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3002](#)

*SBI v. Sandeep Kumar Agarwal*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3014](#)

*Shankar Govindaswamy v. Aneesh Kumar*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 50](#)

*Shreeji Pharmachem v. Cian Healthcare Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 3006](#)

*Sikozy Realtors Ltd., In re*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3000](#)

*Sunil Surendrabhai Kakkad v. Samir Ganeshbhai Marathe*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 3020](#)

*UCO Bank v. Niraj Jayanti Lai Mehta*, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 3005](#)

*Union Bank of India v. Future Brands Ltd.*, (Nilesh Sharma, Member (Judicial) and Sameer Kakar, Member (Technical)), [2026 SCC OnLine NCLT 3003](#)

*Union Bank of India v. Spark Green Energy (Satara) Ltd.*, (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), [2026 SCC OnLine NCLT 3008](#)

*Veera Bhoga Vasanta Rayalu Sabbavarapu v. Sunray Green Space (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), [2026 SCC OnLine NCLT 3015](#)

*Vistra ITCL India Ltd. v. Satra Properties India Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3009](#)

*Zeeshan Ali Khan v. SHA's Airborne Travels (P) Ltd.*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 3016](#)

#### **National Company Law Appellate Tribunal [1]**

*Raychem RPG (P) Ltd. v. Soura Natural Energy Solutions India (P) Ltd.*, (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2026 SCC OnLine NCLAT 811](#)

**To get this list regularly join our:-**

Telegram Channel - <https://t.me/scconline>

**Follow us:-**

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - [https://www.instagram.com/scctimes\\_/](https://www.instagram.com/scctimes_/)

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

